MR. DEPUTY SPEAKER: I think you know the rules. You are a very senior Member. A reply is not given by the Government. If you want a new convention, you give notice. You can suggest this to the Rules Committee. You are the framers of the Rules. If you want to change the rules, you are also entitled to change rules by reference to the Committee. I cannot give an assurance. It is up to you.

PROF. N. G. RANGA (Guntur): I wish to thank you for having given this timely reminder to the Hon. Minister for Parliamentary Affairs that an answer should be sent to us whenever we make these mentions under Rule 377. Otherwise, the purpose of it would be lost.

I wish to thank the Hon. Minister also for having given the proper assurance that is needed.

MR. DEPUTY-SPEAKER: You can also thank Mr. Jagpal Singh, who raised this issue.

(vi) PAYMENT OF ARREARS TO SUGARCANE GROWERS AND STEPS TO EFFECT IMPROVEMENT IN THE WORKING OF IQBALPUR SUGAR MILLS

श्री जगपाल सिंह (हरिद्वार) : मैं नियम 377 के अधीन अपने जनपथ सहारनपुर की दो चीनी मिलें इकबाल व लक्सर की ओर सदन का ध्यान आकृष्ट करना चाहता हूं। ज्ञातव्य है कि ये दोनों चीनी मिलें बहुत ही खराब स्थिति में चल रही हैं, जिसके कारण किसानों की आर्थिक स्थिति इतनी दयनीय हो गई है कि वह तबाही के किनारे पर आ खड़े हुए हैं। इस वर्ष के चालू वित्तीय वर्ष में किसानों के गन्ने का मूल्य तो देना ही शुरू नहीं किया गया है, बल्कि गत वर्ष के भी करोड़ों रुपये नहीं दिये गये है।

दूसरा जो सबसे खतरनाक मामला है वह यह कि दोनों फैक्ट्रियां अपनी पिराई क्षमता से काफी पिछे है। अभी तक सिर्फ एक तिहाई गन्ना ही पैरा जा सका है जिसके कारण तीन हिस्सा गन्ना किसानों का खेत में ही खड़ा है।

इकबालपुर की चीनी मिल की टरबाईन खराब हो चुकी है जिसके कारण फैक्ट्री कभी भी बंद हो सकती है।

अतः आपके माध्यम से सरकार से मांग करता हूं कि किसानों को गन्ने की बकाया रकम तुरन्त दिलायी जाये और गन्ने की खरीद व पेराई को तेज करने के लिये इन फैक्ट्रियों का गन्ना दूसरी फैक्ट्रियों को देने की व्यवस्था तुरन्त की जाये।

(vii) PAYMENT TO TOBACCO GROWERS IN ANDHRA PRADESH

PROF. N. G. RANGA (Guntur): We wish to draw the attention of the Government to the unfortunate Police firing incident in Tanguturu in Prakasam district, resulting in the reported death of three kisans and injuring many more kisans who were protesting against the steep fall in tobacco prices, failure of Government to purchase through the State Trading Corporation at the State and Central levels at reasonable or remunerative pricies; at least at the minimum price fixed by Government themselves.

I plead for urgent action by Government to take all possible steps including the payment to tobacco growers at the prescribed minimum prices as advance and storing it in anticipation of the market recovery.

12.40 hrs.

GENERAL BUDGET—1983-84—GENERAL DISCUSSION—*Contd.*

MR. SPEAKER: The House will take up further general discussion on the Budget (General) for 1983-84. Shri Panigrahi.

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar): I rise to support the

Budget presented in this House by the Hon'ble Finance Minister. Keeping in view the serious drought conditions, the trade deficit and less foodgrain production, the Budget has been presented and it has silver-linings. The corporate sector was trying to evade the profits and their surplus, and are incurring a lot of unproductive expenditure. This year in the Budget that the hon. Finance Minister has presented, he has tried to see that some of the profits which are spent by the big business houses in fruitless ways are, for the capital formation of this ocuntry, ploughed back for further investment. The corporate tax structure, as it was, was ridden with a large number of different types of deductions the aggregate results of which were complicating the tax administration, having opportunities for misuse and reducing the growth of revenue. The budget proposals that are there now seek to rationalise the structure of all such concessions. If you read the views of the Federation of Indian Chamber of Commerce and Industry and the newspapers which represent the big business interests of this country, after the Budget was presented in the House, you will find that they have vehemently come out with opposition to the restructuring of the concessions which they were enjoying before. Some of these papers have also said that this is a perverse move by the Government for reducing these concessions which they were getting. From these observations one can find that at least the Budget is progressive, and when the entire business community is against this, I hope this is a measure which we must welcome.

There is another measure, and that is 30 per cent minimum tax on corporate profits. The business houses are vociferous in condemning this measure also. I think, they may be utilising their pressure tactics to see that Government withdraws some of these steps that they have taken during the time of discussion of the Appropriation Bill, but I hope that Government will stand by all these measures that have been proposed in the Budget.

Another important and welcome feature is this. Recently I had been to Bombay and we were examining the problems and hardships of suburban railway traffic. Many people came to give their evidence also. We ourselves find that there are about 2.2 million commuters who come to office and return back after office hours. It is a real sight to be seen how this crowd is coming to office and going back. Many of the people who gave evidence before the Committee have suggested that it is high time that industries were decentralised, and unless we do that, perhaps ,in another 20 years, metropolitan cities like Bombay and others will face serious problems in regard to transport for the commuters. In the present budget proposals, there are incentives that are being given to shift the industries from urban areas to various other areas. This is a good measure. But whether this measure will be implemented or not, remains to be seen. We have to implement this so that the industries are dispersed, they are not concentrated in metropolitan areas, more centres of growth are created, and we develop the interior areas also.

Another welcome feature is the disallowance of 20 per cent in regard to expenses incurred on travelling, sales promotion and advertisement by the business houses. Recently I had occasion to come across one invitation card. One of the business houses in Orissa sent an invitation to 3,000 to 4,000 people where they have said that they are going to celebrate the silver jubilee of their wedding. Sir, it is just to remind themselves that they were married 25 years ago and it is the 26th year of their marriage. I think they must have spent—I do not know, how many thousands or lakhs of rupees and who are the guests who come. This is something which has to be looked into. That is how they spend away their surplus and it is not being ploughed back into the formation of new capital and growth of industries in the country. I hope this needs to be looked into and these measures, if really implemented, will help in the growth of industries. This is about the business houses in the corporate sector. I would appeal to the hon.

[Shri Chintamani Panigrahi]

Minister and also to the State Governments to control such kind of unproductive expenditure in the public undertakings.

Then Sir, another thing we notice these days is the advertisements in newspapers by State Governments publicising their achievements and how much expenditure they have incurred or are going to incur on developmental activities, etc. When we want to check inflation, this Government spending on unproductive expenditure, as we are trying to take similar steps on private corporate sector, should be brought under control and the governments both at the centre and in the States should check this extravagant expenditure that they are indulging in.

Another good thing is there in the Budget proposals. That is the decision to withdraw all the deductions of expenditure which were allowed in the name of export promotion. Many times in the meetings of the Import and Export Advisory Council I have pointed out to the Government that in the name of increasing exports, the subsidies and allowances that some of the business houses are getting are being misutilised. Exports do not increase but they get all the facilities because they say, 'We are 100 per cent export promotion units.' It is good that some of these deductions weighted in their favour are being withdrawn by the Government. I hope these are fully withdrawn so that we can save a lot on that account. May be we are paying Rs. 500 to 600 crores to some of the businese houses in the name of export promotion. But you know to what extent the exports are increasing and to what extent the imports are increasing. Therefore, I hope this is a very good measure.

Then, Sir ,the raising of the maximum limit of standard deductions of salaried tax-payers is a very good provision. The liberal depreciation allowance for investments and then deduction of arrears of interest on loan for construction of house property equally in five assessment years will be a great benefit to the middle class and salaried people.

The proposal to tax the business income of trusts is another welcome feature in our budget proposal. To-day some of the charitable trusts are being used as instruments by some of the business houses to see that they, their families and maybe friends also get all the benefits from these trusts and corner the profits of the companies they are running.

One of the important proposals of our budget is that we have allotted about Rs. 10,000 crores, a colossal sum, for the implementation of the 20-point programme which is one of our most important programmes in the Sixth Plan. Here, I am afraid because I have gone to many villages and I have seen how the programme is being implemented. Some of the officers from the centre also go to monitor the implementation of the programmes. Sometimes they give good reports and sometimes they say that there are certain shortcomings. When we are going to invest a huge amount of Rs. 10,000 crores, I would request the Government to let us have the implementation of the programme from the block level itself where people's representatives should be there to see that the money allocated is not siphoned off to black money sphere. We are injecting to much of money unless it is used purely for the purpose for which it is being allocated, we will only add to the inflationary trend in this country and this will add to black money. Therefore, this needs serious attention as it is a huge sum you have allocated. This will benefit the poor people like the landless, homeless and poor artisans. This will help them and the I.R.D. Programme which were implementing. Therefore, Sir, this needs at least a better monitoring system. Even if fifty per cent of this money if not 100 per cent of it is utilised, it would be a great thing.

Now, I shall come to some of the problems of my State—the State of Orissa. You know, Sir, that after long years of our efforts and, with the help of the Central Government, we got the Second Steel Plant. In Orissa, it was first thought that it would be near Paradip. It was later found that it would be shifted to another place. We do no mind if it is shifted

from these to another place. What I find perhaps is that it is even being shifted from the Sixth Plan to the Seventh or Eighth Plan. I do not know why.

MR. DEPUTY-SPEAKER: Therefore, it can be called a floating steel plant.

SHRI CHINTAMANI PANIGRAHI: Maybe, as it happened in regard to Vizag. Looking to the financial position of the Central Government, I want to impress upon the Central Government that if you select any area for this second steel plant, stick to it. But, what I find is that one long tracker is moving in Bhubaneswar in the streets with the board 'Neelachal Ispat Nigam'. The people in Orissa find that Ispat Nigam is moving on wheels in the streets. That is why I say that whatever investment is made, let us see that this is utilised really for this purpose.

Now I come to my second point, that is, about Pardadip port. We have made a huge investment on it. But, to-day, the accumulated losses come to about Rs. 64 crores. If you go to Paradip port, you will find that it is a God given gift to us. We have contributed our skilbinteligence and money for the development of this port. This is one of the major ports in India. But, Sir, this port is languishing. We have made such a huge investment for this. Why is it not utilised? Why is the Central Government not taking care of it. If you go to Paradip Port you will find that it can have three berths but it has one berth only. Not even a second berth is coming up. This needs a little control by the Central Government. Some time ago when I approached the Central Ministry, they told me that they had given that to the State Government and they are looking after that. I cannot understand this because this is a Central Government undertaking—not a State Government undertaking. I hope the Central Government will devote much more time and attention to see that such a good major port is looked after very well. Sir, you will be surprised to know that none of the big ships come to the Paradip Port. Many million tonnes of iron-ore are being stocked in Paradip Port. But, no ship is coming to take that out. Because of that, many of the iron-ore mines are closed and about 6,000 workers to-day—the labourers—are retrenched.

MR. DEPUTY-SPEAKER: Why so many big ships are not coming to the Paradip Port?

SHRI CHINTAMANI PANIGRAHI: It is said that because of the draught the ships canno come there. For example the Japanese ships carry 60,000 tonnes. These ships cannot come to that port. Sir, the sand pump is out of order for the last many years. It is used to pump out the sand so that the draught remains constant. For the last three years, that is out of order Who is there to look after that? This is what is happening to this port. The Japanese big ships are not entering this port. Sir, this is one of the best ports that we have. I hope that the Central Government will pay more serious attention to all these shortcomings.

Sir, I would like to submit to the hon. Minister that recently as many friends know, an hon. Member of this House and a big industrialist in Orissa who is floating Janata party—in Orissa all parties are becoming Janata again when this hon. Member was a Minister here we know how this Kalinga Tubes Company was taken over as a subsidiary by another business house, namely, Indian Metals and Ferro Alloys and this Indian Metals and Ferro Alloys which started with Rs. 6 crores as assets in the year 1971 now has capital assets of Rs. 35 to Rs. 40 crores. How could this business house have the dealing with the hon. member who is a Janata party leader today? They took away this Kalinga Tubes as subsidiary and they had shown to have purchased the shares at very much less value which was completely misleading the Government, the Company Law Department, Income Tax Department and everybody on earth and maybe God also. Is it not necessary that this should be inquired into as to how the sale took place. I think the Income Tax Department objected to this but even then they took it over. When Indian Metals and Ferro Alloys took over Kalinga Tubes they showed that the Kalinga Tubes Company

[Shri Chintamani Panigrahi]

was under loss and was a sick one. Therefore, the Indian Metals and Ferro Alloys has submitted accounts to the Income Tax Department showing the loss they have incurred and crores of rupees of income-tax have been evaded by this dubious means.

Sir, the hon. Miinster has given the proposal that these big business houses should not evade tax but what is this? This is pure and simple evasion of tax in broad-day light. I request the hon. Minister to look into these matters.

Lastly, Sir, I would like to touch the point about external debt position of our country. I have always said in this House and I repeat that Mahatma Gandhi taught us to be self-reliant. You know the mightly Americans tried with all their weapons to destory Vietnam but one man, Mr. Ho Cai Minh said even if you rain weapons you cannot subjugate Vietnam. Today what we have done ! Sir. You might have read the great book by Dada Bhai Naroji: The Drain'. He kindled the spirit of Swadeshi amongst Indians and then Mahatma Gandhi taught us to boycot foreign goods.

Sir, the drain by the Britishers from India was to the tune of 50 mililon pounds. then. Today the external debt position is Rs. 20,000 crores and we are going to pay Rs. 2,000 crores every year by way of amortisation and interest and maybe 60 per cent of our export earnings in the next five to six years will be required to pay off this amortisation and rate of interest on foreign debt. Is it that we are building a self-reliant economy? Is it that we think that with easy money we can build this country? It is not possible. No country has ever been able to do this. Soviet Union, when in 1917 they established their regime, the entire Capitalist world boycotted the Soviet Union so that Soviet Union may not be able to grow. Sir, with six turbiens from outside they could build kniper Dam and today they are one of the biggest powers on earth. Similar is the case of China. I have seen millions of men digging without any instrument and machine 200 km long canal. That is how a nation is built. Sir, it is good and a matter of pride that NAM conference with 100 Heads of States participating in it which took place in Delhi and I am happy our Prime Minister was chosen to be the Chairman for the non-aligned movement for the next three years. This shows the respect that the non-aligned nations have given her. This shows the strength that our country has got. In another two years or three years there may be war but it will not be in Europe this time. The two super powers will not fight there; but it may be in Iran or in Afghanistan or near our borders.

It has appeared in the Papers today that the Middle East oil Kings have reduced the price of oil. From 32 dollars a barrel the price has been reduced to 23 dollars a barrel; there has been a cut of 15 per cent. Perhaps it will again come down. So, this shows how these thigs are collapsing. A crisis is developing all around us and the whole world is looking towards India for another five years or ten years for development as it has come out in the recently concluded Non-Aligned Meet. It is one of our achievements that we are now producing 60 per cent of the crude oil in our own country. Only 40 per cent is being imported. The prices are crashing like anything. Therefore we should take advantage of the situation. Why canont we give this to our consumers at lesser price?

Sir, we shall build up a self-reliant India which will enable us to meet the challenges of an international war on our border, and shall help us to be strong economically and become one of the big powers of the world.

With these words I support the Budget.

श्री कृष्ण दत्त सुल्तानपुरी (शिमला) : उपाध्यक्ष महोदय, माननीय वित्त मंत्री महोदय ने 28 फरवरी, 1983 को जो बजट पेश किया है, मैं उसका समर्थन करने के लिये खड़ा हुआ हूं। हमारे देश की आर्थिक स्थिति को जिस तरहसे माननीय मंत्री महोदय ने पेश किया है, मैं उसको संतुलित कह सकता हूं और इसक लिये वे बधाई के पात्र हैं।

सबसे पहली बात यह है कि देश के अन्दर जिस तरह से सूखा हुआ है, उससे सारे देश के अन्दर बड़ी भारी हलचल मच गई है। इन सारी चीजों को देखते हुए और इस तरफ ध्यान देकर उन्होंने गरीब लोगों को राहत पहुंचाई है। गांव के लोगों को सबसे ज्यादा फायदा हुआ है। विकास के काम शुरू हुए हैं। अनाज के भंडारों द्वारा अनाज का वितरण किया गया है। इस के साथ हम समझते है कि देश के अन्दर बिजली के क्षेत्र में उत्पादन होना चाहिये। बिजली के बारें में जहां तक हमारे पहाड़ी क्षेत्रों का ताल्लुक है, पहाडी क्षेत्रों में जो नदियां और दरिया है उन पर पन-बिजली की योजना बनाकर देश को बिजलो के मामले में आत्मनिर्भर किया जा सकता है। मैं यह भी समझता हूं कि यदि हिमाचल प्रदेश के अन्दर जहां पानी का ज्यादा कटाव और बहाव हो रहा है, अगर वहां भारत सरकार पन-बिजली की योजना नहीं बनाती है, तो वह हमारा पानी बिल्कुल जाया चला जायेगा। मैं समझता हूं कि जब तक हमारे देश के अन्दर पन-बिजली की योजना नहीं बनती है, तब तक सस्ती बिजली के साधन प्राप्त नहीं हो सकते हैं। मैं भारत सरकार से मांग करूंगा कि हिमाचल प्रदेश का सर्वेक्षण किया गया है, इसलिये वहां पर पन-बिजली की योजना बनाई जाय।

इसके साथ-साथ मैं यह भी कहना चाहता हूं कि 35 साल की आजादी के बाद हमको रेल लाइन से नहीं जोडा गया है। हिमाचल प्रदेश के अन्दर एक फुट रेल लाइन हमारी नही बढी है कहा जाता है कि योजना आयोग में मामला गया हुआ है। योजना आयोग से वह मामला क्लीयर नही होता है मैं मांग करता हूं कि हिमाचल प्रदेश के अन्दर रेलवे लाईन का विस्तार किया जाये। रेलवे लाइन शिमला से आगे चुपाल तक बिछाई जाये, ताकि वहां पर जो आलू और सेब का उत्पादन होता है, उसको दिल्ली तक पहुंचाया जा सके। वहां ट्रक नहीं मिलता है, रास्ते खराब है, माल-भाड़ा ज्यादा देना पडता है। मैं मांग करता हूं कि वह क्षेत्र जो कि बार्डर पर है और सैनिक की तरह काम करता है, उसकी तरफ आप को तवज्जह देनी चाहिये।

हिमाचल प्रदेश के अन्दर जो हमारे किन्नोर, लाहोर, स्पीति के इलाके है, जहां देश की सुरक्षा के लिये हमारे जवानों को जाना पड़ता है उन को वहां जाने की कोई सुविधा नहीं मिलती है। जब तक वहां रेल नहीं होगी, उन को सुविधा नहीं मिल सकती है। हमारे गरीब किसान को आलू और सेब की पैदावार करते है उन को अपनी उपज को मंडी तक पहुंचाने में बहुत कठिनाई होती है। हमारे यहां ढोकरा-क्वार ऐसा इलाका है जहां धोडे और खच्चर भी सड़क पर नहीं है। मैं चाहता हूं कि वहां पर रोप-वे लगाई जाये जिस से लोग अपनी आलू और सेब की उपज को रोड साइड तक पहुंचा सकें साथ ही उन को सबसिडी दी जानी चाहिये जिस से उन की आर्थिक दशा सुधर सके।

एक बात मैं विकास खण्डों क संबंध में कहना चाहता हूं। एक लाख से ऊपर की आबादी के क्षेत्रों को विकास खण्ड में रखा जाता है लेकिन यदि आप मैदानी क्षेत्र के इस नियम से पहाडी क्षेत्रों को नापेगें को काम नहीं चलेगा। इस तरह से उनकी आर्थिक दशा कभी भी सुध नहीं सकेंगे। जिस तरह से आप नें 20 हजार की आबादी पर प्राइमरी हैल्थ सेन्टर की व्यवस्था की है मैं यह मांग करता हूं कि पहाडी क्षेत्रों में 20 हजार की पापुलेशन पर विकास खण्ड बनाया जाय। वर्तमान व्यवस्था से पैसे का बटवारा भी सही ढंग से नहीं होता है जहां ज्यादा आबादी वाले विकास खण्ड

[श्री कृष्ण दत्त सुल्तानपुरी]

है लेकिन क्षेत्र छोटा है, वे उस का ज्यादा फायदा उठा सकते है, लेकिन हमारे यहां छोटी छोटी आबादी के क्षेत्र है, जिन को पूरा लाभ नहीं होता है। मेरा निवेदन है कि आप इस पर पुरी तवज्जह दें जिस से हमारे पहाडी क्षेत्र को विकास खण्डों का लाभ मिल सके।

कुछ बातें मैं ट्रान्सपोर्ट महकमें के बारें में कहना चाहता हुं। हिमाचल प्रदेश सारा पहाडी क्षेत्र है वहां के लोगों को ट्रांसपोर्ट क मामलें में ज्यादा से ज्यादा सबसिडी दी जानी चाहिये, क्योंकि पैट्रोल और डीजल क भाव बहुत ज्यादा चढ गये हैं। जो आपरेटर्स है वे हमारे माल का बहुत ज्यादा भाड़ा चार्ज करने के लिये कहते हैं। जां पर रूट्स नशनलाइज किये हुए है उन को इस काम में बहुत नुकसान हो रहा है। इसलिये मैं चाहता हू कि उन को ज्यादा से ज्यादा सबसिडी दी जाय तथा ज्यादा से ज्यादा सुविधायें दी जाये।

कुछ शब्द में उद्योगों के बारें में कहना चाहता हूं। हमार यहां उद्योग धंध ज्यादातर पंजाब के बार्डर के साथ, यू पी क बार्डर के साथ, हरियाणा के बार्डर क साथ लगाय जा रहे है जिस से हमार पहाडी क्षेत्रों का विकास नहीं हो रहा है। अगर आप हमारे पहाडो क्षेत्र का विकास अगर आप हमार पहाी क्षत्र के लोगों को ऊपर उठाना चाहते है, यदि आप चाहते है कि बीस सूत्री कार्यक्रम से हमारे गरीब लोगों को फायदा हो तो यह बहुत जरूरी है कि उद्योग धन्धे हमारे पहाडी क्षेत्रों के इन्टीरियर में लगाये जायें। जसे इलैक्ट्रोनिक इण्डस्ट्री है इस को पहाडों क अन्दर लगाया जा सकता है, इस के लिये आप सबसिडी दें सकते है, दूसरी सुविधायें दे सकते हैं। मैं यह भी निवदन करता चाहता हूं यदि ये उद्योग पहाडी क्षेत्रों के अन्दर लगाये जाये तो वहां कोई एजीटेशन नहीं होता है, कोई झगडा नहीं होता है, शांन्त वातावरण में काम होता है।

एक निवेदन मुझे यह करना है कि आप एबीटेशन पर पाबन्दी लगाये ताकि इण्डस्ट्रीज का काम ठीक तरह से चल सके। हमें इस बात की निगरानी भी करनी चाहिये कि पब्लिक सैक्टर के कारखानों में जो अफसर लोग काम करने आते है, वे बिजनस मैन के घरानों से आते है और जो कि उन कारखानों को कामयाब नहीं होने देते है। जहां जहां हमारे पब्लिक सैक्टर के कारखाने है, हमें उन के लिये टारगट मुकर्रिर करने चाहिये ताकि उन का प्रोडक्शन बढे। आप देखिये हमारे यहां नाहन में पब्लिक सैक्टर की ए फाउन्ड्री है जिस का चार लाख रुपया महिना का घाटा हमारी राज्य सरकार उठा रही है। वहां पर काम नहीं हो रहा है, 100 साल पुरानी फैक्टरी है, मजदूर काम नहीं करते है, एजीटेशन होते है। उन में से कुछ लोग नेतागिरि करने लग गये है, जो एजीटेशन शुरु कराते है, उन से चन्दा लेते है क्योंकि काम न होते हुए भी उन लोगों को माकूल तनख्वाह मिलती है। इसलिये हम को इस तरफ भी तवज्जह देनी है। अगर प्रोडक्शन को बढाना है, तो हमको लाजमी तौर पर यह दखना होगा कि मैनजमेंट में कौन आदमी काम करे। क्या वे लोग सरमायदारो के घरो में तो नहीं है जो हमारी नीतियों को फैल कर रहे हैं। इस तरफ तवज्जह देने की जरूरत है। वैसे हमारे जो नौजवान वित्त मंत्री जी है, वे हर बात जो जानते है कि कहां क्या और कैसे होता है लकिन उन को इस बात का ख्याल रखना पडेगा।

अभी हमारी प्रधान मंत्री जी न यह कहा था कि रिटायर्ड आदमी को

नौकरी में न रखा जाय और जिन की रिटायरमेंट की एज है, उन को रिटायर किया जाए। मैं तो यह कहूंगा कि सरकारी नौकर 55 साल की उम्र में ही रिटायर हो जाय ताकि और लोगों को रोजगार मिल सके। अब तो होता क्या है कि 58 साल के बाद भी लोग हमारे पास आते हैं और कहते हैं कि हमारी उम्र गलती से 2 साल ज्यादा लिखी गई थी, इसलिए दो साल हम को और नौकरी में रखा जाय। यह नहीं होना चाहिये और इस बात का ध्यान रखा जाय। यह नहीं होना चाहिए और इस बात का ध्यान रखा जाना चाहिय कि दूसरे लोगों को रोजगार मिले। हम चाहते हैं कि लोगों को रोजगार मुहय्या हो और दश के सभी लोगों को रोजगार मिले और हमारी सरकार की भी यही मंशा हैं लेकिन ये जो चीजे बीच में आ जती हैं और लोग सिफारिश कर देते हैं कि इस को रख लो, यह गलत बात है। इस से सरकार का सारा ढांचा ही खराब हो जाता है।

हमारे यहां हिमाचल सरकार ने वनों का राष्ट्रीयकरण किया है। पहले हमारे यहां एक राज्य आया था और वह 1977 से 1979 तक चला, जिसने सही काम नहीं किया। मैं दो -ढाई साल से लगातार इस मामलें पर बोल रहा हूं कि हमारे यहां जगह तो नेशनेलाइज हो गये है लेकिन जो छोटे उद्योग है, आरा मशी वाले है, जो सेबो और टिमारट आदी के लिये लकडी चीर कर पेटियां बनाते है, उन को लकडी नहीं मिलती है। अब आदेश यह है कि जंगल से कोई पेड नहीं कटेगा लेकिन जो फल यहां आते हैं उन क लिये लकडी पेटियां बनाने के लिये चाहियें। मेरा कहना षह है कि जो पेड गिर जाते है, उन को कारपोरेशन को देने की बजाय छोटे उद्योग करनें वालो को देना चाहिये, जिससे वे पेटियां बना कर उन में सेब और दूसरे फल और सब्जियां यहां भज सकें।

मैं यह भी कहना चाहता हूं कि एफ० सी० आई० जो गेहूं देता है वह बड़े बड़े मिलों को सप्लाई होती है और इस में बड़े बड़े अधिकारी मिले होते हैं। इस बात का धयान रखा जाना चाहिये कि जो छोटे चक्की वाले है, उन को अगर आगे बढाना है, तो वहां पर पिसाई के लिये वह गेहूं देना चाहिये। मगर हो यह रहा है कि गेहूं से सूजी बनाती है, तो हिमाचल प्रदेश में एफ सी आई द्वारा दिल्ली से गेहूं भेजा जायेगा और उस गेहूं से मिल वाले सूजी और मैदा बनायेंगे। यहां पर लोगों को हलवा खिलाना है, इसलिये यहां पर भेज दिया जाता है। इस में जो ब्लैक मार्केटिंग होती है, उस को रोकना होगा। जो ब्लैक मार्केटिंग करते है, वे देशद्रोही है और इस तरह से वे हमारे देश को चूस रहे हैं।

मुझे बहुत हैरानी और अफसोस होता है जब मैं यहां पर विपक्ष के लोगों की बात सुनता हूं। वे कहते हैं कि सरकार वगैर टैक्स के इस गाडी को चलाये सरकार टैक्स न लगाये और शासन भी कुशलता से चले। टैक्स भी न लगे और लोगों की तन्ख्वाहे बढ जाये और उन की तन्ख्वाहे भी बढ़ जाये। अगर कोई योजना बनाते हैं, तो उस के लिये पैसे की जरूरत तो होती ही है। बिना टैक्स लगाये खजाने में पैसा कहा से आयेगा। यहां पर जो भाषण हुए उन में विपक्ष के लोगों ने यह कहा कि लेखा-जोखा जो पेश किया गया वह ठीक नहीं है और पहले जो हुआ था वह ठीक था। इस तरह से भाषण कर के वे चले जाते हैं और यही उन की चर्चा का विषय रहता है।

[श्री कृष्ण दत्त सुल्तानपुरी]

हमे देश को आगे ले जाना है। फौज को कायम रखना है, पुलिस को कायम रखना है और जनरल एडमिनिस्ट्रेशन को भी कायम रखना है और इस के लिये पैसे की जरूरत है। जो लोगों की ग्रिवान्सेज हैं, तकलीफे हैं, उन को सुन कर उन का समाधान भी करना है।

एक बात मैं और कहना चाहता हूं हमारे हिमाचल प्रदश के अन्दर पंजाब के स्कल लागू हैं। पंजाब एक अमीर स्टेट है और हमारे यहां के जो कर्मचारी हैं, उन को वहां के स्केल मिलते हैं। मैं यह मांग करता हूं कि सेन्ट्रल गवर्नमेंट क जो कर्मचारी वहां पर काम करते हैं, उन को भी वही स्केल मिलने चाहिये और कर्मचारियों को इस मामलें में विभाजित नहीं करना चाहिये। जब एक कर्मचारी को ज्यादा मिलता ह और दुसरे को कम, तो वह यह सोचने लगता है कि सरकार हमारे बारें में कुछ नहीं सोचती। वित्त मंत्री जी इस पर विचार करें कि सेन्ट्रल गवर्नमेंट के उन कर्मचारियों को जो हिमाचल प्रदेश में काम करते हैं जो काश्मीर में काम करते हैं या दूसरे पहाडी क्षत्रों में काम करते है और वहां के रहने वालो को जो सुविधाए मिलती हैं, वही उन को भी दी जानी चाहिये।

इस के साथ साथ मैं यह भी कहना चाहता हूं कि डाक और टेलीफोन की हिमाचल प्रदेश और पुरे हिली एरिया में पर्याप्त सुविधा नहीं है। किन्नोर जिला एसा है जहां कि टेलीफोन की सुविधा नहीं है। पूरे डिस्ट्रिक्ट में नहीं है। इसलिये में इसकी मांग करता हूं और यह भी मांग करता हूं कि जिन बेकवर्ड एरियाज में डाकखाने और पोस्ट आफिसिज खोले जा सकते है, उनमें ज्यादा से ज्यादा डाकखाने खोले जिससे लोगों को सुविधाएं प्राप्त हो सके। आप जानते हैं कि यहां आबादी बहुत कम है और उनके लिये साधन भी बहुत कम है। इसके लिये हमने जो प्रपोजल्स दिये हैं, उनको आप पूरा करने की कोशिश करें जिससे कि वहां के लोगों को ज्यादा से ज्यादा सुविधाएं मिल सके।

एक बात मैं टेलीविजन के बारें में कहना चाहता हूं: मेरे क्वश्चन के जबाब में यह कहा गया था हमारे यहां कसौली में जल्दी टेलिवीजन का रिले सेन्टर बना दिया जायेगा। लेकिन अभी तक उस पर कोई कार्यवाही नहीं हुई है। मैं मांग करता हूं कि हिमाचल प्रदेश के लोगों को टेलीविजन की सुविधा देने के लिय टेलीविजन के रिले स्टेशन के प्रपोजल को जल्दी से जल्दी कार्यान्वित किया जाये।

इसके साथ साथ मैं यह भी कहना चाहूंगा कि हिमाचल प्रदेश में फोरस्ट्री के रिसर्च के लिये एक हार्टकल्चर यूनिवर्सिटी होनी चाहिये। पहाडी क्षेत्र के लोगों के लिये इस यूनिर्सिटी के बारें में 65 एम-पी0 ने दस्तखत कर आपको प्रपोजल दिया था। पता नहीं कौन सी ताकत काम कर रही है जो इस यूनिवर्सिटी को बनने नहीं देती है। मैं यह मांग करता हूं कि यह चीज जरूरी है अगर आपको पहाडी क्षेत्र के फलों का उत्पादन बढाना है इसके लिये रिसर्च भी बहुत जरूरी है और रिसर्च के लिये यूनिवर्सिटी जरूरी है। हिमाचल प्रदेश प्राकृतिक तौर से ऐसा पर्वत है जहां कि बहुत बडी तादाद में वृक्ष लगाये जा सकते हैं। हम बराबर यह कहते रहते हैं कि हमार यहां 60 परसेंट क्षेत्र में वृक्ष होने चाहिये। आज वृक्ष कटते जा रहे ह और सारा देश बर्बाद हो रहा है। अगर देश में आपको वृक्षों

को बढाना है तो मैं मांग करता हूं कि हिमाचल प्रदेश जहां क लिय दिल्ली एरिया.ज क 65 एम पी न लिख कर भी दिया है कि सोलन में एक हार्टीकल्चर यूनिवर्सिटी खोली जाये। ग्राप इस तरफ तवज्जह दें ।

हमारे यहां सेव ग्रौर टमाटर का उत्पादन बहुत होता है। ग्रगर इनके ठीक पैंकिग का इन्तजाम न हो तो यह सड़ जाता है। पहल हमारे यहां ग्रफीम बोया जाता था जिसको कि जहर कहा जाता है। इस ग्रफीम को बोने की इजाजत देने के बारे में हमारी विधान सभा ने एकमत से पक्ष ग्रौर विपक्ष दोनों न एकमत से यह पास किया कि ग्रगर वहां के किसानों की ग्राथिक दशा सुधारनी है तो वहां ग्रफीम बोने के लिये इजाजत देनी चाहिये । इसके बोने पर ग्राजकल बेन है। ग्रगर यह ग्रफीम बोने की इजाजत मिल जाती है तो इसके किसान इस ग्रफीम को ग्रपने घर में रख कर कीडों से ग्रपनी फसल की रक्षा कर सकेंगे। कीडों से बहुत सी फसल बर्बाद हो जाती है। ग्राप कीद मारन की दवाइयों पर लाखों रूपया खर्च करते है फिर भी कीडे सब्जियों की पौध में लग कर उन्हे नुकसान पहुचाते है। जैसे पहले हिमाचल प्रदेश की रियासतों में ग्रफीम बोई जाती थी उसी तरह से उन रियासतों में ग्रफीम बोने की इजाजत होनी चाहिये ।

लोग कहते है कि शराब पर पाबन्दी होनी चाहिये। ठीक है ग्राप सारे मुल्क के ग्रन्दर शराब पर पावन्दी लगा दो लेकिन बाहर के मुल्कों में भेजने के लिय तो शराब बनायी जा सकती है जैसे कि रूस में वोदका बनायी जाती है। हमार यहां हिमाचल प्रदेश में ग्रालू ग्रौर सेव बहुत होता है। लोग तीस किलोमीटर चल कर सेब ग्रौर ग्रालू दिल्ली भेजने के लिये पहुचाते है। ग्राढती बीच में बहुत सी कमीशन ले जाते है। इसलिये मेरी मांग है कि हिमाचल प्रदेश में सेव ग्रौर ग्रालू से शराब बनाने का कारखाना लगाया जाये जिससे कि वहां के किसानों की ग्राथि,क दशा सुधर सके। ग्राप बेशक नशांबदी करदो, लेकिन उसे दूसरे मुल्कों मे तो भेजा जा सकता है। मैं मगन भाई बरोट का भाषण सुन रहा था। उनका भाषण सुनकर मुझ बहुत हसी ग्रा रही थी। कुछ दिन पहले वे उप वित्त मंत्री थे। उन्होंने कहां कि यह सरकार कुछ नहीं कर रही है। पिछले भाषण में उन्होंने प्रधानमंत्री में बड़ीपरीख की थी ग्रौर ग्रब मुखालिफत कर रहे है। इनका कोई ईमान नहीं है। लेकिन जनता इसका सबक देगी । ग्रभी दो साल बाद ही समय ग्राने वाला है। यह सरकार गरीबों का उत्थान करना चाहती है। विपक्ष के लोगों की क्या योग्यता है इसको हम यहां पर ही देखते हैं। एक साथ चार चार बोलने लग जाते है, कोई ग्रनुशासन नहीं है। जहां जहां विपक्ष की सरकार बनी हुई है वहां की खबरें भी हमारे पास ग्रा रही है। तमिलनाडु में हरिजनों का कत्ल किया जा रहा है। वहां पर सरकार ठीक नहीं चल रही है। इसी तरह से कर्नाटक ग्रौर ग्रांन्ध्र में भी काफी गडबड़ी हो रही है। यहां पर हमें इन मामलों को उठाने की ग्रनुमति नहीं दी जाती । विपक्ष के लोग रोजाना ग्रासाम के इशू को लेकर खड़े हो जाते है। तीन बार मंत्री महोदय बतला चुके हैं कि हम देश में किसी तरह की बदग्रमनी नहीं चाहते हैं। प्रधानमंत्री जी ने भी सबको सहयोग की मांग की है। हम सब लोगों को एक होकर समस्याग्रों को सुलझाने में योगदान देना चाहिये ।

[श्री कृष्ण दत्त सुलतानपुरी]

अंत में एक बात कहकर अपना स्थान ग्रहण करना चाहता हूं। हमारे यहां यू पी का इलाका है जहां से बहुगुणा जी आते हैं नैनीताल का इलाका है, ट्राइबल एरिया है। देहरादून से जब हम ऊपर जाते है तो तिउनी, चकरौता और उसके साथ मेरा हल्का लगता है तिब्बत तक। वहां पर रोड़ू, चुपाल, जुब्बल, शलाई रेणुका आदि ट्राइबल एरिया नहीं है, जबकि इनके कस्टम और उनका रहनसहन सारा ट्रायबल्स जैसा ही है। इसलिए मैं मांग करता हूं कि इस एरिया को भी ट्रायबल घोषित किया जाना चाहिये ताकि ट्रायबल सब प्लान का लाभ इस इलाके को भी मिल सके।

एक बात और कहना चाहता हूं कि जहां जहां आई टी आई नहीं है वहां पर इसकी व्यवस्था की जानी चाहिये। हमार यहां एक कालेज सोलन में और एक शिमला में है। मैट्रिक पास करक भी बच्चे पशु चराने का काम करते है। उद्योग सब नीचे है। इसलिय इन सब सुविधाओं का फायदा वहां के निवासियों को नहीं मिल पाता। हिमाचल प्रदेश के मुख्यमंत्री बहुत अच्छी तरह से काम कर रहे हैं फिर भी बी जे पी के लोग तरह तरह की चालते चलते है। जब वाजपेयी जी वहां गये थे तब वहां भी उन्होंन मरे खिलाफ कहां था। बी जे पी का डेफीनशन एक आदमी ने ठीक ही बताई है कि बी से ब्लैकमार्कट और जमाखोरो की पार्टी है। मेरा मंत्री महोदय से अनुरोध है कि आने वाले समय में टैक्सों की चोरी करने वालो को बक्शा न जाए। कहां कहां से धन इकट्ठा किया जाता है इस बात की जानकारी प्राप्त की जानी चाहिये। इसके साथ जो राहत दी गई है उनके लिये मैं धन्यवाद दना चाहता हूं।

SHRI S.R.A.S. APPALANAIDU (Anakapalli): Mr. Deputy Speaker, Sir, I rise in support of the Budget presented for the year 1983-84. Economic experts in the country predicted a deficit of Rs. 4000 to Rs. 5000 crores but hon. Finance Minister has seen to it that the deficit did not exceed Rs. 1555 crores. Thus he demonstrated his abilities as an efficient Finance Minister once again. It is a laudable achievement for which I compliment the hon. Finance Minister.

It is our common experience that as the day of the Budget approaches, the people belonging to all sections of the society get restless. But this time our Finance Minister has allayed their fears by presenting a Budget which is acceptable to all. I hape the hon. Members belonging to all parties will wholehatedly welcome it.

There are no proposals in the Budget which disturb the common man. Hence the man in the stret heaved a sigh of relief. Sugar, cloth, bulbs, kerosene stoves cloth, bulbs kerosene stoves, pressure cookers are going to cost less due to the exemption of duty. Hence middle class society stands benefited by this decision. House wives will feel happy as the burden on their shoulders is reduced considerably. In addition to these steps, the Finance Minister also announced reduction of Income Tax by 5 per cent for the employees who draw salary ranging between Rs. 15000 to Rs. 20,000 per annum. It will benefit the salaried class immensely. All these concessions will help middle class people considerably. With meagre resources and unprecedented drought throughout the country which affected our economy very badly, the Finance Minister has allowed so many concessions to the ordinaryman. Our Finance Miinster deserves compliments for the gesture he has shown towards the common man. It is a fine

*The original speech was delivered in Telugu.

example to show that the Congress Government is wedded to the welfare of common man. Hon. Finance Minister has announced the constitution of the Fourth Pay Commission. I welcome it. The successful implementation of policies and programmes of the Government very much depends on the employees. If they are restless and discontented it may lead even to the failure of Government. Hence it is necessary that the welfare of these employees must be kept in view. Hence the Constitution of Fourth Pay Commission may go a long way in removing the discontentment among them. I hope the Commission starts functioning very soon and submits its report early to the satisfaction of all.

Farmer is the back bone of our country. Our economy is dependent on agriculture. The country cannot prosper unless the agriculture in the country prospers. Duty has been exempted on fertilizers and certain chemicals which are useful to the farmer. No doubt it may help the ordinary farmer to some extent. But the real benefit can accrue to him only when he gets the remunerative price for his produce. The Government should announce the support price for sugarcane which is remunerative, otherwise there is the danger of the production going down. Economic Survey indicates 3 per cent fall in agricultural production in the coming year. The Government should take necessary steps immediately to avert the fall in production.

Now let me turn to the industrial front. Though we have declared 1982 as the productivity year the results were not much encouraging. The increase in production in 1981-82 was 86 per cent, but this year i.e. 82-83 it is only 4.5 per cent. It is quite depressing to note that the production rather than increasing has actually decreased in the productivity year. Sir, I want to say a word about Vizag Steel Plant in this connection. Of the estimated total outlay of Rs. 3000 crores only Rs. 187 crores have been allotted for the plant this year. It is the opinion of the experts that there is going to be a lot of demand for steel in international market in the coming years. So the development of steel industry is crucial for the country. So in such a situation it is quite unfortunate that this vital project, Vizag Steel Plant is allotted a meagre amount of Rs. 187 crores. The cost of construction will double if further delay takes place. When Sri Pranab Mukherejee was the Steel and Mines Minister he assured me several times that the construction programme will not be delayed for want offunds. The amount that has been allotted this year is hardly sufficient to meet the expenditure that has already been incurred. So there is the danger of the construction work coming to a grinding halt. I request the hon. Finance Minister to immediately increase the allocation. I hope the Finance Minister will keep up his word by increasing the amount for the Vizag Steel Plant.

Another noteworthy feature of this budget is the announcement of incentives to the States for better performance. The Finance Miinster has created a record by announcing this incentive scheme which costs the exchequer not less than Rs. 300 crores to encourage the States to take up many welfare measures meant for the weaker sections of the society and implement them successfully in allotted time. This scheme will prove to be a morale booster. With this, one can expect that the States will vie with one another to take up and implement the welfare measures for the weaker sections.

Rs. 10,000 crores have been allotted under the 20-point programme. It is another important feature of the budget. Many programmes which are aimed at removing the economic disparities between different sections of the people will get larger funds. Our goal is to establish a socialistic pattern of society. But mere allocation of funds is not enough. The Government should see to it that various schemes covered under this plan are implemented strictly. It needs a through supervision. I hope the Government will bear it in mind. Let us not forget that during the last year many States did not show enough interest in implementing the 20-point programme.

This year the Central plan outlay has been increased to Rs. 13,870 crores. It is 26 per cent more than last year's outlay. The larger allocation makes it possible to take up more welfare measures meant for the down trodden.

[Shri S. R. A. S. Appalnaidu]

The hon. Finance Minister has announced certain incentives to attract the capital from the Indians residing abroad. But mere announcement of incentives is not enough. Recently, the businessmen settled in Dubai have issued a statement expressing their thorough dissatisfaction over the redtapism prevailing in this country. They said that though they are interested in investing their money in India they are finding the red tapism as the greatest hurdle. Hence I request the hon. Finance Minister to take steps to eradicate the evil of red tapism.

It is the opinion of many experts that taxation system in the country is very defective. They feel that instead of considering the income it is better to consider consumption as the base for taxation. I request the Government to consider this matter thoroughly.

There is a crisis prevailing in the world economy today. Many developed countries are refusing to help the under developed countries. The North-South dialogue and several other international conferences aimed at bringing together the developed and developing countries have failed. The inflation is touching new heights. This situation prevailing around the globe is certain to affect our economy also. But facing so many crises, our country has managed to contain inflation which was only 2.8 per cent last year. Again, our Finance Minister deserves congratulations for this achievement.

The budget presented for this year is aimed at containing the inflation, strengthning the productive forces in the economy, encouraging savings and promoting essential investment. Let us hope these objectives will be achieved and our economy strengthened considerably in the coming year.

I am grateful to you Sir, for giving me this opportunity to participate in the discussion.

*SHRI THAZHAI M. KARUNANITHI (Nagapattinam): Hon. Mr. Deputy Speaker, Sir, on behalf of my party the Dravida Munnetra Kazhagam, I wish to say a few words on the 1983-84 General Budget of the Government of India.

Sir, this Budget has been universally acclaimed because of the objectives it seeks to achieve. The fiscal proposals contained in this Budget will ensure industrial growth, augmentation of the country's exports and improved irrigation facilities leading to agricultural development. The achievement of immediate social and economic goals has been made possible by the provision of Rs. 10,000 crores for the new 20-Point programme.

In this Budget the allocation for agriculture has been increased by 19 per cent as compared to last year. Besides this, a sum of Rs. 125 crores has been provided for allocation to the States which make significant progress in agriculture. Agriculture has been completely exempted from Estate duty. The Prime Minister's Rural Development Fund has been constituted with the specific objective of rural development. For irrigation and flood control measures a sum of Rs. 2500 crores has been allocated in this Budget. Similarly, a sum of Rs. 336 crores has been allocated for family welfare. I would like to take this opportunity to stress the need for allocating substantial sums for child welfare schemes. Family welfare scheme and child welfare schemes are like our two eyes, deserving equal importance. I urge upon the Government that more funds should be allocated for child welfare schemes.

Before the end of the International Decade of Drinking Water and Sanitation in 1990, the Government of India have committed to the provision of potable water in all the villages in the country and also to have sanitation arrangements As on date only 0.5 per cent villages has got sanitation amenities. Just 31 per cent of the rural population has been given drinking water supply. It has been estimated that a sum of Rs. 15,000 crores

*The Original speech was delivered in Tamil.

would be needed for providing drinking water in all the villages in our country. A separate scheme for this purpose must be formulated and steps to secure financial assistance from the World Bank should be taken by the Governemnt of India.

The 1924 Cauvery Waters Agreement came to a close in 1974 and after that the concerned Chief Ministers of the States have met 9 times and yet no solution has been found. During this interregnum the Karnataka Government had constructed three irrigation projects without the approval of the Central Planning Commission on the tributaries of Cauvery. Consequently the legitimate share of Cauvery waters for Tamil Nadu has been denied. The Thanjavur and Tirunchirappalli districts have become the Thar desert of Tamil Nadu. Thousands of peasants and several lakhs of agricultural workers have lost their avocation and livelihood. Their misery cannot be magnified except by saying that several families have committed suicide as they could not suffer the poverty any further. The State of Tamil Nadu has been compelled to beg for rice because of adverse conditions of agriculture. I appeal to the hon. prime Minister that she should intervene immediately in this issue and do justice to Tamil Nadu. In Tamil Nadu the AIADMK Ministers frequently abuse the hon. Prime Minister as the stumbling block in the settlement of Cauvery waters dispute. The Chief Minister of Tamil Nadu speaks in support of these Ministers. Why should the Prime Minister be the hinderance in the settlement of Cauvery waters dispute? The Prime Minister and the Central Government should refute this kind of unwarranted allegation. The differences between the State and the Central Government have made the people of the State the victims. Immediate solution to the Cauvery waters dispute should be found at the highest level of Central Government.

I commend the steps that have been taken by the Centre for the abolition of black money, hoarding, smuggling etc. But, unfortunately, these social evils have not been rooted out completely. For example, I would like to say that 70 percent of the Budget allocations in Tamil Nadu is misappropriated by AIADMK Ministers and their collaborators. Today, those who were selling cinema tickets have become so affluent as to take films and that too colour films. You can imagine the extent of corruption in Tamil Nadu. If the Central Finance Ministry functions deligently, then more than Rs. 1000 crores of black money can be found from the AIADMK functionaries.

I am happy that more money has been allocated for IRDP. In Tamil Nadu all the funds for IRDP are looted by the ruling party. No constructive work has been done in the villages under the IRDP. I demand the constitution of a high level committee to probe how the funds are being spent by the State Government and to suggest concrete steps for the proper utilisation of the funds.

I welcome the additional provision in this Budget for drinking water schemes. Instead of utilising the money for providing drinking water in the rural areas, the Tamil Nadu Government spends it in bye-elections to the State Assembly. Instead of creating infrastructural facilities this money is used to purchase the votes of the people for the ruling party in the State. Consequently, the people are suffering for want of basic amenities.

Sir, just before the presentation of General Budget, through notifications the excise duty on kerosene, diesel etc. has been enhanced. The common people are to pay the enhanced price for kerosene. The agriculturists will have to pay higher price for diesel. Today's newspaper reports show that even the Arab and Gulf countries have reduced the price of petrol. Why should we increase the price of kerosene? Similarly, the postal tariff has been hiked just before the Budget. While the P & T Department has not been able to give satisfactory service to the people, it is improper that the postal tariff should be raised. The Government should reduce the ex-

[Shri Thazhai M. Karunanithi]

cise duty on kerosene and diesel and also reduce the postal tariff hike, so that the common people are not fleeced.

I commend the steps being taken by the Finance Minister for industrial development in the country. Unfortunately, Tamil Nadu has been neglected so far as industrial development is concerned. Thanjavur district should be declared as drought area. It should also be declared as industrially backward and no-district area. Heavy industries, industries to produce agricultural implements and also industries to produce chemical fertilisers should be set up in Thanjavur district.

In Vedaranyam in Cauvery basin oil has been found, but exploration work is not being expeditiously done. There is only one oil drill here. In Godavari basis there are two oil drills. In Cauveri basin also two more oil drills should be put to work so that exploration work is speeded. Here, proposals for an oil refinery should also be formulated soon. The oil refinery should be set up in Vedaranyam. In Vedaranyam salt is available in plenty and I demand that industries having salt as the basic raw material should be set up.

In Nagapattinam, a Naval Dockyard should be set up. Nagapattinam has all the infrastructure facilities for a major port. The Central Government should declare Nagapattinam as a major port, so that the facilities available here can be utilised for augmenting our exports. In Nagapattinam there should be an airport, which has been the long standing demand of the people here. The world-famous Christian religious centre, Velankanni where there is Sacred Mary's Temple, is here. Similarly, the internationally renowned Nagpur Dargha is also here. There are many famous Hindu temples here. There is the beautiful harbour here. Hence I demand that a civilian airport should be set up in Nagapattinam.

With these words I conclude my speech.

श्रीमती गुरविन्दर कौर बरार (फरीदकोट) : डिप्टी स्पीकर साहब, सदन में जो श्राज जनरल बजट पर बहस चल रही है, उसमें हिस्सा लेने के लिये, श्रपने कुछ सुझाव रखने के लिये श्रौर इसका समर्थन करने के लिये मैं खड़ी हुई हूं।

1982–83 वर्ष में मुल्क के कुछ हिस्से में श्रकाल पड़ा। इसका रूरल सैक्टर पर ही श्रसर नहीं हुश्रा, बल्कि पावर जनरेशन पर, इन्डस्ट्रीज के ऊपर श्रौर जैसा कि वित्त मंत्री महोदय ने श्रपने भाषण में कहा है कि एक्सटर्नल पेमेन्ट पर भी हुश्रा है। जब इस प्रकार से श्रकाल पड़ता है, ड्राउट श्राता है, फल्ड श्राते हैं, तो सरकार श्राराम से नहीं बैठ सकती है। सरकार को उस के ऊपर पैसा खर्च करना पड़ता है। फिर भी मैं वित्त मंत्री महोदय को मुबारकबाद देती हूं कि उन्होंने कीमतों को बढ़ने से रोका है। जो हमारा प्रोडक्टिव स्ट्रेक्चर है, उसका भी ज्यादा नुक्सान नहीं होने दिया है। हमारा जो डवलपमेंट है, उस पर भी फर्क नहीं पड़ने दिया है। इससे जाहिर होता है कि हमारी इकानामि सही रास्ते पर है। संसार की स्थिति को देखते हुये, जो डोमेस्टिक प्राइस है, उसको भी संभालना बहुत जरूरी है। जब भी श्रपोजीशन के मैम्बर्स श्रपनी बात कहते हैं तो श्राई० एम० एफ० का हवाला जरूर देते हैं श्रौर उन की तो श्रादत बन गई है हर चीज को कन्डैम करने की। जो प्लान श्राउट-ले किया गया है, उससे जाहिर होता है कि वह भी काफी बढ़ाया गया है। 1982-83 में सैन्ट्रल प्लान श्राउट-ले में 11 हजार करोड़ रुपये का प्रावधान था, लेकिन 1983–84 में 13,870 करोड़ रुपये का प्रावधान है। साफ जाहिर है 26.1 परसेंट का इसमें बढ़ावा हुश्रा है। राज्यों श्रौर यूनियन टैरिटरीज का 1983–84 का टोटल प्लान 11,625

करोड़ रुपये है। यदि इसमें सैन्टर का प्लान ग्राउट-ले मिला दिया जाये तो 25,498 करोड़ रुपये हो जाता है, जो कि 21.5 प्रतिशत की वृद्धि हैं। बजट के जो मेन ग्राब्जैक्टिव्ज होते हैं उनको वित्त मंत्री जी ने ग्रपने ध्यान में रखा है। जैसे—

"To increase and encourage investment, to increase plan outlays, to push up resources, to keep deficit to the minimum and to discourage non-essential expenditures."

कम्पनियों के ऊपर भी ग्राज कल बहुत चर्चा चल रही है, ग्रखबारों में भी ग्रा रहा है, लेकिन उनके खर्चे को देखा जाये तो साफ जाहिर है कि वे इतनी ग्रामदनी होने के बावजूद, इतना खर्चा दिखाकर कोई पैसा सरकार को टैक्स की शक्ल में नहीं देते हैं। एसी सूरत में जब कि हर तरह से मिसयूज होता है तो सरकार को मजबूर होकर उनके ऊपर कुछ न कुछ ग्रंकुश लगाना पड़ता है। इसमें कहा गया है–;

"...encourage savings, create an investment climate leading to rapid industrial growth."

यह जो ग्राइ एम० एफ० की बात है रोज इसका जिक्र ग्राता है। जब हम यह देखते हैं कि वित्त मंत्री जी सबसिडी भी फर्टिलाइजर पर देते हैं जिससे इम्पोर्ट की जो कीमत है वह कम है, साथ ही उनके दामों को यहां पर बढ़ने से रोकने की कोशिश होती है, मार्केट में जो ग्रोपन प्राइस हैं उसको रिटेन करने की कोशिश होती है, तो फिर कैसे ग्रपोजीशन वाले इस बात पर जोर देते हैं कि ग्राई० एम० एफ० का इस बजट पर ग्रसर पड़ता है?

डिफेंस के बारे में मैं मंत्री जी के भाषण से कुछ लाइनें कोट करना चाहती हूं। उन्होंने बड़े ब्यूटिफुल शब्दों में कहा है—

"Honourable Members are aware of the geo-political situation in the region and the increasing burden cast upon us because of the threat to our national security."

Now, these are beautiful words:—

"No sacrifice is too great where the nation's security is concerned. At the same time, we cannot afford to slacken the development effort however onerous the task may be, as in the ultimate analysis, the nation's security rests on economic strength."

जितनी खूबसूरती के साथ उन्होंने थोड़े से सेन्टन्सेज में डिफेंस के बारे में सब कुछ कह दिया है, क्योंकि ग्राज डिफेन्स पर सबसे ज्यादा खर्च हो रहा है। उन्होंने यह भी कहा है कि डिफेन्स पर इतना खर्चा करने के बावजूद भी हमको ग्रपनी इकानमी को ठीक तरह से बना कर रखना है।

हमारा जो प्लान ग्राउटले है—उससे साफ जाहिर है कि हमारे जो प्रोजक्ट्स हैं, प्रोग्राम्ज हैं, उनको पूरा करने में मदद मिलेगी, हमारी इकानमी मजबूत होगी ग्रौर वीकर सैक्शन्ज ग्राफ दि सोसायटी को ऊपर उठने में मदद मिलेगी। इन्होंने 1983–84 के बजट में एस्टीमेटड रिसीप्ट्स 32586 करोड़ रुपये की दिखलाई है, एक्सपेंडिचर 34836 करोड़ रुपये का दिखलाया है, इन दोनों के बीच में 2250 करोड़ रुपये का गैप है। हमारे जो पुराने टैक्सेज लगे हुए हैं ग्रगर उनको ही रखा जाय तो घाटा 2250 करोड़ रुपये का है। इसको मीट करने के लिये जो नये टैक्स मैजर्ज लगाये गये हैं उनसे 615.31 लाख रुपये का एडीशनल रेवन्यू मिलेगा, जो सेन्टर का है ग्रौर स्टेटस का 100.74 करोड़ रुपये का

[श्रीमती गुरबिन्दर कौर बरार]

होगा। इस तरह से बजटरी डेफिसिट 1555 करोड़ रुपये का रह जाता है। जिससे साफ जाहिर है कि देश की इकानमी पर ज्यादा स्ट्रेन पड़ने वाला नहीं है।

इन्होंने एक बहुत अच्छी बात यह कही है कि जो पार्लियामेंट्री कमेटीज होती हैं, उनकी बहुत सी रिकमेंडशन्ज आती हैं उन्होंने उन रिकमेन्डशन्ज को भी ध्यान में रखा है। इसी तरह से इन्होंने इकानामिक एडमिनिस्ट्रेटिव रिफर्म्ज कमीशन की रिकमेन्डशन्ज का भी ध्यान रखा है। लेकिन इन्होंने यह भी कहा है कि यह जरूरी नहीं है कि हम उनकी हर रिकमेण्डशन को मानें। इसके पेज 45 पर इन्होंने एक बहुत बड़ी बात कही है—

14.00 hrs.

I quote from page 45 of the Finance Minister's Speech:

> "A number of them on important matters, such as a Tribunal for valuation of urban properties, will be processed for a Direct Taxes Amendment, Bill, the preparation of which will be taken in hand."

So, I welcome this step.

अक्सर असर जो बढ़ता रहा है वह जमीन पर ही होता रहा है। लैंड रिफर्म्सि और अर्बन प्रोपर्टीज के बारे में कुछ करने के लिये न सिर्फ सेन्टर ने बल्कि स्टेटों की सरकारों ने कानून बनाये लेकिन इसका कोई बहुत ज्यादा अच्छा रिजल्ट नहीं निकला। अब जो यह किया गया है, मेरा ख्याल है कि इससे कुछ फायदा होगा।

डिफेन्स पर मैं पहले ही बोल चुकी हूं। इसके लिये प्रोविजन बहुत अच्छा रखा है। तकरीबन 5971 करोड़ रुपये 1983-84 के लिये रखे हैं जबकि 1982-83 में 5350 करोड़ रुपये थे।

मंत्री जी ने जो फोर्थ पे कमीशन बनाने का फैसला किया है, उसके लिये मैं इनको मुबारकबाद देती हूं। इससे जो सेन्ट्रल गवर्नमेंट एम्प्लाइज हैं, उनको बहुत इमदाद मिलेगी। इन्होंने जो यह कहा है कि एम्प्लाइज को भी कन्सल्ट किया जाएगा, इससे हमारे जो एम्प्लाइज हैं, उनको पूरा सेटिसफेक्शन होगा और मैं उम्मीद करती हूं कि वे ईमानदारी और मेहनत से काम करेंगे। डियरनेस एलाउन्स के लिये भी इन्होंने 300 करोड़ रुपए रखे हैं और दूसरे बहुत से रिलीफ दिये हैं। 1-4-83 से इन्होंने पेंशनर्स के रेट्स बढ़ा दिये हैं और अब लो-पेड पेंशनर को 160 रुपये मिनीमम और फैमिली पेंशन 150 रुपये रखी है। मेरा एक सुझाव यह है कि जो प्रोवीडेंट फंड आप लेते हैं, उसमें इन-बिल्ट इश्योरेंस स्कीम बनाने की बहुत जरूरत है। जो ब्रेड-अर्नर होता है, उसकी अगर डैथ हो जाती है, तो उस की पूरी फैमिली पर मुसीबत आ जाती है। अगर आप इश्योरेंस का प्रोवीजन इसमें कम्पलसरी कर देंगे, तो उनको बहुत फायदा होगा। फैमिली में छोटे-छोटे बच्चे रह जाते हैं और जो विधवायें होती हैं, उनको इससे काफी मदद मिलेगी, अगर यह बात सब के लिये कम्पलसरी कर दिया जाए।

यह जो प्रोवीडेंट फंड में एम्पलाईज पैसा देते हैं, उसका इन्ट्रेस्ट आपने बढ़ा दिया है और 1 परसेन्ट ज्यादा कर दिया है लेकिन इन-बिल्ट इन्श्योरेंस के लिये जो मैंने सुझाव दिया है, उसको अगर आप मान लेंगे, तो मैं आपकी आभारी रहूंगी।

आप ने यह देखा होगा कि अगर थोड़ा सा भी ड्राउट किसी जगह आ जा जाता है, तो एग्रीकल्चर में उसका फर्क तो पड़ता है लेकिन मुल्क की बाकी एकोनामी में भी बड़ा फर्क आ जाता है। मुझे खुशी है कि आप ने एग्रीकल्चर को बड़ी प्रायरटी दी है और एनुअल आउटले 19 पर सेन्ट बढ़ाया है। इन-टेग्रेटेड रूरल डेवलपमेंट के लिये प्रोवीजन को भी बढ़ाया है।

मुझे बड़ी हैरानी हुई है कि प्राइम मिनिस्टर फंड फार रूरल डेवलपमेंट के बारे में जो बात कही गई है, उस के ऊपर कल के इंडियन एक्सप्रैस में पालकीवाला जी का एक आर्टीकिल आया है और उसमें उन्होंने अपनी तकलीफ का इजहार किया है।

I quote from the Indian Express dt. 14th March, 1983,—comments of Shri Palkhivala:

> "Hereafter no company or other assessee can incur deductible expenditure on rural development but an only make contributions for that purpose to a new fund to be started—The Prime Minister's Rural Development Fund. It virtualy amounts to a backdor method of legalising political donations with full tax relief i.e., at the expense of the nation,"

I do not know how, he wrote all this? I do not know the basis.

> "—while Section 293A of the Companies Act continus (in theory) to prohibit political donations. The cause of rural development is bound to suffer as a result of the change in the law, while the needs of rural areas continue to remain desperate."

यह उनका ख्याल हो सकता है लेकिन सारे मुल्क की जो फाइनेंस है, उसको फाइनेंस मिनिस्टर और प्राइम मिनिस्टर मेनेज करते हैं। हमारे मुल्क की 70 करोड़ के करीब आबादी है और करीब 46 हजार लोग इनकम टेक्स देने वाले हैं। वे अगर यह सोच लें कि उनके ऊपर ही सारा रूरल डेवलपमेंट डिपेंड करता है तो यह ठीक नहीं है। पता नहीं उन्होंने यह कैसे सोच लिया।

आगे जाकर तो उन्होंने बड़ा फिजूल लफ्ज लिखा है। यह जो प्राइम मिनिस्टर का फंड है यह तो किसी भी प्राइम मिनिस्टर का होगा, वह किसी एक इन्सान का तो नहीं होगा। इस फण्ड में दिये जाने वाले पैसे को तो पूरा इनकम टैक्स से एग्जेम्पशन मिलना ही चाहिये।

मैं आप के इस कदम को भी वेल्कम करती हूं। आपने इस कदम से जमींदारों और किसानों के ऊपर जो बहुत मुसीबत थी उससे उनको राहत दिलायी है। उनका बहुत-सा पैसा वकीलों के घरों में जाता था। आपने एस्टेट ड्यूटी आन एग्रीकल्चरल लैंड पर से खत्म की है। यह बहुत बढ़िया बात की है। किसी मेरे भाई ने यह कहा था कि यह नहीं होना चाहिये, इससे बड़े-बड़े जमींदार फायदा उठायेंगे। मैं कहना चाहती हूं कि लैंड रिफार्म्स बिल के बाद बड़े-बड़े जमींदार कहां रह गये हैं। अब जितनी जमीनें लोगों के पास हैं। बहुत से हमारे किसान भाई तो अनपढ़ हैं। वे जो कमाई करते हैं उनका ज्यादातर पैसा तो वकीलों की जेबों में जाता है।

आपने फर्टिलाइजर की कीमतें कम की हैं, इसके लिये आप का शुक्रिया। केल्शियम अमोनियम नाइट्रेट और अमोनिया सल्फेट की जो कीमतें आपने कम की हैं, इससे, मेरा ख्याल है कि आगे जाकर पैदावार और बढ़ेगी।

[श्रीमती गुरबिन्दर कौर बरार]

आज एक क्वेश्चन फर्टिलाइजर की कीमत के बारे में हुआ था जिस पर एक भाई ने कहा था कि जनता राज में यूरिया की कीमत 70 रुपये कर दी गयी थी। उस पर हमारे मिनिस्टर ने जवाब दिया था कि अगर लोग इस्तेमाल ही नहीं करेंगे तो कम कीमत से भी क्या होगा। उत्पादन तो नहीं होगा। अब इन्होंने मदद की है। मैं पंजाब और हरियाणा के किसानों की बात जानती हूं। उनमें यह बड़ी खूबी है कि जो भी उन्हें नयी चीज बतायी जाए उसको व अच्छी तरह से अपनाते हैं। खाली पंजाब और हरियाणा से 60 परसेंट अनाज आता है। फर्टिलाइजर की जो सब्सीडी आपने रखी है, वह 798 करोड़ रुपये की रखी है। 700 करोड़ डोमेस्टिक फर्टिलाइजर पर और 98 करोड़ इम्पोर्टेड फर्टिलाइजर पर। 1982–83 में आपने 648 करोड़ रुपये की रखी थी—550 करोड़ रुपये डोमस्टिक फर्टिलाइजर के लिये और 98 करोड़ रुपये इम्पोर्टेड फर्टिलाइजर के लिये। यह 98 करोड़ रुपये पहले भी था और अब भी।

आपने एलकलाईन सायल पर भी ज्यादा छूट दी है, यह बहुत अच्छा किया है। हमारी आबादी बढ़ती जा रही है लेकिन जमीन तो उतनी ही रहेगी। हमको और तरीके ढूंढने पड़ेंगे। एग्रीकल्चर एल्कलाईन सायल के लिये जो आपने छूट दी है इससे जिप्सम के अन्दर असर पड़ेगा। बहुत से हमारे काश्तकार जमीन निकालेंगे।

बाकी आपने इरीगेशन के लिये कम्बरसम इंजिन और स्प्रेअर पर, इंजिन के लिये एगजम्शन दी है, यह भी बहुत अच्छा है। आपने कमर्शियल बैंक्सका शार्ट टर्न लोन के ऊपर एक परसेंट रेट आफ इन्ट्रस्ट कम किया है यह सबसे ज्यादा अच्छी बात है। असेंशल फूड आर्टिकल्स, आयल सीड्स, वेजीटेबल्स की कोआपरेटिव्ज को इनकम टैक्स से एगजम्प्ट किया है, यह भी बहुत अच्छी बात है। दूसरी छोटी बात यह है कि आपने टिन्ड फूड के कन्टेनर पर भी ड्यूटी कम की है। अगर हम को एग्रीकल्चरल प्रोड्यूस को बढ़ाना है तो चार-पांच प्वाएंट हमारे दिमाग में होने चाहिएं—

(1) Extending the irrigated areas.

(2) Use of fertilisers.

(3) High yielding varieties.

(4) Widening the credit network.

(5) Ensuring fair and remunerative producer prices for the major crops.

आपने अपने बजट में पांचों चीजों का ख्याल रखा है। एग्रीकल्चरल प्राइस कमीशन जो है...

14.10 hrs.

[SHRI R. S. SPARROW *in the Chair*]

ये जो कीमतें तय करते हैं इनकी तरफ विशेष तवज्जह देने की जरूरत है। किसान भी अपने बच्चों को पढ़ाना चाहता है, अच्छे कपड़े पहनना चाहता है। इसलिये इन बातों का खास ख्याल रखना चाहिये। कई जगह एक्सपेरीमेंट के तौर पर बता दिया जाता है कि एक एकड़ से एक लाख रुपये की आमदनी हुई। ऐसा कभी हो ही नहीं सकता इससे लोगों के दिमाग में यह आ जाता है कि एग्रीकल्चर से बड़ी इनकम आती होगी। यह बात ठीक है कि ये लोग खुशहाल हैं लेकिन इडस्ट्रीज की तरह ब्लैकमार्केट का पैसा इनके पास नहीं

है। जब कीमतें गिर जाती हैं तो उसका सामना किसान को ही करना पड़ता है और अगली फसल के लिये पैसा भी उसे अपने पास से ही लगाना होता है। इसलिये इस बात को ख्याल में रखा जाना चाहिए।

नेशनल बैंक फार एग्रीकल्चर एण्ड रूरल डवलपमेंट ने काम शुरू कर दिया है। इसके लिये 125 करोड़ रुपया रखा गया है। इससे स्माल और मार्जिनल किसान को भूमि सुधार करने में फायदा होगा। इसका परिणाम अन्ततः नेशनल पूल में जाएगा और जब अनाज अधिक पैदा होगा तो मुल्क की हालत सुधरेगी और लोगों को रोटी मिलगी। इससे सब संतुष्ट होंगे। 608 करोड़ में से 200 करोड़ रुपया नेशनल बैंक फार एग्रीकल्चर एण्ड रूरल डवलपमेंट के लिये रखा गया है। इससे किसानों को बहुत लाभ होगा। हमको वह समय याद है जब मिडलमैन किसानों से सूद दर सूद ब्याज लेते थे। इससे उनको राहत मिलेगी। जनता राज में कीमत कम थीं, इसके लिये स्वयं प्रधानमंत्री जी ने यहां पर बयान दिया था। जब वे मुखसर पहुंचे तो वहां पर कपास इस तरह से बिछी हुई थी। जिस तरह से बर्फ बिछी हुई हो। उस वक्त जनवरी का महीना था। प्रधान मंत्री ने स्वयं यहां पर स्टटमेंट दिया था। उस वक्त इस तरह की हालत थी और आज यही लोग ऊंची आवाजों में कहते हैं कि यह कीमत होनी चाहिये। मैं अपनी सरकार को मुबारकबाद देना चाहती हूं कि 5 परसेंट ग्रोथ हुआ है और कीमत भी बढ़ती रही हैं। किसान आज खुश है।

दो मेजर स्कीम्स आयल सीड्स डवलपमेंट एण्ड ड्राई लैण्ड फार्मिंग पर ध्यान दिया गया है, यह भी बहुत अच्छा काम है जैसा कि मैंने पहले भी कहा है कि जमीन नहीं बढ़ाई जा सकती, पापूलेशन पर कंट्रोल करना चाहिये। इस बारे में मैं बाद में कहूंगी। मेरी प्रार्थना है कि ड्राई फार्मिंग लण्ड और कल्केलाइन सायल लैण्ड को सुधारा जाना चाहिये। अभी मैं कुछ इलाकों में गई थी। वहां पर स्थिति ठीक नहीं है। वहां पर डीप ट्यूबवैल लगाकर ज्यादा पैदावार की जानी चाहिये।

116 करोड़ रुपया फ्लड कट्रोल और इरीगेशन के लिये सैन्ट्रल प्लान में रखा गया है और 2404 करोड़ प्लान आफ स्टेट्स एण्ड यूनियन टरीटरीज में रखा गया है। इससे बहुत लाभ होगा।

अब मैं ड्रिंकिंग वाटर पर आती हूं। जब विपक्षी लोग बात करते हैं तो हमें हैरानी होती है। ये कहते हैं कि कोई तरक्की नहीं हुई है। मैं आपबीती बताना चाहती हूं। अंग्रेजों के जमाने की बात है। कुएं नहीं होते थे। तालाबों में ब्रिकिश वाटर होता था, जिसको पीने से बोन्स वगैरह पर असर पड़ता था। उस पानी में से पहले कीड़े निकाले जाते थे, उसमें फिटकरी मिलाई जाती थी, इसके बाद उबाला जाता था जब वह पीने के उपयोग में लाया जाता था। आज जब ये लोग कहते हैं कि इस क्षेत्र में कोई तरक्की नहीं हुई है तो बड़ी हैरानी होती है। अब आपने 48000 विलेजज को कवर करने की इसमें कोशिश की है इसका बहुत अच्छा असर पडा। राजस्थान के बारे में

[श्रीमति गुरबिन्दर कोर बरार]

भी कल कहा गया था । बहुत दूर-दूर से उनको पानी लाना पड़ता है इसलिए यह जरूरी है कि जो लोग तकलीफ में हैं उनकी तकलीफ को दूर किया जाना चाहिये। हाउस वाइब्ज को आपने कुछ चीजों पर रियायत दी है और सस्ता किया है जैसे—शुगर, प्रैसर कुकर, इलैक्ट्रिक बल्ब्स, फूड प्रोडक्ट्स इन मैटल कंटेनर, स्कीम्ड मिल्क पाउडर इन पैक्स, कासमेटिक्स, टायलेट प्रिपरेशन्स रेफरीजरेशन और एअर कंडीसनींग आर्टिकल्स आदि । इसके बाद मैं एक बात जरूरी कहूंगी कि केरोसीन आयल की तंगी बहुत है और उसका असर औरतों पर पड़ता है । केरल में कुछ लोग बोट्स चलाते हैं वे केरोसीन की बजाय डीजल का इस्तेमाल करते हैं, क्योंकि केरोसीन नहीं मिलता जब कि डीजल एक्सपेन्सिव है । डीलर्स को भी केरोसीन आयल महंगा मिलता है, इसलिए महंगा लेकर व सस्ता तो नहीं बेचेंगे जिसका नतीजा यह होता है कि उनको शार्टेज दिखानी पड़ती है । कुछ औरतें मेरे पास आई और कहने लगीं कि कुछ करिये । मैंने उनसे कहा कि फाइनेंस मिनिस्टर साहब से तकरार करेंगे, लेकिन वे भी क्या करें ? केरोसीन आयल का इस्तेमाल अरबन पूअर ज्यादा करता है। उनके परिवार की जो औरतें हैं उनको छोटी-छोटी लकड़ी इकट्ठा करने का मौका मिल जाता है और रेलवे स्टेशन पर जो कोयला मिलता है उसको भी वे ले जाती हैं कपास की जो छट्टियां होती हैं उनको भी वे इस्तेमाल करती हैं । हमें उम्मीद है फाइनेंस मिनिस्टर साहब केरोसीन आयल के बारे में जरूर ध्यान रखेंगे ।

आपने जो न्यू 20 प्वाइन्ट प्रोग्राम रखा है, उसके डिटेल में मैं नहीं जाना चाहती क्योंकि उससे सारा ही कवर हो जाता है । उसमें वीकर सैक्शन आफ दी सोसायटी, लो-पेड सेलरी पीपल भी आ जाते हैं । गांवों में जो बेघर लोग हैं उनको घर भी मिलते हैं । आपको इस बारे में ज्यादा पता है । इसमें फारेस्टरी भी आ जाती है । आपने सेन्ट्रल प्लान आउट-ले में 300 करोड़ रुपया सब स्टेटस को ग्रान्ट देने के लिए रखा है । जो भी स्टेटस इन प्रोग्रामों में से बढ़िया परफारमेन्स दिखायेगी और जिसका भी स्पेसीफाइड प्रोग्राम अच्छा होगा तो 300 करोड़ रुपए आप ग्रान्ट के रूप में स्टट्स में बांटेंगे । यह उनके लिए अच्छी चीज है । उसके साथ आपने इलैक्ट्रिसिटी को भी रखा है जिसकी कि हमें बेहद जरूरत है । आपने सेन्ट्रल सेक्टर प्लान में 2,747 करोड़ रुपया रखा है, और जैसा कि आप कह रहे थे कि 26.8 परसेन्ट इन्क्रीज हुआ है । स्टेट्स और यूनियन टरीटरीज के लिए 7,332 करोड़ है । अगर टोटल प्राविजन इसका जमा करें तो 10 हजार करोड़ रुपया चला जाता है । प्राइम मिनिस्टर का जो 20 प्वाइंट प्रोग्राम था, उसको बदलकर और जो काम पूरा हो चुका था उसको निकालकर न्यू 20 प्वाइन्ट प्रोग्राम बनाया गया है । सबसे बढ़िया बात यह है कि एनर्जी सेक्टर में आपने क्रूड आयल प्रोडक्शन 21 मिलियन टन रखा है और 1983–84 में 26 मिलियन टन हो जाएगा। कोई भी पब्लिक सेक्टर ऐसा नहीं होगा, जहां पावर कट नहीं होता है । जितनी पावर उनको चाहिये वह मिलनी चाहिये। पावर न मिलने की वजह से वे लास दिखाते हैं । इसलिए मुल्क में पावर की बेहद जरूरत है । आपने सेन्ट्रल प्लान 31.50 परसेंट बढ़ावा दिया है जिसके लिए मैं धन्यवाद देती हूं । बाकी एटामिक एनर्जी, कोल को आपको देखना है । साथ ही हाइड्रोइलेक्ट्रिक को भी देखना है । हमारे

पंजाब में भटिन्डा में थर्मल प्लान्ट है वहां पर सारे साल तीनों चिमनियां नहीं चलती हैं जिसकी वहज से पंजाब के किसानों और इंडस्ट्री को पूरी पावर नहीं मिलती जिसका बुरा असर प्रोडक्शन पर पड़ता है । इसलिये सारे मुल्क के लिये पावर जैनरेशन बहुत जरूरी है । तारापुर एटमिक एनर्जी प्लान्ट है । उसी तरह के आप 1, 2 प्लान्टस और सूबों को भी दे रहे हैं । पजाब ने भी मांग की थी । मुझे उम्मीद है कि पंजाब का आप खास ध्यान रखेंगे क्योंकि यह सरदह पर सूबा है, छोटा है और इंटरनेशनल बोर्डर लगता है । आपने "जय जवान, जय किसान" का नारा सुना होगा इन दोनों बातों में पंजाब कभी पीछे नहीं रहा है, इसलिये पजाब का स्पेशल ध्यान आपको रखना चाहिये ।

नान-रेजीडेंट इंडियन्स के लिये जो प्रोग्राम शुरू किया है वह अच्छा है इससे फोरेन एक्सचेंज आती है । आपने काफी कसेशन्स भी दिये हैं और खासकर जो सहूलियतें दी हैं जो इंडियन ओरिजन के हैं और बाहर सैटिल हुए हैं अगर वह गिफ्ट के तौर पर अपने रिश्तेदारों को गिफट्स भेजेंग तो उस पर आपने गिफ्ट टैक्स नहीं लगाया है । एक बात बहुत अच्छी है वह अपना पैसा फोरेन एक्सचेंज में in shares or debentures or deposits with public limited Indian companies, units of the UTI, securities of the Central Government, etc., etc., लगा सकते हैं । और इनके ऊपर जो 20 परसेंट फ्लेट रेट लगाया है इन्कम टैक्स का प्लस सरचार्ज 2.5 परसेंट इससे उनको सहूलियत होगी । आपने लांग टर्म के कैपिटल गेन पर फ्लेट रेट लगा दिया और कैपिटल गेन में आपने कहा है कि अगर कोई 6 महीने में इन्वंस्ट कर ले तो उस पर टैक्स नहीं लगाया जायगा । इससे मुझे उम्मीद है नान-रेजीडेंट इडि-एन्स ज्यादा से ज्यादा पैसा फोरेन एक्सचेंज में हिन्दुस्तान को भजेंगे और इससे उनको भी फायदा होगा ।

आपने जो 6 ईयर नेशनल सेविंग्स सर्टिफिकेट पर 12 परसेंट से बढ़ाकर 13 परसेंट कर दिया है यह भी अच्छा है । इसी तरह से फेमिली वेलफेयर प्रोग्राम के बगैर हिन्दुस्तान में कोई तरक्की नहो हो सकती है । चाइना ने तो वन फौर वन फेमिली कर दिया है, और हमारा जो स्लोगन था "हम दो हमारे दो" देखना है कि आया उस पर पहुचे हैं कि नहीं । क्योंकि अगर पोपुलेशन कंट्रोल नहीं करेंगे तो डवलपमेंट का कोई फायदा लोगों को नहीं मिल सकेगा । इसलिये बढ़ती हुई आबादी को रोकना जरूरी है । अगर मैं कहूं दो के बाद तीसरा बच्चा अगर हो तो उस पर भी टैक्स लगना चाहिये तो गलत नहीं होगा क्योंकि बच्चों की पढ़ाई सरकार की तरफ से फ्री है, उनकी हैल्थ का ख्याल सरकार रखती है, इंटेगरेटड चाइल्ड वलफयर प्रोग्राम बच्चों के लिये बना रहे हैं । तो अगर टैक्स लगेगा तो फिर जरा सोच कर लोग बच्चा पैदा करेंगे ।

सोशल वैलफेयर के अन्दर जो आपने ब्लाक्स बनाये हैं, 620 के करीब पहले थे अब 200 और सोचे हैं जिनके अन्दर सारे मुल्क को बांट देंगे और इनके अन्दर जो औरतों के प्रोग्राम है उससे उनको रोजगार मिलेगा ।

चीजें तो बहुत कहनी थीं, लेकिन आपने घटी बजा दी इसलिये इन शब्दों के साथ मैं वित्त मत्री जी के प्रोपोजल्स को फुली सपोर्ट करती हूं ।

Thank you very much for giving me the time.

SHRI D. P. YADAV (Monghyr): Mr. Chairman, Sir, I rise to congratulate our friend, Shri Pranab Mukherjee, who has very lucidly presented a Budget which has been accepted not by this House alone but by the country at large.

The budget is not just a statement of accounts giving details of estimates of Government's receipts and expenditure but it is an important instrument for implementation of Government's policies so as to facilities attainment of natonal objectives as enunciated by the Government, Parliament and the Prime Minister. We are all aware that speedy development of the nation has been a major objective to which we are all committed. The nation is committed, Parliament is committed and more particularly, the leader of Parliament is committed for the overall development of the country. This requires an increase in investment and in the Plan outlay. I am happy to note that the Budget proposes to increase the Plan outlay by 26 per cent in the coming year over the previous year. As a result, the Central Plan outlay is to increase to Rs. 13,870 crores in the year 1983-84.

Sir, I am a student of Science and not a student of Economics. A student from the science stream coming to politics has his own way of seeing things and doing things. I may be brief in my speech but, so far as the perspective is concerned, let me be clear that I have a very clear vision and a clear perspective of the national development and this Budget, as I have said, reflects the perspectives, the goal and the objective of the country's development.

Mere increase in the Plan outlay by itself is not enough. The amount must be spent judiciously on projects and schemes which are more in tune with the national objectives and which help to bring about a fast economic growth. Now, how will the economic growth take place? What is the first element of economic growth? Energy—here you have given 36 per cent of the central plan outlay and I congratulate you for that.

Sir, without energy we cannot go ahead. It is, therefore, in the fitness of things that higher priority has been given to generation of energy by allocating 36 per cent of the Central Plan outlay in favour of energy. At the same time other measures have also been taken. These include—this is very important and significant—the provision for 100 per cent depreciation on devices and systems for energy conservation. We hope that this will give enough incentives for promotion of measures to conserve energy. Energy conservation is one of the top priorities in our Plan outlay.

For a long time we have been told that there is no point in formulating programmes if they are not properly implemented. All of us would agree that the implementation of programmes is very important for the success of our Plans. The present Finance Minister deserves to be congratulated because for the first time in the fiscal history of India, specific measures for improving the implementation of programmes have been introduced. As you are aware, a sum of Rs. 300 crores has been set apart for this purpose to be given to the State Governments as an incentive for better implementation of programmes. This is decidedly a new chapter in the fiscal history of India.

The long term development of nation requires an increase in savings and investments. The present budget is useful in this respect also. It tries to give incentives for saving and discourages consumption, specially conspicous consumption The saving is to be promoted by removing restrictions on specified form of savings such as those in life inurance policies, provident funds. etc. from 30 per cent of the total income to 100 per cent and by bringing the National Savings Certificates also within its purview.

Tax avoidance and evasion have been the curse of our country. Every effort should be made to plug the loopholes in our tax laws which encourage such unhealthy tendencies. This will not only raise additional revenues but would also help in building development a better

climate of our character and provide incentives to honest tax-payers. The budget has made the most significant contribution in this respect by announcing that various concessions enjoyed by the companies can be availed of only upto 70 per cent of their income. In other words, the companies will be required to pay the minimum of 30 per cent of their income as tax. Other steps in this direction are the imposition of wealth tax on closely held companies and tax on business income of religious and charitable trusts. The other thing for which the Finance Minister deserves congratulation is the concession given for the development of agriculture. In agriculture you have given several concessions. They are in the form of reduced tax for the fertilisers. Agricultural sector is largely exempted from incometax and totally from wealth tax. The Finance Minister has announced his intention to remove the estate duty also on agricultural land. Sir, in case of fertilisers, the remaining two fertilisers, namely, ammonium sulphate and calcium ammonium nitrate have been exempted from the excise duty. It will be known to the whole country that this is a major step—not a small step—rather a bold step. You have given concessions to ammonium sulphate and calcium ammonium nitrate. This is a bold step and I must thank the Minister.

Now, your attention has been drawn to the minutest details regarding the conservation of water. Water is going to be a scarce material in the next twenty, thirty or forty years. Sir, you are an agriculturist—a well-established agriculturist. In Haryana and Punjab, I have found that the sprinkler irrigation system is catching up fast. It conserves a lot of energy and it has got a lot of advantages also. There, Pranab Babu has given some concessions. I thank him for that. There has been inadvertent mistake also. In para 145 you say that aluminium pipes used in sprinkler equipment for irrigation which at present bears basic duty of 16 per cent will also be fully exempted. I thank him very much for that. The inadvertent mistake which has occurred should also be brought to his knowledge. That is the duty of raw material on different process of manufacture still remains which used to get equalised at pipe duty stage. Now that the pipes have been exempted from duty these will be no equalisation of duty on Aluminium pipe and this will benefit a particular type of manufacturer who manufactures this sprinklers by extrusion process. The E. R. W. process will suffer a heavy loss. Representations have been made to him. Please consider it sympathetically and make the position clear while replying to the Finance Bill.

Now, Sir, when we consider the budget of a nation, it is a one year budget no doubt but, if one year is multiplied by five years, it becomes a Plan. Hence we must know what is the objective of our Plan. The Plan Objective has been very clearly and amply illustrated in the Sixth Five Year Plan document. If you permit me, I shall repeat some of the salient features of the Sixth Plan which will very clearly eludidate them. They are:

"(i) a significant step up in the rate of growth of the economy, the promotion of efficiency in the use of resources and improved productivity;

(ii) strengthening the impulses of modernisation for the achievement of economic and technological self-reliance;

(iii) a progressive reduction in the incidence of poverty and unemployment;

(iv) a speedy development of indigenous sources of energy, with proper emphasis on conservation and efficiency in energy use;

(v) improving the quality of life of the people in general with special reference to the economically and socially handicapped population, through a minimum needs programme whose coverage is so designed as to ensure that all parts of the country attain within a prescribed period nationaly accepted standards;

(vi) strengthening the redistributive bias of public policies and sevices in favour of the poor contributing to a

[Shri D. P. Yadav]

reduction in inequalities of income and wealth;

(vii) a progressive reduction in regional inequalities in the pace of development and in the diffusion of technological benefits;

(viii) promoting policies for controlling the growth of population through voluntary acceptance of the small family norm;

Sir, I would not like to read out all. These are the major planks which will constitute the composition of Five Years Annual Plan for our planned development. I hope the whole House will accept that this is one of the best national accepted policy through which we can achieve our target and aim.

While discussing in this House of and on, it is our duty to let the people know what our Plan is. I am happy that a sum of Rs. 97,500 crore has got sectoral allocation of Rs. 5,695 crores for agriculture: Rs. 5363 crores for rural development; Rs. 1430 crores for special area development programme; Rs. 12,160 crores for irrigation and flood control and Rs. 26,595 crores for energy. In this way it shows that in the core sector which is useful for the farmer and the teeming millions the Plan component is sufficient to take burden of our aspirations.

Mr. Chairman, while we discuss the budget I will just read out a quotation from one of our great scientists, Dr. Swaminathan, who has very aptly answered as to what should be our Plan and what should be its objective:

"The most important among our resources are the large human population an abundant sunshine. We can find meaningful solutions to the problems of poverty, unemployment, regional imbalances and inflation only by coupling these two resources in a symbiotic interaction. This in turn, can be done if we learn to use photo-synthesis in an effective way to help in solving problems in the fields of energy, income and employment generation."

Though the words are a bit technical yet these words of photo-synthesis have to be kept in mind and more particularly I will request those persons sitting in the gallery that photo-synthesis process is one process which is the real wealth of India through human resources. Hence human resources and the process of photo-synthesis have to be combined for which there should be enough budget. This can amply be done by organising some Seminars.

Yesterday, I was hearing Mr. Maitra very patiently and calmly. Of course, he belongs to CPI(M). I have got no objection about it but he was speaking on land reforms that this Government has done nothing. Let me remind him that in 1981 on an international platform at the 21st Session of the FAO there was a lecture series in which our Prime Minister had the occasion to deliver the key-note address. In that keynote address which she delivered at the Twenty-First Session of the FAO on November 9, 1981 she emphasised this point. Let it go on record. She said:

"We have long been aware of the relation between land reform and rural development.

Social evolution was arrested by the old feudal order and colonial rule, which denied us many decades of progress.

Soon after independence was achieveed, land reform was given priority.

In the past, land ownership and tenurial rights were weighted against the poor and the weak. It has been an uphill task to bring about the desired shifts in the ownership of land and livestock from the richer to poorer section. While still not satisfactory, we have made significant progress in most parts of India creating ceilings on land ownership and conferring security of tenure.

Above all, we have succeeded in changing the old psychology of looking upon land as a status symbol and source of security, rather than as an important means of production."

She has very correctly answered what Mr. Sunil Maitra raised. She has emphasised this point not on the Indian platform but on the international platform in November, 1981. Let us accept what she has said honestly. There are problems. We have seen in the recently concluded Non-aligned Meet how India has emerged as a leader. I don't want to get into the ritual of singing the same song. International conflicts, developing tensions etc. have got a direct bearing on the development of all countries.

Then she said:

> "Hunger has to be tackled through conscious instiutional reform within nations and between nations and not just by overhauling technology or supplementing the supply of food."

She further says this and this shows how the situation has become so horrible, so difficult. I quote:

> "Eminent economists say that if the present daily world expenditure of about 1.3 billion dollars were frozen even at this level, the money to eliminate hunger could easily be found.
>
> The expenditure incurred on a new Inter-continental missile could plant 200 million trees, irrigate one million hectare, feed 50 million under-nourished children in developing countries, buy a million tonne of fertilizer, erect a million small bio-gas plants; build 64,000 Health Care Centres or three million four hundred thousand primary schools."

Instead of building the ballistic missiles if we help the economic development of the poor countries, the situation in the world will be entirely different.

The Budget is not only a fiscal measure. There are various components of the Budget like:

Budget Statement
Finance Bill
Demands for Grants
Resources transferred to States
Plan outlay
Performance Budget
Public Sector Undertakings
Railway working Dynamics
Economic Survey
Appropriation Bill, etc.

All these constitute the Budget. I find that in every constituent we stand well and sound. The Budget reflects the will of the Government, its intention and perspective. It is an honest and sincere attempt towards a definite goal—the goal to remove poverty by peaceful and democratic means, towards building an egalitarian society. A country needs leadership and so far as our country is concerned, the leadership already exists. At least two-third of the world have accepted our leadership-the leadership not for war but for peace and co-existence.

Sir, what are the components of the leadership? What is the quality of the leadership? The quality of the leadership should be a broad vision, scientific outlook, large-heartedness, self-confidence. All these qualities are combined in one person and that is Shrimati Indira Gandhi.

श्री जेनुल बशर (गाजीपुर) : सभापति जी, मैं केन्द्रीय वित्त मंत्री जी द्वारा प्रस्तुत बजट को सपोर्ट करने के लिए खड़ा हुआ हूं । इसमें दो राय नहीं हैं कि बहुत सारी मुश्किलात के बावजूद इन्होंने एक ऐसा बजट बनाने की कोशिश की है, जिस से विकास के कामों में कोई रुकावट भी न आए और कमजोर लोगों को ऊपर उठाने का काम भी होता रहे और साथ ही साथ महंगाई भी न बढ़े । जहां तक उन के बजट बनाने का सवाल है इसमें दो राय नहीं हैं कि इन तीनों दृष्टियों से उन को काफी सफलता मिली है लेकिन बहुत सारे फैक्टर्स ऐसे होते हैं जिन पर वित्त मंत्री जब कोई बजट बनाता है, तो वे उस के काबू के बाहर की चीजें होती हैं जैसे अकाल पड़ जाए, बाढ़ आ जाए, फसलें कम हों या डिस्ट्रीब्यूशन सिस्टम

[श्री जेनुल बशर]

में मिसमेंनेजमेंट हो । इस प्रकार के जो फैक्टर्स ग्रा जाते हैं, तो ग्रच्छा बजट होने के बावजूद, एक बेलेंस्ड बजट होने के बावजूद भी महंगाई रुक नहीं सकती लेकिन इन कठिनाइयों के बावजूद भी मुझे पूरी ग्राशा है कि वित्त मंत्री जी ने जो बजट बनाया है, उस का ग्राने वाले साल पर ग्रच्छा ग्रसर पड़ेगा ग्रौर लोगों की परेशानियां अधिक नहीं बढ़ेंगी ।

इस सम्बन्ध में मैं कुछ सुझाव देना चाहता हूं जिनका इस बजट से बड़ा गहरा ताल्लुक है । इस सम्बन्ध में सब से पहली बात तो मैं यह कहना चाहता हूं कि इस देश में पब्लिक डिस्ट्रीब्यूशन सिस्टम, सार्वजनिक वितरण प्रणाली को ग्रच्छा ग्रौर बेहतर बनाना होगा । जब तक हम पब्लिक डस्ट्रीब्यूशन सिस्टम को बेहतर नहीं बनाएंगे, ग्रच्छा नहीं बानएंगे महंगाई रोकी नहीं जा सकती खास कर उन वस्तुग्रों की जो दैनिक ग्रावश्यकता के लिए बहुत जरूरी हैं । कुछ राज्यों को छोड़कर ज्यादातर राज्य ऐसे हैं, जहां पर पब्लिक डिस्ट्रीब्यूशन सिस्टम ठीक से काम नहीं कर रहा है । मैं उत्तर प्रदेश से ग्राता हूं ग्रौर मैं उत्तर प्रदेश की बात बता रहा हूं । ग्राज वहां पर उचित मूल्य की दुकानों पर, फेयर प्राइस शाप्स पर गेहूं नहीं है, चावल नहीं है, चीनी नहीं है ग्रौर मिट्टी का तेल नहीं है । इस का नुकसान यह हुग्रा है है कि खुले बाजार में इन चीजों के दाम काफी बढ़े हैं । बनारस, उत्तर प्रदेश, की एक बहुत बड़ी मंडी है । बनारस में ग्राज गेंहू का भाव 350 रुपये क्विंटल पहुच चुका है । जब बनारस में 350 रुपये क्विन्टल गेंहू का दाम पहुंच चुका है तो उत्तर प्रदेश के दूरदराज के इलाकों में, विशेष कर गांवों में गेंहू की कीमत कितनी बढ़ चुकी होगी, इसका ग्रन्दाजा ग्राप ग्रासानी से लगा सकते हैं ।

इसी तरह से मिट्टी के तेल की हालत है । हालांकि सरकार ने लोगों को दिये जाने वाले 70 प्रतिशत मिट्टी के तेल की कीमत नहीं बढ़ायी है, लेकिन ग्राज गांवों में पब्लिक डिस्ट्रिब्यूशन सिस्टम ठीक न होने के कारण मिट्टी का तेल डीजल के भाव पर बिक रहा है । मैं उत्तर प्रदेश के पूर्वी जिलों की बात जानता हूं । वहां तीन ग्रौर साढ़े तीन रुपये लीटर के बीच मिट्टी का तेल मिल रहा है ग्रौर इस कीमत पर भी वह उपलब्ध नहीं है । इसका कारण केवल यह है कि वहां पब्लिक डिस्ट्रिब्यूशन सिस्टम ठीक से काम नहीं कर रहा है ।

मैंने केरल के बारे में सुना है कि वहां का पब्लिक डिट्रिब्यूशन सिस्टम बहुत ग्रच्छा है । वहां के सिस्टम में क्या ग्रच्छाई है, इसकी मैं तफसील में तो नहीं गया हूं लेकिन ग्रगर ग्रच्छा है तो उस प्रकार का सिस्टम दूसरे राज्यों में क्यों नहीं लागू किया जा सकता ? जब मैं इस माननीय सदन का सदस्य नहीं था तो मैं समाचार पत्रों में पढ़ा करता था । उस समय के मंत्री श्री मोहन धारिया का यह बयान पढ़ा करता था कि इस देश में माडरन डिस्ट्रिब्यूशन सिस्टम लागू किया जाए जिसके जरिये से जिन्दगी की रोजाना की ग्रावश्यक वस्तुएं लोगों तक पहुंचायी जाए । लेकिन मुझे दुःख है कि श्री मोहन धारिया जी के कोशिश करने के बावजूद भी या शायद उनको मौका ही नहीं मिला, यह काम नहीं हुग्रा । मुझे दुःख इस बात का है कि हम लोग भी उस पर ध्यान नहीं दे रहे हैं, पब्लिक डिस्ट्रिब्यूशन सिस्टम को मजबूत बनाने की कोशिश नहीं कर रहे हैं ।

सभापति जी, जब तक पब्लिक डिस्ट्रिब्यूशन सिस्टम ठीक से काम नहीं करेगा, वित्त मंत्री कितना भी अच्छा बजट बना लें कीमतों में कमी नहीं आने वाली है, कीमतों पर काबू नहीं पाया जा सकता है ।

दूसरी बात आप से मैं यह कहना चाहता हूं कि हमारे देश में इस वर्ष भयंकर अकाल की स्थिति है और साथ ही साथ देश के बड़े इलाके में भयंकर बाढ़ की स्थिति भी रही है । मैं जिस उत्तर प्रदेश के जिले और कांस्टीच्युन्सी से आता हूं वह बाढ़ और सूखे दोनों की चपेट में है और उसका शिकार है । आधे इलाके में बाढ़ और आधे इलाके में सूखा । मुझे इस बात की खुशी है कि वित्त मंत्री ने साढ़े सात सौ करोड़ रुपया विभिन्न राज्यों को सूखा राहत कार्यों के लिए दिया है लेकिन मुझे दुःख इस बात का है कि इस राज्य को कोई हिस्सा नहीं दिया गया, उत्तर प्रदेश को सूखा राहत के लिए कुछ नहीं दिया गया ।

सभापति जी मैं चाहूंगा कि माननीय वित्त मंत्री जी मेरी बात को सहानुभूतिपूर्वक सुन कर इस पर ध्यान दें । आपने पूरे देश में सूखा राहत के लिए साढ़े सात सौ करोड़ रुपया बांटा लेकिन उसमें से उत्तर प्रदेश को एक पैसा नहीं दिया गया । हालांकि मंत्रालय की रिपोर्ट के मुताबिक सब से ज्यादा लोग उत्तर प्रदेश में सूखे से प्रभावित हुए और उत्तर प्रदेश का सब से ज्यादा क्षेत्रफल सूखे से प्रभावित रहा । इसके बावजूद भी उत्तर प्रदेश को राहत कार्य के लिए पैसा क्यों नहीं दिया गया ?

मैं चाहता हूं कि जब वित्त मंत्री जी जवाब दें तो इन बातों की जानकारी दें । अभी देर नहीं हुई है । अभी भी वहां पर सहायता पहुंचाई जा सकती है । वहां पर सूखे से राहत कार्य के लिए पैसा देना बहुत आवश्यक है ।

एक बात की ओर और आपका ध्यान दिलाना चाहता हूं । नेशनल रुरल एम्प्लायमेंट प्रोग्राम 1980 में जब वेंकटरमन जी वित्त मंत्री थे तब चलाया गया था । यह बहुत अच्छा कार्यक्रम है । इस कार्यक्रम की बहुत उपलब्धियां हुई हैं और काफी लाभ हुआ है । बहुत से राज्यों ने इससे काफी फायदा उठाया है । इस बारे में जहां तक केन्द्रीय सरकार की मन्शा का सवाल है वह प्रोग्राम काफी अच्छा नजर आता है । लेकिन मैं आपका ध्यान कुछ राज्य सरकारों की तरफ दिलाना चाहता हूं जो इस प्रोग्राम को अमल में नहीं ला रहा है । मेरा अपना अनुभव है कि एन आर ई पी का पैसा रेगुलर वर्क में डायवर्ट किया जा रहा है । उदाहरणस्वरुप नहरों के माइनर बनाना, टयूबवैल्स के लिए नालियां बनाना, पेड़ लगाना या दफ्तर, डाकबंगले, इन्वेस्टगेंशन बगलों आदि की मरम्मत करना ये सारे काम तो राज्य सरकार के रेगुलर वर्क में होंगे । यह उनका कर्त्तव्य है । एन आर ई पी के अंतर्गत लोगों को एडेड काम दिया जाना चाहिए । इस तरह का काम नहीं हो रहा है । नतीजा यह है कि एन आर ई पी का पैसा रेगुलर वर्क में डायवर्ट हो रहा है । इसके बारे में केन्द्रीय सरकार को ध्यान देना चाहिए । इस पर मानेटरिंग होनी चाहिए । कोई इस तरह की एजेंसी होनी चाहिए जो इस बात को देखे ।

अब मैं बीस सूत्री कार्यक्रम पर आ रहा हूं । इस कार्यक्रम के जरिए गरीब लोगों को कमजोर लोगों को फायदा

[श्री जेनुल बशर]

पहुंचाया जा सकता है, इसमें दो राय नहीं हैं । मेरा सुझाव यह है कि यह कार्यक्रम जिस ढंग से, जिस सख्ती से अमल में लाया जाना चाहिए, उस तरह से राज्य सरकारें उसको अमल में नहीं ला रही हैं । कुछ बाधाएं उनके सामने हैं जिन पर खासतौर से ध्यान देना चाहिए । इस कार्यक्रम के तहत जो जमीन सीलिंग या चकबंदी में निकली है वह हरिजन या कमजोर लोगों को बांटी गई है लेकिन उनको अभी तक कब्जा नहीं मिल रहा है । उसके ऊपर जोरदार लोगों ने कब्जा कर रखा है । अगर सरकार की तरफ से उन हरिजन-आदिवासियों और गरीबों को जमीनों पर कब्जा दिलवा दिया जाता है तो वे लोग अदालत में जाकर स्टे आर्डर ले आते हैं । इस तरह से जिस गरीब आदमी को थोड़ी सी जमीन मिली है वह कचहरियों के चक्कर लगाकर परेशान है । उनको जमीन मिल सके इसके लिए कोई कानून बनाया जाना चाहिए ।

ऐसे लोग, जिन्होंने ऐसी जमीनों पर कब्जा किया हुआ है, वे अदालतों में न जाएं । बीस सूत्री कार्यक्रम का एक और प्रमुख अंग है, बुनकरों, दस्तकारों, हैन्डलूम वर्कर्स को बैंकों के जरिए आसान शर्तों पर ऋण दिया जाए । हमारी मंशा तो ठीक है, लेकिन बैंक कितना कर्जा दे रहे हैं इस बात पर भी सरकार को कड़ी नजर रखनी चाहिए । आज जो जरूरतमन्द हैं, वे बैंक का चक्कर काटकर वापस चले जाते हैं और उनको पैसा नहीं मिल पाता है । अगर उनको पांच हजार रुपए की जरूरत है तो दो हजार ही थमा दिया जाता है । ओवर फाइनेंसिंग बहुत डेन्जरस है लेकिन अन्डर फाइनेंसिंग उससे भी ज्यादा खतरनाक है । अगर पांच हजार में से साढ़े तीन या चार हजार देते हैं तो 1500 रुपए का इन्तजाम बाहर से भी किया जा सकता है । इस बात पर भी फाइनेंस मिनिस्टर को ध्यान देना चाहिए । इस बात की भी मानिटरींग होनी चाहिए कि गांव में जो छोटे वर्ग के लोग हैं या जो किसान दुधारू पशु खरीदते हैं या जो हैन्डलूम वर्कर्स हैं, उनको बैंकों द्वारा सुविधाएं मिल सकें । इन शब्दों के साथ मैं इस बजट का स्वागत करता हूं और आशा करता हूं कि जो सुझाव मैंने दिए हैं उन पर सरकार और वित्त मंत्री सहानुभूतिपूर्वक विचार करेंगे ।

SHRI BAJUBON R. KHARLUKHI (Shillong): Mr. Chairman, Sir, I think you are aware that I am a new Member of Parliament from Meghalaya. I am indeed very happy that you have given me this opportunity to speak. I am grateful to you for that.

My speech today may be considered, in all fairness to my case, a maiden speech on the floor of the House. I can assure you that since this will be my first speech, it will not be possible for me to take much time. After going through the various aspects of the Budget speech presented by the hon. Minister of Finance, I can safely come to the conclusion that the Central Government is very keen on attending to the needs of different sections of the people. For that reason, I welcome the Budget. It is my sincere wish that the Budget will be accepted not only by the House, but by the whole nation as a document of hope for the economic emanicipation of the people at large.

I may be permitted to point out here that the Budget, however well-intentioned it might be, might contain certain controversial points here and there. In the first place, I would like to draw the attention

of the House to what the Finance Minister has stated in his Budget speech, wherein he has pointed out that the Central Government would try to examine the propriety of appointing the Fourth Central Pay Commission. I must say that this is no doubt the most welcome gesture and I would wish that this measure by the Finance Minister would not end in smoke as would shatter our faith and confidence in the leadership of Shrimati Indira Gandhi.

I have been listening to the speeches of hon. Members with that amount of attention, but I am sorry to say that so far not even a single. Member has spoken about the needs of the college and university teachers. I have been associated with the teaching profession for the last 16 years and I can tell you that we, the teachers, have been forced to live from hand to mouth and to sacrifice even the bare necessities of life. Time and again, the college and university teachers have been considered to be the builders of a nation, but how can you expect a person to build a nation when he is surviving on the empty stomach It would, therefore, be my humble request to the hon. Finance Minister to take into consideration the urgent need of attending to the genuine cause and legitimate demands of the college and university teachers.

If I am not mistaken, about two weeks ago, I had gone through one magazine, *The Daily Recorder*. If you go through that magazine you will find pictures of university tecahers demonstrating for better pay scales. When they demonstrate, it does no imply that they have lost faith and confidence in the government, but they are only trying to invite the attention of the government to their grievances. I may be permitted to state that whenever teachers demonstrate everywhere, they represent the strength of the university and college teachers throughout the length and breath of the country. Therefore, I would, once again, urge upon the hon. Finance Minister to attend to the legitimiate demands of the college and university teachers and to see that their pay scales are revised without any further delay.

SHRI SATYASADHAN CHAKRABORTY: I support it wholeheartedly.

SHRI BAJUBON R. KHARLUKHI: Thank you. In regard to central assistance to the States and the Union Territories, the hon. Finance Minister has stated *inter alia*:

"Special thrust is being given to programmes that benefit the por directly"

This statement by itself proves that the Central Government is indeed very keen to attend to the needs of the poorer sections of the people who constitute the bulk of the population. I think we all agree that till today they have not been able to rise above the poverty line and for that reason the serious attention of the Government has been drawn. In this particular connection, I would like to bring to the notice of the House the problems faced by our people, the tribal people of Meghalaya, living along the international border areas. May I remind you Sir, that in 1971 we had to bear the brunt of sufferings when our fellow human creatures, who are near and dear to the Supreme and invisible reality, were forced to cross the frontiers and took refuge in the Southern parts of Meghalaya State. No doubt, we did share with these unfortunate people in their moments of affliction but I am making the statement simply to show that the border people of Meghalaya are basically prone to suffer if something unhappy takes place in that land beyond the frontiers.

I am not flattering you, Mr Chairman, but it is a painful sight to look at the living conditions of the border people in Meghalaya. There have been times and occasions when they had to take back the essential goods and commodities to their homes since no one was there to purchase those commodities and for that reason they were compelled to go back home empty handed, even without a single sweet for their near and dear ones who were eagerly awaiting in their homes. Even till today, those people who are living along the international borders of Meghalaya are being forced to retire to bed without having a square meal a day. I would, therefore, appeal to the Central Government to give to Meghalaya State a fair treatment and that amount of attention as would raise the living condi-

[Shri Bajubon R. Kharlukhi]

tions of our people. I do not have much to say at the moment. So, with these few words I thank you once again, and I resume my seat.

SHRI MANORANJAN BHAKTA (Andaman and Nicobar Islands): Sir, I congratulate the Finance Minister for presenting a balanced budget, balanced in the sense that he has been able to raise a sizeable amount of Rs. 716 crores without causing any adverse effect on the economy of the country. The Government headed by Smt. Indira Gandhi is committed to the upliftment and betterment of the weaker sections including the tribals of our rural masses, majority of whom are still living below the poverty line. It is a colosal task to build up a strong economic order redressing the grievances of all sections of the society and also reviewing the priorities from time to time. It will not be out of place to mention here that in a democratic society, economic orders are stabilised after great deal of hard work and exercises in different forms and any deviation for a short spell of time takes the country far back and again it takes a long time to put the economy on the rails. I must congratulate the present Government that after three years of Janata and unauthorised Lok Dal rule, the shattered economic order was put on the rails again by the last three years' exercises. The critics have described the budget as routine and stodgy, tinkering with incentives and falling back on the beaten track of resource raising through adjustments in direct taxes, namely, customs and union excise duties. But what could have been the alternative under such prevailing economic situation in the country? I am reminded of the story of the painter, who painted a beautiful portrait and put in on display with a request to its critics to point out with a black dot any defects noticed by them. The result was that the painting was almost black all over in a very short time. Naturaly, the painter was very unhappy. Then, on the advice of one of his friends, he put on display the same painting, done over again, but this time the note attached to it requested the critics to remedy the shortcomings noticed by them. The result was that not a single change was suggested. The same can be said about the current budget.

The Central Plan for 1983-84 has been stepped up by 26 per cent by significant increases in outlays on industry minerals, energy and transport. Aiming at stability in the growth rate, a special stress has been given for implementation of the 20-Point Programme for the betterment of the rural poor. Rural development, which includes providing drinking water to all problem villages, credit facilities to agriculturists, relief in excise duties for farmers' tools and agricultural implements, subsidy in fertilisers to the tune of Rs. 450 crores, food subsidy to the tune of Rs. 200 crores, reduction of excise duty on sugar, all these are aimed at ameliorating poverty from the poor and weaker sections of the society. The Government have declared 87 districts as backward, where incentives will be provided for setting up industries, which is a step in the right direction.

The criticism of the budget proposals presented to Parliament comes not for the expenditure but for mopping up of resources. In the present proposal too we find there is the best possible balance. If the country wants to attain 32 million tonnes of crude oil production 50 million tonnes of cement production and 35 mw power production, it will require a substantial investment in certain core sectors, without which we cannot achieve self-sufficiency.

But where from this money will come? Today there is a large amount of investment in our public sector, which has earned some net profit; but it requires a lot of improvement in its working. The trend of nationalisation of private industries, which are not at all viable, is required to be reviewed in the best interests of the country. I am in favour of nationalisation, but that should be done when the unit is viable. There can be no nationalisation of industry only for the protection of the employees. In such cases, the Government should instal a new industry and employ those employees so that the exchequer is not subjected to any coercion.

When I look at the resource mobilisation exercise done by the Finance Minister, I find that the receipts from taxes on commodities, namely, customs and union excise duties form more than 75 per cent of the total. And yet we find that generally that portion of the budget, which relates to taxes on income and expenditure, gets more attention.

In the direct taxes, the most important proposal relating to corporation tax is the one which can best be described as of a corrective nature. The corporate sector, which pays high dividends without any contribution to the national exchequer, will now have to pay a minimum tax on at least 30 per cent of their profits.

Yet, another very important proposal of far-reaching implications is the one which will impinge on companies, which do not discharge their statutory liability relating to payment of excise duties, employers' contribution to provident fund, employee state insurance scheme etc. and yet deduct these amounts from the taxable profits. Thus, while on the one hand the Government is denied of its rightful dues, on the other hand, the companies enjoy the benefit of non-payment. According to some reliable estimates, this amount is as high as Rs. 1500 crores or so. It is no secret that companies resort to legal action tho deprive temporarily, though in some cases this period extends to years, the government of its dues. It is heartening to note that it is now becoming increasingly difficult for these companies to obtain stay as a result of legal action. The proposal of the Finance Minister, therefore, to provide that irrespective of the method of accounting followed by the tax-payer, a statutory liability will be allowed as a deduction in computing the taxable profits only in the year and to the extent it is actually paid is welcome. This proposal will thus have the twin advantage of plugging an important loophole for tax-avoidance and at the same time to give some relief to the honest taxpayer. It is thus a doubly welcome proposal.

The facility of claiming a larger amount of Rs. 7000 instead of Rs. 6000 as at present from interest and dividends for the purpose of income tax exemption in computing the total assessable income, is a step in the right direction and should help encourage savings and attract investment in industrial securities. The proposal to remove the ceiling of 30 per cent of gross total income in respect of savings in specified forms like provident fund, life insurance etc. while retaining the absolute monetary ceiling and widening the available media for savings by including National Savings Certificates VI and VII issues is bound to be taken advantage of on a large scale. The proposal for higher import duties on polyester fibre and filament yarn will help curtail imports which in turn is bound to give a fillip to greater utilisation of installed capacity in the country. I draw attention of the Finance Minister to an anomaly, an unintentional anomaly or discrimination. While the budget proposals include increase in the import duty (basic plus auxiliary) on polyester fibre, viscose staple fibre and viscose low including high performance/high tenacity|high wet modulus fibre and polynosic staple fibre and low, the import duty on cellulose acetate filament yarn, which is at present a nominal 5 per cent *ad valorem*, has been left untouched.

The further liberalisation of the provisions relating to import duties on articles of luggage brought by passengers returning to India requires to be reviewed. Businessmen and well-to-do citizens who visit foreign countries for pleasure or on business can now bring duty free electronic goods which may fall within duty free limit such as two-in-ones etc. As regards other electronic items such as VCR and players, it will now be possible for the more well-to-do persons to freely import these. Not only this, the rates of basic duty have also been reduced for them and it will, to my mind, adversely affect our own electronic industry. The Finance Minister has boldly proclaimed in the opening paragraph of part B of his Budget speech that conspicuous consumption whether at individual or corporate level has no place in a society such as ours. I confess I have not been able to understand or reconcile the two.

The proposal for claiming drawback as soon as the goods are entered for export

[Shri Manoranjan Bhakta]

to places outside India can only be described as a brilliant and at the same time bold step. It is a step towards breaking away from Government's usual conservative approach towards export promotion and proccupation for safeguarding revenue which sometimes borders on obsession.

Sir, the virtue of levying central excise duty on the basis of specific rates lies in its simplicity. Quantity of goods liable to duty being seldom in doubt, quantum of duty liability for an assessee becomes a matter of simple arithmetic, calculation. While the assessee knows with definiteness what he has to pay, the tax collector also knows with equal definiteness what he has to collect. There is thus no room for dispute. The virtue of simplicity in specific rates of duty suffers from a very great disadvantage of making the burden of duty uneven. If, for instance, cloth was subjected to duty on meterage basis, as it used to be done in the past, highly priced as well as lowely priced fabrics become liable to the same burden of duty which has the effect of benefiting the large-scale manufacturers and the organised sector at the cost of the small-scale manufacturer and the cottage sector. Thus, *ad valorem* basis of duty has the virtue of making the burden of duty even, that is in direct ration to the value of the goods. The change in the basis of duty from *ad valorem* to advance-cum-specific rate on a few commodities like cigarettes is good. But I am sorry to say that the present practice is, Central excise duties are being administered through executive notification. I would like to point out that there is a plethora of notifications mainly exemption notification every year. For example, there were over 230 notifications issued during 1975, over 276 during 1976 and over 350 during 1977. Last year, that is to say, 1982, 230 notifications were issued and as many as 68 notificataions were issued under the dateline March 1, 1983, most of these with the intention to dilute the rates of duties fixed by Parliament. There are as many as more than 700 or so notifications in force today. You will agree with me that it is physically well nigh imposisible for any one connected with the administration of central excise duties to be fully conversant with all the notifications at any time what to say about understanding the implication of all of these, hedged as these are with numerous conditions and provisions. As an example, I refer to notification No. 80/83-CE dated 1-3-83 in which case the descriptive part runs to over 3 pages. It is no wonder then, that these notifications are being interpreted sometimes differently in different parts of India leading to litigation and successful avoidance of duty by the more unscrupulous assessees.

In the budget proposals, hospital furnitures have been exempted. I would request that it should be brought under item No. 68 and then full exemption be granted.

I must speak a few words in connection with the Union Territory of Andaman and Nicobar. The Finance Minister has not spelt out anything about the time-bound programme for the Union Territory like Andaman and Nicobar Islands which is badly needed. The yardstick applicable in the mainland does not have relevance to such areas. The democratic system like Arunachal Pradesh which is wanted by Andaman and Nicobar Island was not accepted and the Government employees who are working in such a far flung area, they are demanding that Andaman Special Allowance should be granted to all of them irrespective of place of recruitment and place of residence which has not yet been decided by the Government.

In central excise I am sorry to mention that in a backward territory like A & N Islands entrepreneurs engaged in the manufacture of splints veneers and pencil slate are required to pay full duty on this product although other such manufacturers on the mainland go away without having to pay any duty whatsoever.

I also congratulate the Finance Minister for having included the proposal of the Prime Minister's Rural Development Fund. It will be unique in its character

for the development of the rural masses of our country and to fulfil their aspirations in the true spirit.

At the same time I must also congratulate him for declaring the Pay Commission for the Government employees which is needed very much.

I request him once again to consider to supply some of the essential commodities throughout the country at the same price everywhere so that the poor sections of society can be benefited. This should be supplied through the fair price shops.

With these words I am thankful to you for providing me an opportunity to speak..

(श्री मूल चन्द डागा पाली) : सभापति जी, आज मुझ इस बात का गर्व है कि जब से आप सभापति के पद पर बैठे हैं आज पहली बार मुझे बोलने का अवसर मिला है । मैं ज्यादा कुछ नहीं कहना चाहता हूं, लेकिन मुझे दुख है कि जिस देश में 70 लाख बाण्डेड लेबर हो, जो देश सब से कम कैलोरीज खर्च करता हो, अगर आप पाकिस्तान और लंका के मुकाबले में देखें तो हमारे यहां केवल 1990 कैलोरीज खर्च होती हैं, जिस मुल्क में 30 लाख पढ़े-लिखे लोग बेकार हों, और हजारों, लाखों और करोड़ों लोग बेकार हैं और 40 प्रतिशत लोग आज भी गरीबी की रेखा के नीचे हैं लेकिन एक बात मालूम होनी चाहिए कि सरकार किस लिए बजट बनाती है। सरकार इसलिए बजट बनाती है कि सरकारी कर्मचारी बढ़ते रहें, उन का खर्च बढ़ता रहे और इन लोगों का खर्च हम लोग वहन करते रहे हैं । अभी रिसेन्टली फरवरी, 1983 में एक आर्टीकिल 'कामर्स' मेगजीन में निकला है। मैं उस में से कोट कर रहा हूं :

"At last the Central Government headed by Prime Minister Mrs. Indira Gandhi is convinced that the wasteful Government expenditure is the cancer of our economy. Just a few weeks before the budget, the Prime Minister has issued a directive to cut down such wasteful expenditure as foreign travel, posting of armed police guards round the clock at the residences of ministers and the setting up of different foreign offices by various Indian ministries and public sector organisations in the same foreign country. The Indian economy today is in crisis because a large portion of the national income of one of the poorest nations on earth is being consumped by bureaticracy and politicians. Government expenditure of both the Centre and the States is now nearly Rs. 46000 crores a year which is almost one-third of our national income of Rs. 145,000 crores."

सारी आमदनी का एक-तिहाई हिस्सा 'सेवाओं' पर खर्च होता है और उस का परिणाम क्या निकला, यह भी उस में बताया गया है । इस का परिणाम यह हुआ किह देश के अन्दर जो फर्स्ट इयर के प्लान में हमने टार्गेट्स फिक्स किये थे और सैकेन्ड इयर में जितने टार्गेट्स फिक्स किये थे, उन को एचीव करने के लिये जो रुपया खर्च हुआ, उससे वे पूरे नहीं हुए । इसके बारे में भी यह कहा गया है :

"It would be apparent that National Income would have been higher by Rs. 120082 crores if the targets laid down by the Planning Commission had been achieved in time. This would mean that our per capita income would have reached Rs. 3398 in 1980-81 instead of being only Rs. 1537."

पंच वर्षीय योजना के बाद सारी धनराशि जो खर्च हो गई है, उस का उपयोग यह हुआ, तो मैं यह कहना चाहता हूं कि इसका नतीजा क्या होगा ? अगर हम अपनी तन्ख्वाहें बढ़ाते रहें, महंगाई भत्ता अपने

[डी मूल चन्द डागा]

आप बढ़ता रहे और महंगाई बढ़ती रहे, तो इस का असर क्या होगा। इस में जो दिया हुआ है, वह मैं आप की सेवा में रखना चाहता हूं :

"During the year, the wholesale price index for all commodities recorded a nominal rise of 1.8 per cent. However, two factors mar this creditable achievement: first, the prices of basic necessities increased at a much faster pace—rice by 12.4 per cent, wheat by 14.0 per cent, vanaspati by 10.0 per cent, milk by 9.7 per cent, vagetables by 9.3 per cent, edible oils by 6.6 per cent and meat by 6.2 per cent—and secondly, the All-India Consumer Price Index Number for industrial workers has increased by more than seven per cent during the year ended November 1982, thereby reducing the purchasing power of hte rupee. As is well-known, whenever prices of food articles increase it is the poor who suffer the most."

इस से देश में महंगाई बढ़ी और महंगाई बढ़ने से खरीदने की शक्ति कम रही, गरीब आदमी में खरीदने की ताकत नहीं है । गांवों में इतने विकलांग क्यों हैं । जिन को जितनी कैलोरीज मिलनी चाहिएं थीं, उतनी मिली नहीं, जो फूड मिलना चाहिए, वह मिला नहीं, तो लोग विकलांग होंगे ही । आज 35 साल के अन्दर भी पीने के पानी की समस्या ने एक भयंकर रूप धारण किया हुआ है । आज असम में ही नहीं, उड़ीसा में नहीं बल्कि और जगहों पर भी ऐसे हजारों गांव हैं, जहां पर पीने का पानी उपलब्ध नहीं है । आज लाखों अरबों रुपया खर्च हो चुका है । रुपया दो बोरी पर खर्च हुआ । एक बोरी कहीं चली गई और एक बोरी काम में लाइ गई ।

भ्रष्टाचार, करप्शन जीवन में बढ़ चुका है । जीवन के जो मूल्य हैं, जीवन की जो प्रतिष्ठा है, वह सब कम हो रही है । इसी कारण करेक्टर नहीं बन रहा है । इसी कारण इतनी योजनाओं के बाद हमारी उपलब्धि नहीं है । यह पैसा कहां गया, कुछ पता नहीं । उस पैसे की कोई उपलब्ध नहीं । इसका कारण हम लोग बहुत पिछे हैं । हमारी योजनाए बहुत अच्छी हैं, हमारे काम अच्छे हैं। हमने सात सौ करोड़ रुपया एफ. सी. आई. को दिया, लेकिन उसने ट्रांसमीशन में कितने लासेज किये, इसका उत्तर भी यहां आया था ।

हमारे यहां बिजली की सब से जयादा कमी है । सारे इलेक्ट्रिसिटी बोर्ड हमारे घाटे में हैं । दिल्ली का डेस्यू भी घ.टे में है । बिहार में इलेक्ट्रिसिटी बोर्डस मारगेज रखे हुए हैं । यह हमारे मित्र कह रहे थे । क्या हालत है आज हमारी ? बिजली बोर्डों पर हमने कितना एक्सपेंडीचर किया ।

"The bureaucracy is not only idle and incompetent but also corrupt. There are, of course, a good number of able and upright persons. But an overwhelming majority are notorious for their dishonesty...."

हम कितना एक्सपेंडीचर अपने कर्मचारियों पर कर रहे हैं। मैं यह तो नहीं कह सकता किन 95 परसेंट कर रहे हैं । लेकिन मैं यह जरुर कह सकता हू कि अगर कर्मचारी दो घंटा भी काम करें तो देश ऊचा जाएगा । इन लोगों ने कहा है—

In a recent article which has appeared they say very clearly that the recovery of the revenue has been zero.

हमारा एक्सपेंडीचर बढ़ रहा है और रेवेन्यू घट रहा है । हम साल ब साल अपना पूरा रेवेन्यू वसूल नहीं कर सकते हैं । उसको वसूल करने की हमारे मत्री महोदय की हिम्मत नहीं है । अगर इसके बारे में स्टडी किया जाए तो

आपको मालूम होगा कि कितना कम रेवेन्यू वसूल हो रहा है । मैं आपके सामने फिगर देना चाहता हूं कि आप कितना रेवेन्यू वसूल कर सकते हैं लेकिन कितना कर रहे हैं ।

यह मैंने आन द फ्लोर आफ द हाउस क्वेश्चन किया था जिसका कि एक साल के बाद डेटा इक्ट्ठा कर के दिया गया ।

The number of cases of evasion of excise duty involving more than Rs. 1000 detected: 1979—512; 1980—724; 1981—1700 and so on. The total amount to be recovered is Rs. 85 crores and odd. What is the recovery? Only Rs. 1 crores.

बड़े बड़े लोग टैक्स ही नहीं देते, टैक्स देना उनकी शान के खिलाफ है । वे टैक्स क्यों दें ? टैक्स देना गरीबों का काम है, उनका काम नहीं है ।

This is what has appeared in the *India Today* recently, dated 28th February, 1983:

"The facts, however, are cramebically different. A steadily lengthening list of companies has paid no taxes at all for years together. Among these are the most profitable and fastes prowing enterprises in the country. Six of the 10 biggest private sector compaines paid no tax on their profits last year, and a seventh had only a marginal tax liability. Of the country's top 100 companies, as many as 38 showed either no tax liability or a minimal one that counted for no more than a flea-bite."

आप टैक्स वसूल नहीं कर सकते । "समरी असेसमेंट" यह नया घोटाला है । हम लोगों . . . ने रिपोर्ट दी थी—

Summary trial. Groups A and B. Please amend the rule.

आज टैक्स की चोरी हो रही है । आप टैक्स वसूल नहीं कर पाते हैं । क्या मंत्री जी आज बता सकेंगे कि कितने रेड हुए हैं और उसमें कितनी पूंजी पकड़ी गई है और कितनों को सजा हुई है । जब रेड होता है तो केस इनकम टैक्स आफिस में चला जाता है और दो-चार महीने बाद जांच होती है । कहा जा रहा है कि प्रत्येक वर्ष 14000 करोड़ रुपया काले धन के रूप में बढ़ रहा है । काले धन पर आधारित आर्थिक स्थिति को आप कैसे चलाएंगे । सरकार ने झा कमेटी मुकरर कर दी । उसने 14–15 रिपोर्ट्स दे दी हैं । क्या उन पर इम्प्लीमेंटेशन हुआ है ? कितनी खर्चों में कटौती की गई है । कितने लोग दफ्तरों में काम करते हैं । एक डिप्टी मिनिस्टर साहब जब जीवन बीमा निगम के डफ्तर में गए तो लोग टेबल पर पैर रखे बैठे थे । शिवशंकर जी भी आफिस में गए थे । इन्होंने पूछा कि लोग कहां गए हैं तो कहा गया कि अभी आ रहे हैं । चुपचाप वापिस आ गए ।

सुन्दर सिंह : चाय पीने गए होंगे ।

श्री मूलचन्द डागा : चाय नहीं ये सारे मुल्क को ही पी जाएंगे । यह ब्यूरोक्रेसी देश को कहां ले जाएंगी । महंगाई बढ़ जाती है तो महंगाई भत्ता बढ़ जाता है लेकिन कहां गया आपका मिनिमम वेजेज एक्ट ? संविधान में जो लिखा है कि लोगों को गरीबी की रेखा से ऊपर उठाया जाएगा, संविधान की शपथ लेकर हम यहां बैठे हैं क्या आर्थिक विषमता कम हो रही है । एक तरफ ऊंचे गुंबज बन रहे हैं और दूसरी तरफ रहने के लिए मकान नहीं हैं । कौन मना करता है आपको लैंड सीलिंग ला लागू करने से ? आप पंजाब में रेवेन्यू मिनिस्टर रह चुके हैं । आज तक हिन्दुस्तान में लैंड रेवेन्यू ला लागू नहीं

[श्री मूलचन्द डागा]

हुआ है और जमीन कुछ लोगों के ही पास रह गई है। अरबन सीलिंग एक्ट पास किया गया उस वक्त प्रकाश चन्द्र सेठी मिनिस्टर थे। 1976 के अंदर यह एक्ट पास किया गया लेकिन लागू नहीं हुआ। वसंत विहार और डिफेंस कालोनियों में लोगों के बड़े-बड़े मकान हैं। आज समाजवादी समाज की व्यावस्था में हमको सोचना होगा कि हमें क्या करना है। बजट का मतलब यह नहीं है कि जोड़ बाकी का हिसाब कर दें और इतना रुपया आ गया इतना टैक्स बढ़ा दें, यह नहीं है। 20 परसेंट कटिंग की बात कही गई। अगर गलत खर्चा किया गया है तो सारी कटौती क्यों नहीं की जाती। इंसेटिव क्या है? आज पूंजीपति बढ़ रहा है। आंकड़े कह रहे हैं, गवर्नमेंट कह रही है। समाजवादी समाज की संरचना में लिखा गया है कि हम ऐसी मुल्क बनाएंगे जिसमें ऊंच-नीच नहीं होगी, आर्थिक विषमता नहीं होगी। लेकिन यह बस कैसे होगा?

मैं आपको बताना चाहता हूं कि इन्कम टैक्स और वैल्थ टैक्स से कितनी आमदनी होती है और कितनी रिकवरी होती है। आयकर केसेज के डिस्पोजल के बारे में मैं आपको बताना चाहूंगा।

	डिस्पोजल के लिए	परसेन्ट
1977–78	5581	72
1978–79	5236	58
1979–80	5789	65
1980–81	6891	63
1981–82	7208	63

इसी प्रकार इन्कम टैक्स से जो आमदनी हुई वह 1972–73 में 1187 करोड़ और 1981–82 में 3419 करोड़। आपके जो थर्मल पावर हाऊसेज हैं उनका परसेन्टेज तो बहुत ही कम है। भगवान ही जानता है कि राजस्थान में एटोमिक पावर हाऊस कहां पर है। वहां सरकार को 29 लाख का खर्चा करना पड़ता है। इसी प्रकार गिफ्ट टैक्स के अन्दर जो डिस्पोजल हुआ 1977 से 1982 तक 75 परसेंट, 79, 70, 61 और 56 परसेन्ट। हाईकोर्ट में भी केसेज पेन्डिंग हैं। सुप्रीम कोर्ट से स्टे आर्डर लिए हुए हैं। इन्कम टैक्स डिपार्टमेंट क्या काम करेगा। यह बजट तो अच्छा है लेकिन बजट को इम्पलीमेंट कैसे किया जायेगा। मैं समझता हूं जब तक सख्ती नहीं की जायेगी तब तक हमारे जो लक्ष्य हैं वह हम प्राप्त नहीं कर सकेंगे।

श्री सुन्दर सिंह (फिल्लौर): सबसे पहले मैं अपने इलाके की बात करना चाहूंगा। श्रीहरगोविन्दपुर व्यास ब्रिज के बारे में कहा गया है कि सरकार ने इसको शुरू करने के लिए मान लिया है। लेकिन वह अभी तक शुरू नहीं हुआ है। उसको जल्दी से जल्दी शुरू किया जाना चाहिए। जालन्धर जिले में नवां शहर तहसील में एक गांव रांव है। अगर वहां से पतलावाला तक बीच में नाला होने की वजह से पुल बन जाए तो 40–50 मील का जो फासला है वह कम हो जायेगा जिससे लुधियाना और बरनाला जाने में आसानी हो जायेगी। यह भी गुरदासपुर जिले में है पस्तोब्रिज, जो मेरी पुरानी कांस्टीट्यूऐंसी है वहां पर 100 गांव बरसात में कट जाते हैं और 60 मील से ऊपर होकर लखनपुर से हो कर लोग आते हैं। इसलिये यह ब्रिज जरूर बनना चाहिये। वहां के लोग गरीब हैं। इस ब्रिज के बन जाने से उनकी गरीबी दूर हो जायगी और बरसात में तकलीफ नहीं होगी तथा कम सीधा रास्ता करीब 70 मील का कम हो

जाता है । इसलिये इस पुल को जरूर बनाना चाहिये ।

मेरी राय में यह बैलैंस्ड बजट है । माननीय डागा जी ने जो बातें कहीं हैं उनको नहीं कहनी चाहिये थीं । इन्होंने तो कमाल कर दिया है । यह कहते हैं कि कोई बात ही नहीं है । बड़ी बातें हुई हैं, भाखड़ा डैम बना, और बड़ी बड़ी चीजें बनीं हैं । आपने तो अपोजीशन का काम कर दिया है । उन्हें पता ही नहीं है क्या बोलना है । घर का भेदी लंका ढाये । सरकार की जो कमियां हैं उनको जरूर बताओ ताकि वह अपने आपको ठीक कर सके ।

आप कहते हैं बेरोजगारी बहुत है । कहां है बेरोजगारी ? लोग मौजें करते घूमते फिरते हैं । क्या ऊपर जो लोग बैठे हैं सब निकम्मे ही आदमी आये हैं ? क्या यह सब बेकार हैं ?

SHRI MOOL CHAND DAGA: Sir, he cannot address the galleries.

श्री सुन्दर सिंह : हमारे मिनिस्टर साहब बहुत अच्छे आदमी हैं । यह गरीबों का बहुत ख्याल रखते हैं और 100 रु० वाला चुरूट पीते हैं । गरीबों का काम करना है । ऐसा आदर्श होना चाहिए । स्वामी विवेकानन्द ने कहा है Even a morsel of food that we take is taken away from another's mouth.
इस ढंग से सोशलिज्म आयेगा । ये महात्मा गांधी का देश है । मैं महात्मा गांधी की बात आपको बताना चाहता हूं । चाइना में लोगों को काम दिया है, उन्होंने मशीनों को नहीं दिया । जो बढ़ जाता था काम, जिसको आदमी नहीं कर सकता था उसे मशीन को दिया । इन्होंने शुरू से ही मशीनें शुरू कर दी हैं, जिसका नतीजा यह हुआ है कि ट्रैक्टर ले लिया जो कि काफी महंगा है, और ट्रैक्टर ले कर जमीन आबाद कर दी । लेकिन जो गांव में रहने वाले बेकार आदमी हैं उनके लिये क्या सोचा ? मशीन के मुतालिक महात्मा गांधी क्या कहते थे ?

"Dead machines must not be patted against the millions of living michines represented by the villagers scattered in the 700,000 villages of India. Machinery to be well used has to help and ease human effort. The present use of machinery tends more and more to concentrate wealth in the hands of a few in total disregard of millions of men and women whose bread is snatched by it out of their mouth."

महात्मा गांधी ने कहा था कि मशीनरी उस वक्त इस्तेमाल करनी चाहिये, जब जिन्दा लोग उस काम को नहीं कर सकते हों । आप इतना कर रहे हैं कि कमाल की बात है । सारे ट्रैक्टर दे दिये हैं, वह आदमी कहां जायेंगे ?

आप कहते हैं कि किसान को रैमुनरेटिव प्राइस मिलनी चाहिये, इस तरह से कैसे मिलेगी ? उधर आप रैमुनरेटिव प्राइस देते हैं और इधर कीमतें बढ़ जाती हैं । दोनों बातें आप क्यों करते हैं ? आपको गरीबों के लिये सोचना चाहिये । सब लोग एक्सप्लायट करते हैं । इधर किसानों को ज्यादा मदद मिलनी चाहिए ताकि किसानों को ज्यादा फायदा हो और साथ ही आप यह कहते हैं कि सस्ती मिलनी चाहिए यह कैसे हो सकता है । इस तरह इन किसानों और मजदूरों को धोखा देते हैं ।

हिन्दुस्तान गरीबों का मुल्क है । अमीर तो चन्द आदमी हैं । गरीब ही हमको वोट देते हैं और गरीब ही मर रहे हैं और चन्द लोग सब कुछ खा रहे हैं । यह कोई हिसाब है ? यह सोचना चाहिये कि जो गरीब हैं, जो मर रहे हैं, जैसा डागा साहब ने भी कहा है,

[श्री सुन्दर सिंह]

उनके लिये हमें कुछ करना चाहिये ।

बजट हमारा ठीक है, बैलेन्स्ड है, सारा सिलसिला ठीक है, वह तो पार्टी की बात है, लेकिन गरीब के लिये कुछ करना चाहिये । वह तो कहते हैं कि यह शानदार बजट है लेकिन इसमें हमें क्या मिला है ? यह आपने बड़ी कृपा की है कि एक आदमी बना दिया है, श्री बूटा सिंह ने बड़ी मेहनत से काम किया है । इंदिरा जी का शुक्रियां । महात्मा गांधी ने सोसाइटी से कम लिया था और ज्यादा वापिस दिया था इसलिए वो इन्सानी तौर से सबसे ज्यादा उठ गए और अंग्रजी को हिम्दुस्तान को आजादी देनी पड़ी । इसी तरह गरीब आदमी सोसाइटी से कम लेता है और ज्यादा वापिस करता है । इसलिए गरीब लोग कम के ताकिम हैं । स्वामी विवेकानन्द जी ने कहा है कि—

"I should seek God in the poor. It is for my salvation that I should go and worship them. The poor, the miserables, are for our salvation so that we may worship the Lord coming in the shape of the distressed, coming in the shape of lunatic and lepers and the sinners. Bold are my words. Let me repeat them:

"It is the greatest privilege in our life that we are allowed to worship the Lord in these shapes."

जो गरीब लोग हैं, उनके लिये कुछ करेंगे तो अच्छा होगा । इंदिरा जी कोशिश करती हैं, बड़-बड़े कार्यक्रम बनाती हैं, उनका पूरा खानदान काम करना चाहता था । मैंने जो जमीन ली, वह पं० जवाहरलाल नेहरु की मदद से ली है । लेकिन अब कोई नहीं देता । आप गरीब का नाम तो लेते हैं, लेकिन उसके लिये कुछ करो नहीं हैं ।

बी० ज० पी० के जो वाजपेयी जी हैं, उनके मायने यही हैं कि कैसे ब्लैक मार्केटिंग करें ? इसी पर वह कायम हैं और कोई काम उनका नहीं है । दिल्ली में जो इलैक्शन हुए, उन्होंने मंहगाई कर दी । इन्होंने समझा कि हम इलैक्शन में दिल्ली पर कब्जा कर लेंगे लेकिन लोगों ने उनको बदल दिया । वह इसलिये नहीं आ सके कि उन्होंने जो मंहगाई की थी, उससे लोग परेशान थे ।

16 hour.

जहां तक फैमिली प्लानिंग का सवाल है, फैमिली प्लानिंग जरुर होनी चाहिए । आप विलायत में जाकर देखें, वहां पर लोगों ने क्या प्लानिंग की है । एक बच्चा भी ज्यादा नहीं बनने देते हैं । लेकिन यहां पर तो जो इस प्रोग्राम को चलाने वाला था वह तो रहा नहीं । अब तो कुछ हो नहीं रहा है । लेकिन यह होना चाहिए ।

जहां तक हाउस साइट्स देने की बात है, मैं आपको बताऊं कि जम्मू कश्मीर में श्री गिरधारी लाल डोगरा ने एक रुल बनाया था कि अगर रिहायश के लिए प्लाटस की जरुरत हो या कहीं पर चारों तरफ जमीदार की जमीन हो और जाने का रास्ता न हो तो उसके लिए भी 15 गुना मुआविजा देकर उस जमीन को एक्वायर कर लिया जाए । जब जम्मू कश्मीर में ऐसा किया गया है तो आप यहां पर भी उसको क्यों नहीं करते हैं ? यहां पर भी आप वैसा ही कर सकते हैं ।

इसी तरह से जो हमारी बैंक्स हैं उनसे हरिजनों को क्या मिला है ? गरीबों को तो यह बैंक्स अपने नजदीक भी नहीं आने देते हैं । मिनिस्टर साहब को इसकी तरफ ध्यान देना चाहिए । आज बैंक से आपको पांच हजार रुपया लेना हो तो उसके लिए भी रिश्वत देनी

पड़ती है वरना आपका काम नहीं हो पायेगा । हमारे डागा साहब ने बिल्कुल सही कहा है कि अहलकार लोग हाथ पर हाथ रखकर बैठे रहते हैं, काम बिल्कुल नहीं करते हैं, कोई भी आदमी अपनी ड्यूटी नहीं करता है । पहले जमाने में जीवन के हर क्षेत्र में लोग अपनी ड्यूटी को ड्यूटी समझते थे और उसको पूरा निभाते थे लेकिन आज तो कोई भी अपनी ड्यूटी नहीं कर रहा है । अखलाक भी नहीं रह गया है । सिर्फ रुलिंग पार्टी ही नहीं, सभी पार्टीज को इसकी तरफ ध्यान देना चाहिए ताकि हमारे देश का जो सपना है वह पूरा हो सके । जब गरीबों को रोटी मिलेगी तब यह सपना पूरा होगा । आज बड़े बड़े लोगों ने जमीनें हथिया रखी हैं, वह जमीनें उनसे लेकर गरीबों को, हरिजनों को देनी होगी । आज तो जमीन भी उसी के पास होती है जिसके पास लाठी है । हमने प. जवाहरलाल नेहरु से मिलकर पजाब और हरियाणा में जमीनें ली थीं । आज वहां पर कोई भी आदमी कत्ल नहीं किया जाता है लेकिन आप यूपी और बिहार में जाकर देख लें कि कितने कत्ल होते हैं । उनमें भी अगर जान होती तो एसी बात कभी नहीं हो सकती थी ।

यह आपका जो बजट है, बहुत अच्छा बजट है, बनियों का बजट है, लेकिन आपको यह सोचना होगा कि गरीब आदमी को काम कैसे देना है । गरीबों के लिए काम का इन्तजाम करना होगा । सारे वेले घूमते हैं । जस्टिफाई कैसे कर सकते हैं । कोई नहीं कर सकता है । हमें अपोजीशन से कोई खतरा नहीं है । वे बेचारे तो अपने आप में ही परेशान हैं । हमें तो अपने आपको ठीक करना चाहिए । स्वामी विवेकानन्द ने कहा है—

To be of good cheer; and believe that we are selected by the Lord to do good things and we will do them hold yourself in readiness, that is, be pure, be holy: love for love's sake, love the poor, love the miserable, and the downtrodden. God will bless you.

इस तरह से काम करो, तो ठीक रहेगा । यदि इस तरह से करोग तो आखिर में गरीब लोगों के समझ में आ जाएगा । इंदिरा जी बड़े अच्छे-अच्छे पैगाम देती हैं, सब कुछ करती हैं, लेकिन फोलो-अप कोई नहीं करता है । तो इंदिरा जी क्या करेंगी । इन लोगों को करना चाहिए । मिनिस्टरों को जाकर कराना चाहिए । आन-दि-स्पाट कराना चाहिए । टलीफोन का तो भट्ठा बैठा हुआ है । गृह मंत्री बयान दे देते हैं । पजाब में जो बोलता है, उसको बम मार देते हैं । मैं पंजाब के बारे में कुछ नहीं कहता हूं, ऐसा न हो कि मुझे ही मार दो । आप कह सकते हैं, स्पैरो साहब कह सकते हैं । ला-एंड-आर्डर बड़ा कमाल का है ।

इन शब्दों के साथ में आपको धन्यवाद देता हूं और बजट का डटकर सपोर्ट करता हूं ।

SHRI BHERAVADHAN K. GADHAVI (Banaskantha): Mr. Chairman, Sir, I rise to support the Budget.

The concept of Budget in a democratic country is not merely the scrutiny of the income and expenditure; not merely to outline the provisions made for capital investments and on projects; but the Budget is a very valuable document which explains to the country and the world what is the direction in which the country is going and what are the targets that we have set for our achievements.

In this session we issued three documents. The first one was the President's Address. The next one was the Economic Survey. The third one is this Budget.

I must congratulate the Government that truthful account and objective presentation was made before the country. Government has not shielded or concealed

[Shri Bheravadhan K. Ghadavi]

anything from the people. Whenever there is any deficit, whenever we have faced any troubles objective presentation of facts was given to the people. This is a Government which is wedded more than anything else to truth and it gives a truthful account to the country.

The country is passing through a very serious crisis. 20 crores of people are affected by drought. It is an unprecedented drought. Coupled with this, there is the global recession.

In this context today we find that the countries which hold the levers of oil, the OPEC countries, have reduced the price of oil. This was never the case in history before. For what reason? This is part of the depression in world economy. India, which is a developing country, is also passing through such crisis. Then under this crisis, our Finance Minister, in presenting this sort of budget, really deserves all congratulations. In the world, many people say so many things about it. Take for example the question of inflation. Even in the developed countries which could procure and use most of their resources in their favour, even the countries where the balance of trade is in their favour, even in the countries where the expertise and other potentialities are far greater than those available in our country, what is the position of those countries now? There, unemployment is rising, inflation is uncontrollable, but in India we could contain the inflation around 2 per cent. Then, in this way, I think, we are giving a great relief to the down-trodden and the poor people of this country, because it does check the rising trend in prices, it does check the speculative motives of the blackmarketeers and hoarders and it does give a fillip to our economy so that we can have a self-sustained economy in this country. Although there is a budget with deficit financing, although there is is a criticism that even before the budget was presented, by some other devices the government levied the taxes by way of enhancing the postal rates, by way of enhancing the prices of, the petroleum products, by way of enhancing the railway fares and tariffs. Let us compare this budget with other facts and figures. What is the allocation for rural re-construction? What is the allocation for agricultural sector? I think, for the first time, it can be said that this is the Budget which belongs to the agriculturists of this country. It is because the allocation is for the agricultural sector is tremendous. We have to do it because our country has to achieve a self-sustained economy. Until our farmers and by farmers I mean not only the farmers who have the ownership of the land but the entire village people consisting of farmers, artisans and land labourers and the whole peasantry are the farmers, could stand on their own feet, India cannot have a sustained economy and I think, for the first time, the Finance Minister has realised it with more pragmatic and perspective vision and, therefore, he deserves all congratulations. With regard to creation of Trusts by which tax evasion was taking place by unscrupulous people and with regard to traders in Jewellary and ornaments who were enjoying for the last 30 years freedom from tax, the hon. Finance Minister with his ingenious innovation, has brought them under the tax net. For the first time, the Finance Minister could plug the loopholes through which the people with black-money could do malpractices and indulge in such business which is only to their advantage and disadvantage to the country. They are now brought under the tax-net. This is all right. But at the same time, there are still some loopholes which are to be plugged. Blackmarketing is going on and still there is a huge black money in the economy and it is running a paralled economy which is putting a lot of obstacles and hindrance in the way of our country's progress. This troubles everybody and disturbs the economy as a whole. To check that, the performance of the Finance Minister is remarkable and at the same time, it still needs to be improved.

In regard to our banking institutions, great hopes have been created and those hopes are being fulfilled. I do

not say that they do not play any role. It is expected that the banking institution is supposed to be chaste where the sign of corruption is almost unimaginable but to our dismay in the banking institutions now there is bribery, corruption and defalcation and these have crept into a great extent. I would, therefore, like to make a suggestion, though it may not be liked by the bankers. You must have people's participation down to the grassroot level in monitoring, scrutinising and checking the performance of the banks. The persons who presently hold positions in the banks perhaps think that they are less answerable or the fear of detection of any misdeed or their not following the policy would be lesser in their minds. I would, therefore, make one suggestion to the hon. Finance Minister. Why can't we have district advisory committees for the banks in a particular district, or regional advisory committees for the regional banks? By this method, the people will be involved in the working and assessment of the performance of the lead banks and other banks in the district.

It is not that we are lacking in policy, it is not that we are lacking in direction. As I said, there should be a district advisory committee for all the banks together in a district and a regional advisory committee for all the banks in a region. These advisory committees should consist of the bankers, persons nominated by the Government and people's representatives, so that the people right down to the grassroot level have a sense of participation, and the performance of the banks could be monitored, and the grievances of the people could be examined and solved. Until we do that, we will not be able to achieve what we want. People's participation is a must in all the welfare measures adopted by the Government. Why should the bankers sit in the ivory tower? When we have district coordination committees to oversee the performance of the Government machinery or the district supply committees for the civil supply and fair price shops and other things, why are the bankers allowed to remain aloof in ivory towers? They still nourish the old ideas, they have got a legacy of the past mentality, but now they should not forget that a farmer with a goat can enter a manager's room along with a millionaire. The concept has changed, and they must be made to realise that.

With regard to the augmentation of resources, it is true that we try to tap many sources for this purpose, of course keeping in view the hardships of the people, that those measures would bring, or the relief that could be given to the poor and the common people. For example, with proper planning, we augment our resources for the purpose of better functioning. Planning is good, and we have laid down the infrastructure; we have built roads, we have made electricity available to the maximum possible areas, we have provided canals and we are still doing all these things in greater measures. But after doing all this, if in a village which is electrified, there is a person who is not in a position to purchese even a bulb, what is the use of electricity to him? If a person is not in a position to purchase shoes to wear, what is the use of a good road to him? In fact, the road may give him some trouble if he walks on that bare-footed.

In view of this, the time has now come when after providing most of the infrastructure in our country, we must pay a little more attention to the individual upliftment of the people. We must vigorously adhere to that and make it possible for the people. Of course, I know that the Government is now endeavouring to do that, but it should be done more vigorously.

I come from Gujarat State and we have got there District Planning Boards for each District, and each district receives Rs. 1.50 crores every year and we disburse it at the village level and district level. Sometimes, a contribution to the extent of 25 to 50 per cent is made by the people also. But this has created an impact there. If we have a look around, we find that there has been

[Shri Bheravadhan K. Ghadavi]

some development in each of the village; either in the form of a school building, small drinking well, small water tank, or an approach road. That developmental work is going on. Until we take our planning to the grassroot level throughout the country, and we come to the succour of those who really need it, I am afraid, despite our spending colossal amounts over the big projects, the relief that is immediately needed to the people, to those who are below the poverty line, will not be available to them. They are not in a position to consume the calories that we expect them to consume because they cannot afford it and we cannot give them the relief. Therefore, Sir, with regard to the financial allocations a sort of feeling is being created all over the country that this State is favoured in a particular way by the Center or is not being favoured in a particular way by the Centre.

You have appointed Finance Commissions. Eighth Finance Commission is working now. But now the resource mobilisation and resource diversification will have to be done in a better way with a view that the performance is improved down at the grassroot level. Look at our position, Sir. There have been so many irrigation projects. Your economic survey asks what is the utilisation of cultivable command area. We take into account the command area 100 per cent and make a project. It may be that for the utilisation of the command area or for some project water in the reservoir may not be available. Therefore, it cannot be irrigated. The Command Area concept does not cover more than 40 per cent of the cultivable command area in the country, because water is not available in whole of the area. Of course, for modernisation of the canals or roads the World Bank gives us help. But, Sir, it is not proper that we stick today to a particular line of development in a conservative fashion, because there is need for upliftment of the villages where land is not surplus to be distributed among the landless. So, the landless people will have to fall back on other types of resources. For milk they would have to rear cattle and have some cottage industry. Then the district dairies would come up. Then there will be the question of upgrading the livestock. So, as we prepare the roads and construct canals for irrigation, there is a need for raising the milk production and upgrading the livestocks. Therefore, I would say that milk-roads will have to be built. For that purpose the resources either from the World Bank or from the International Development Agency or from any other source will have to be obtained and the Government of India will have to pay them equal attention.

But, Sir, besides the projects which have been completed, there are so many projects of different States which are waiting for clearance for even ten years. For example, our Filament Nylon Yarn project in Gujarat has been lying pending for the last ten years and the cost of the project has risen by 20 per cent. It was 50 crores of rupees and now, I think, it may be Rs. 75/- Crores. The Government must say yes or no for clearing any project. Of course, I would request that there should always be a positive response of 'yes' for the projects because 'no' is not a good word in the mouth of a gentleman. But, of course, there may be other projects and there may be a question of priority. From the point of view of time and cost escalation, a sense of indecisiveness that is being generated, is bad. Therefore, Sir, with a view to dispel the sense of indecisiveness, I think the Government should consider that every matter that is pending should be given immediate decision on in a pregamatic manner.

Only one more word and I will end. Sir, my Constituency touches the Pakistan border and the part of my constituency is a drought-prone area where drinking water is not available. Industrially, it is quite backward. I am surprised to note that when the Gujarat Government, after due scrutiny, has submitted proposals to declare a few districts as 'No Industry' districts, it has left out Banaskantha. I would very much

wish and would request the Finance Minister to declare Banaskantha as a 'No Industry' district, so that it can get some Central assistance. We have to look to the needs of such backward areas.

Further, for dealing with drought conditions, until we complete the Narmada project in time, large parts of our country will remain affected, and foodgrains production in the country will also remain short. It is such a big project that efforts on war footing are required to be taken for the benefit of Gujarat, Maharashtra, Madhya Pradesh and Rajasthan. So, with a view to seeing that the State is able to complete this project, a greater allocation, and augmentation of funds to the State are necessary. It may be done by way of raising royalty for crude by the Centre.

Although the Finance Minister belongs to Gujarat, I would not expect any special preferential treatment to us; but certainly I would request that he should look into this problem and see that this project is enabled to be completed very quickly. It will be in keeping with the policy of the Prime Minister, who has mentioned irrigation also in the 20-Point Programme.

With these few words, I thank you for giving me this opportunity, and I support the Budget proposals.

श्री वृद्धिचन्द्र जैन (बाड़मेर) : सभापति महोदय, मैं जनरल बजट का समर्थन करने के लिए खड़ा हूं और इस संबंध में मैं अपने विचार सदन के समक्ष रखना चाहता हूं।

जो बजट वित्त मंत्री जी ने प्रस्तुत किया है वह बहुत अच्छा बजट है, संतुलित बजट है और आज की परिस्थितियों में इससे अच्छा बजट नहीं हो सकता। मैंने बजट का काफी अध्ययन किया है। मैंने पाया है कि इस देश में जो सूखे की स्थिति है, जो विश्वव्यापी मंदी है और विश्व में जो मुद्रास्फीति का दौर है उसको देखते हुए वित्त मंत्री जी ने इस देश की अर्थव्यवस्था पर काबू पा लिया है।

सूखे की स्थिति में बहुत कष्ट होता है। खासकर राजस्थान में पिछले 4–5 साल से सूखे की स्थिति चल रही है। सूखे के लिए जो मार्जिन मनी दी जाती है उससे हमारी घोर उपेक्षा हो रही है। फ्लड के मामले में हम 75 परसेंट सबसिडी देते हैं परंतु फेमिन के मामले में ऐसा नहीं किया जाता। म कहना चाहता हूं कि जब फ्लड के लिए यह सुविधा है तो फेमिन के लिए क्यों नहीं हैं ? फ्लड में तो यह होता है कि फ्लड के बाद रबी की क्राप अच्छी होती है और अगर फ्लड हमारे रेगिस्तानी क्षेत्र में आए तो वह वरदान के रूप में साबित होता है। भरतपुर में इस तरह का फ्लड आता है। बाढ़ में रबी की क्राप अच्छी होती है और वरदान के रूप में साबित होती है। अकाल का भयंकर प्रभाव पड़ता है जिससे लोगों का स्वास्थ्य खराब हो जाता है, इकोनामी और पशुधन नष्ट हो जाते हैं इसलिए इस बारे में आपको सोचना चाहिए। आठवां फाइनेंस कमीशन बैठा है, उसको भी मैंने रिप्रेजन्टेशन दिया है। यह मापदंड बनना चाहिए कि जिस प्रकार फ्लड में मदद की जाती है उसी प्रकार फैमीन में भी की जानी चाहिए।

दूसरी बात मैं यह कहना चाहता हूं कि जो स्थिति अभी नार्थ-इस्टर्न एरिया में पैदा हुई है, वह हमारे लिए चिन्ता का विषय है। लेकिन हमने इन एरियाज की घोर उपेक्षा की है। हमने उन क्षेत्रों को विकसित नहीं किया। मैं आपको आगाह करना चाहता हूं कि इस प्रकार जो हमारे रेगिस्तानी और सीमावर्त्ती क्षेत्र हैं उनकी भी घोर उपेक्षा की जा

[श्री वृद्धिचन्द्र जैन]

रही है । पिछले चार-पांच सालों से भयंकर अकाल की स्थिति है । पचास करोड़ रुपए की मदद में से सिर्फ 11.78 करोड़ की मदद की जाती है। एम्प्लायमेंट जनरेशन के लिए जो मदद मांगी गई है, वह बिल्कुल सही है । स्टडी कमेटी ने भी हमारे पक्ष में रिपोर्ट दी है । लेकिन जिस प्रकार नार्म्स बने हुए हैं उनसे ज्यादा मदद नहीं मिल सकती है । हमें एम्पलायमेंट के लिए पांच रुपए प्रति व्यक्ति मिलते हैं जबकि आज वेजेस 9 रुपए प्रति दिन हो गए हैं। लेकिन जब सामग्री के लिए पांच रुपए मांगते हैं तो 1.67 रुपए मंजूर किए जाते हैं । मेरे कहने का अर्थ यह है कि केन्द्र सरकार से मदद न मिलने के कारण राजस्थान सरकार की वित्तीय स्थिति बहुत ही कमजोर हो गई है । इसकी वजह से कई प्रकार की स्थिति पैदा होती है जैसे—मजदूरों की संख्या ज्यादा होनी चाहिए, पशुओं को बचाने के लिए अधिक खर्च होना चाहिए, पीने के पानी की व्यवस्था होनी चाहिए जो कि नहीं हो पाती है । हमारे लोग अपनी भूख मिटाने के लिए गंगा नगर या राजस्थान नहर जा रहे हैं या कहीं और इलाकों में जा रहे हैं । आपको यह देखना चाहिए कि किन क्षेत्रों में स्थिति अच्छी नहीं है, वहां आपको मदद करनी चाहिए। जिन क्षेत्रों में हर साल अकाल पड़ता है और जो अविकसित क्षेत्र हैं, अगर आपको गाडगिल फार्मूला भी चेंज करना पड़े तो उसको भी चेंज कर दीजिए । इस फार्मूले के अनुसार बैकवर्ड एरियाज को दस परसेंट दिया जाता है, उसको बढाकर 30–40 परसेंट कीजिए। दिल्ली एरियाज के लिए पांचवी योजना में 170 करोड़ था जो छठी योजना 540 करोड़ कर दिया परन्तु डेजर्ट का कोई प्लान नहीं है। डी० पी० ए० पी० का जो प्रोग्राम था वह भी आपने समाप्त कर दिया है । एम० एस० स्वामीनाथन की सिफारिश से एन० डी० सी० के निर्णय को कैसे चेंज किया जा सकता है । जहां भयंकर सूखा पड़ता है वहां पर आपने डी० पी० ए० पी० का कार्यक्रम रद्द कर दिया है । इसको रेगीस्तानी क्षेत्र का कोई भी व्यक्ति पसन्द नहीं करता है। अगर आप इस कार्यक्रम को समाप्त करते हैं और दूसरे कार्यक्रम के साथ मिलाते हैं तो उसकी राशि को बढ़ाइये । डेजर्ट एरिया से संबंधित कार्यक्रम को बढ़ाना चाहिये। बल्कि मेरा तो निवेदन है कि उसके लिये सब-प्लान बनाया जाय जैसे शेड्यूल्ड ट्राइब एरिया का प्लान बनाया गया है ।

PROF. N. G. RANGA (Guntur): This should be suggested to the Finance Commission.

SHRI VIRDHI CHANDER JAIN: We have suggested and we are suggesting to the Finance Minister so that they also may recommend to the Finance Commission.

श्री वृद्धिचन्द जैन : रावी और व्यास के पानी के बटवारे के बारे में डिसप्यूट चल रहा है । मैं कहना चाहता हूं कि कितना भी हम विकास करें, अभी भी हम वर्षा पर निर्भर करते हैं। देश तभी प्रगति कर सकता है जब इरीगेशन पोटेंशियल को बढ़ायें । सिंचाई की सुविधा अभी भी 20 परसेंट एरिया में है 80 परसेंट एरिया अभी भी प्रकृति पर निर्भर करता है । तो हमें इस एरिया को बढ़ाना है । लेकिन इसमें बहुत धीमी प्रगति है । हमारे प्रोजेक्ट्स धीमी गति से चल रहे हैं । आप प्रथम योजना से छठी योजना के किसी भी प्रोजेक्ट को देखें जिसको पूरा होने में 5 वर्ष लगने चाहिये उसमें 7 वर्ष लगे हैं । हमने जो टारगेट फिक्स किये थे अगर उनको फुलफिल करते तो हमारी

नेशनल इन्कम 2 लाख 24 हजार 286 करोड़ हो जाती। लेकिन वह केवल 1 लाख 4 हजार 201 करोड़ ही है। कहने का मतलब है कि 50 परसेंट ही टारगेट पूरे हुए हैं। अगर टारगेट पूरे होते तो पर कैपिटा इन्कम 1980-81 में 3,398 रु० हो जाती जो कि केवल 1,547 रु० ही हुई है। योजनाओं के बारे में हमने ध्यान नहीं रखा है, विशेष तौर से सिंचाई के मामले में। राजस्थान नहर की बहुत उपेक्षा हुई है। पंजाब क्लेम कर रहा है कि रावी-व्यास का पानी कतई भी रेगिस्तानी क्षेत्र में न जाये। राजस्थान नहर जैसलमेर एरिया में जाती है बाड़मेर जिले में भी जाने का स्कोप है। रावी व्यास के पानी के बटवारे के प्रश्न को ले कर अगर 86 लाख एकड़ फीट पानी में से एक भी बूंद कम की जाती है तो हम इसे बर्दाश्त नहीं करेंगे और इसके लिये सारा राजस्थान संघर्ष करने के लिये तयार है। अगर पंजाब अपने अधिकारों के लिये कटिबद्ध है तो हम भी अपने अधिकारों के लिये कटिबद्ध हैं। पंजाब में अभी भी काफी प्रोडक्शन है। लेकिन हमारे यहां तो पीने का पानी भी नहीं मिलता सिंचाई की बात तो दूर रही। राजस्थान नहर से पीने के लिये पानी भी न मिले और पंजाब में सीपेज हो अगर हमको पानी न दिया जाय तो हम इसको कभी भी टौलरेट नहीं कर सकते।

जो प्राथमिकतायें देनी चाहियें वह वह हमारी सरकार नहीं देती है। सूचना और प्रसारण मंत्री के सामने मैंने प्रश्न रखा था। हमारे बाड़मेर और जैसलमेर क्षेत्र देखे। हमारा क्षेत्र केरल प्रांत से डबल-इन-एरिया है और हरियाणा से ड्योढ़े से भी अधिक है लेकिन वहां पर 50 प्रतिशत लोगों को रेडियो की आवाज भी सुनाई नहीं देती। वहां दिल्ली, जोधपुर, जयपुर, सूरतगढ़ बीकानेर कहीं की भी आवाज नहीं पहुंचती। वह सीमावर्त्ती क्षेत्र है, पाकिस्तान के रेडियो लाहोर और कराची की आवाज वहां जोर से पहुंचती है। वह लोग हमारे खिलाफ प्रचार करते हैं जिसका असर बहुत खराब पड़ता है। 1965 में युद्ध के समय जब श्रीमती इंदिरा गांधी हमारी ब्राडकास्टिंग मिनिस्टर थीं, उस समय उन्होंने आश्वासन दिया था कि रेडियो की फैसेलिटी देंगे। चौथे और पांचवे फाइव ईअर प्लान में प्रावीजन था लेकिन यह तमाम मिनिमम-नीड प्रोग्राम भी रद्द कर दिया गया है। मैं विशेष तौर से वित्तमंत्री जी से जानना चाहता हूं कि वह इसके लिये फाइनेन्शियल कांस्ट्रेन्ट क्यों रख रहे हैं? यह सुरक्षा का प्रश्न है, राष्ट्रीय दृष्टिकोण का प्रश्न है। आज के जमाने में हम अपना रेडियो भी न सुन सकें उससे वंचित रहें जब कि यहां टेलीविजन और कलर्ड टलीविजन का युग चल रहा है। अगर हम रेडियो भी न सुन सकें तो यह क्या बात है? मैंने बहुत बार यह प्रश्न यहां पर रखा है लेकिन सरकार ने इस तरफ ध्यान नहीं दिया है। अगर आवश्यक मांग की पूर्ति भी आप नहीं करेंगे तो इस स्थिति को हम कैसे बर्दाश्त करेंगे? आपको कुछ माप-दंड रखना चाहिये, कुछ प्राथमिकताएं रखनी चाहियें और उनकी पूर्ति करने का प्रयास करना चाहिये।

पब्लिक अण्डरटेकिंग्ज के बारे में मैं यह कहना चाहता हूं कि इन्होंने ज्यादा तरक्की की है हम आगे बढ़े हैं लेकिन जो लोग इसमें काम कर रहे हैं, हमारे राजस्थान और केन्द्र में भी काम कर रहे हैं उनके दिमाग अभी तक कमिटेड नहीं हैं डैमोक्रेसी के प्रति, सोशलिज्म के

[श्री वृद्धि चन्द्र जैन]

प्रति । आज स्थिति यह हो गई है कि इनका सरकारीकरण तो हो गया है, लेकिन राष्ट्रीयकरण नहीं हुआ है । इसलिये इस बारे में सोचने, सुधार करने और परिवर्तन की आवश्यकता है ।

अभी अपने क्षेत्र में मैं गया था । किरासिन तेल की जो पालिसी अभी एडाप्ट की गई है, उसके बारे में बताया जाता है कि यह वीकर सैक्शन के फायदे के लिये की है, इससे 70 परसैंट वीकर सैक्शन को लाभ होगा । कन मैं कहना चाहता हूं कि इससे किसी वीकर सैक्शन को लाभ नहीं हो रहा है । यह सब कुछ टाउन में है, रईस से रईस को और गरीब से गरीब को यही तेल मिल रहा है, लेकिन गांवों में लोगों को सस्ता किरासिन नहीं मिल रहा है । टाउन में जो तेल नहीं लेना चाहते उनके तेल को ब्लैक में बेच देते हैं । शापकीपर्स यहां ब्लैक कर देते हैं । इससे पार्टी की इमेज भी घटी है । आपको सोचना चाहिये कि जो आप लोग निर्णय ले लेते हैं, हाउस में डिस्कशन नहीं करते, इसका बहुत बड़ा असर पड़ता है ।

आज जो पोस्टेज में वृद्धि हुई है उसका कोई अन्तर नहीं पड़ा है : रेलवे में किराये और भाड़े में जो वृद्धि हुई है, उसका भी विशेष अन्तर नहीं है क्योंकि जितने रोजवेज के किराये हैं वह रेलवेज से डबल हैं । उसके बारे में आपने सही कदम उठाया है, लेकिन जो किरासिन तेल के बारे में कदम उठाया है दोहरी नीति का यह कहां सफल हो सकता है ? शुगर तो मार्केट में मिल सकती है, लेकिन किरासिन तेल मार्केट में बिलकुल ओपन नहीं मिल सकता है ।

राशन-कार्ड का सिस्टम है, लेकिन उसमें एक तरफ परमिट सिस्टम कर दिया है और एक तरफ राशन-कार्ड सिस्टम है । शुगर की दोहरी नीति में तो फ्री शुगर मिल जाती है, लेकिन किरासीन में फ्री तेल नहीं है । इसका बहुत बुरा प्रभाव पड़ रहा है ।

आप उन्नति करना चाहते हैं । 80 परसेंट इंडायरेक्ट टैक्सेज हैं और 20 परसेंट डायरेक्ट टैक्सेज हैं । लेकिन इनडाइरेक्ट टैक्सेज जैसे जैसे बढ़ते हैं, सारी जनता पर उनका असर होता है । डाइरेक्ट टैक्स बढ़ाने की हम कोशिश नहीं करते हैं । मैं आपके द्वारा निवेदन करना चाहता हूं कि कृषि के क्षेत्र में भी बहुत से धनवान हैं जिन पर आप टैक्स लगा सकते हैं । गैर-कृषि क्षेत्र के लिए आपने जो 15,000 तक टैक्स के लिए माफ कर रखा है उसके स्थान पर आप कृषि क्षेत्र में 50,000 निर्धारित कर दीजिए या एक लाख कर दीजिए लेकिन उसके ऊपर तो आपको टैक्स लेना ही चाहिए । केवल पांच परसेन्ट बड़े एग्रीकल्चरिस्ट ही इससे प्रभावित हो सकेंगे, शेष 95 प्रतिशत अप्रभावित रहेंगे । आपको वहां भी टैक्स वसूल करना चाहिए । मंत्री जी को इस पर गौर करना चाहिए । इसके अलावा उन्हें नान-टैक्स रेवेन्यु पर ज्यादा जोर देना चाहिए ।

हमारे राजस्थान में मिनरल प्रास्पेक्टस बहुत हैं, जिनके बारे में व्यास जी बात करते रहते हैं । वहां पर लिग्नाट का अपार भण्डार है । जिंक का भण्डार है, चूने और तांबे का भण्डार है, माइका का भण्डार है । मेरे क्षेत्र बाड़मेर में लिग्नाइट निकला है जिसका डिटेल्ड एक्सप्लोरेशन हो रहा है । बाड़मेर और जैसलमेर में राक-फासफेट भी निकला है । कहने का मतलब यह है कि राजस्थान में मिनरल प्रोस्पेक्टस बहुत हैं । उनके सम्बन्ध में रिसर्च पर पूरी शक्ति लगाकर और एक्सप्लोरेशन करके वहां पर मिनरल-

बेस्ड इण्डस्ट्रीज कायम की जानी चाहिये ताकि उस क्षेत्र का भी विकास हो सके ।

इन शब्दों के साथ, माननीय वित्त मंत्री जी ने यहां पर जो बजट प्रस्तुत किया है उसका मैं समर्थन करता हूं और चाहता हूं कि हमारा राष्ट्र प्रगति करे, विकास करे और उन्नति करे और उसमें हमको भी सही और उचित हिस्सा मिले ।

SHRI SANTOSH MOHAN DEV (SILCHAR): Mr. Chairman, Sir, at the very outset I congratulate the Finance Minister for presenting a budget which has completely disillusioned the Opposition to the extent that they are saying that this budget has been presented with an idea to have a mid-term poll of Lok Sabha (*Interruptions*). Sir, when the Finance Minister has taken care of the housewife from cooking material up to lighting of bulbs and supply of sugar including the savings, the champions of the middle-class and the downtrodden people in West Bengal have recently presented a budget by which where the exemption has been given by the Central Government, they have levied taxes which affect the middle-class and weaker sections of the society. They should keep quiet. Taking advantage of the Central Government budget, where the Central Government has taken steps to give benefit to the....

SHRI AJIT KUMAR SAHA: Sir, are we discussing West Bengal budget here? Why should he discuss it.... (*Interruptions*). That you never forget.

(*Interruptions*)

SHRI SONTOSH MOHAN DEV: Sir, why are they disturbing me? Let them keep quiet. (*Interruptions*). You keep quiet.

(*Interruptions*)

SHRI NARAYAN CHOUBEY (Midnapore): Sir, tell him that we are very much aggreable to discuss these things and about West Bengal if he has taken a stand that they are anti-labour, let him ask his party to start a movement there. They are silent there.

(*Interruptions*)

SHRI SONTOSH MOHAN DEV: I will not speak about West Bengal. Then you keep quiet and listen to what I say.

MR. CHAIRMAN: Mr. Sontosh Mohan Dev, they say, where there is any leakage from the Centre, they will take advantage of it.

(*Interruptions*)

SHRI SONTOSH MOHAN DEV: Sir, in this budget special care has been taken for the downtrodden people of this country. Special allocation has been made for implementation of the 20-pont programme, the NREP and the IRDP by increasing the Demands for Grants for these items. These programmes are not only to uplift the down-trodden people from their present state of affairs but also to give them employment.

MR. CHAIRMAN: West Bengal will get advantage out of it.

SHRI SONTOSH MOHAN DEV: Let us forget West Bengal. In West Bengal, they take money under the 20-Point Programme from the Central Government and they convert it into 32-Point Programme and then distribute money to the people. They say that that is CPI(M) money. But they take money from here.

(*Interruptions*)

SHRI AJIT KUMAR SAHA: That is not your party's money. (*Interruptions*).

MR. CHAIRMAN: Please continue.

SHRI SONTOSH MOHAN DEV: While taking care of middle class people he has also taken care of the salaried class people and given income-tax exemption. I congratulate him for making allocations for special schemes and also for the North Eastern Zonal Council which is in my area.

I do not want to go into details about the budget proposals as many speakers both from our side and from the Opposition have spoken. I would only like to

[Shri Santosh Mohan Dev]

draw the attention of the hon. Finance Minister to the backwardness of the North Eastern Region. For that matter, the whole of the Eastern Region is economically backward. We need special care from the Central Government.

Prime Minister gave us the Finance Minister from the Eastern Region. It is very unfortunate that owing to certain circumstances he had to go to Gujarat. But I hope he will not forget Eastern Region at all. It is most unfortunate that the banking organisation in the Eastern Region is not very much organised. Money is flowing in the industrial sector — small and large as well as for the down-trodden people-through the banking organisation. I appreciate the difficulties of the Government. I would like to urge upon the Finance Minister to see to it and to re-organise the banking set-up in the North Eastern Region so that the people in Mizoram, Cachar, Tripura and Manipur get more benetfi from the banking organisation. I demand that an additional office of either the United Bank or the State Bank should be set up in Cachar so that the policies and the different schemes of the Government can reach the people through the banks. It is most unfortunate that for the last four to five years there is a turmoil in Assam. Unfortunately the banks in Upper Assam are not working in the proper shape. As a result of it, many of our schemes lie in the Regional Office in Gauhati and the development work is very much hampered. I would most cordially request the Finance Minister to look into this particular aspect.

I must congratulate him for giving incentive, by reducing tax on the fertilisers, to the marginal and the weaker sections of the farmers. At present because of the turmoil in Assam the agriculturists have been suffering very much. The wrath of this agitation has come on the weaker sections of the people and the agriculturists. Considering the present situation in Assam, I would request that all the banks should be instructed in Assam to take special care of giving loans, small loan of Rs. 4000 to Rs. 5000 to the farmers so that they can overcome their present difficulties. I am sure the Finance Minister knows Assam more than I know and he has always taken special care of it. Loans for buying tractors are always available. That I agree. But for an ordinary farmer, it will be very difficult for him to reach the banks which are in the urban areas. So, he has been kind enough to open *Gramin* banks in the rural areas. The *Gramin* banks and the scheduled banks in those areas must be instructed that they should send their teams to visit the rural areas so that the needs of the people can be assessed and help can be reached to the people.

One of the hon. Members has spoken about the radio and TV activity. I have also, in my different speeches in the House, voiced the unhappiness of the people in the border areas specially in Cachar and Karvai hills. It is most unfortunate that if you go to my part of the area, you will see TV, but this TV programme is not covered by Doordarshan or the Indian TV programmes. These are from Bangladesh. If you ask the school children, who is the President of India, they will answer Zia-ur-Rahman because naturally they are seeing their TV programmes. I only appreciate the difficulties of the Government. But they should also take steps to see that the Indian TV programme reach the weaker sections of the people as also the people in the far-flung areas. Let the people sitting in Delhi or Calcutta or Gauhati see these things. I have no objection. But this is one of the media through which we can educate our people. Now, the Non-Aligned Conference was held in Delhi. In the wake of this agitation and after the elections, the Non-Aligned Programme was broadcast and telecast. I was in Gauhati. Inspite of the agitations and the propaganda of the agitationists that the Non-Aligned Programmes should not be seen, the people in all houses—whether he is Assameese or Bengali or anybody—which I visited, had pulled down the curtain, switched off the lights

and been seeing the programme of Non-Aligned Conference. This has given an opportunity for the people in the Non-Aligned countries to know what our leader, Shrimati Indira Gandhi is and also it is made known to this whole world. They come to know what our country is to the other parts of the world. This would definitely generate the feeling of national integration among the people. I urge upon the Minister that adequate care may be taken in this regard.

16.57 hours

[MR. DEPUTY-SPEAKER *in the Chair*]

I congratulate the Finance Minister on declaring the appointment of Pay Commission. But I am sorry to see that there are certain organisations which are instigating the employees not to accept this Pay Commission. This sort of propaganda by a section of the unions is more disruptive for the cause of the country. (*Interruptions*). I do not know anything! You are the monopoly of down-trodden people! You know everything!

SHRI NARAYAN CHOUBEY: Yes, I know about the Pay Commission.

MR. DEPUTY-SPEAKER: Why are you worried? You are not the employees of the Central Government.

SHRI SONTOSH MOHAN DEV: All the Central Government employees in my district have voted for our Party. They have shown faith in the leadership of Mrs. India Gandhi (*Interruption*).

MR. DEPUTY-SPEAKER: What I say is, both of you are not Central Government employees.

SHRI SONTOSH MOHAN DEV: He has gone to my constituency....

SHRI NARAYAN CHOUBEY: You ask your Minister whether the INTUC supports the Pay Commission? (*Interruptions*).

SHRI SONTOSH MOHAN DEV: He is not allowing me to speak.

MR. DEPUTY-SPEAKER: I give him protection.

SHRI SONTOSH MOHAN DEV: The scheme of 5-Years Post Office Time Deposit is a very good scheme and in my area and also all over Assam, I have seen that we are the top-most for the last five years in the Post Office Savings Scheme and the National Savings Scheme. But we have been demanding that the Central Government should open an office there because people are now very much worried, because many of their schemes are not looked after properly due to agitations in Gauhati as well as in Shillong. I am not demanding it for pleasures sake. But we are suffering.

While the Government has taken so much care and provided sufficient money in the Education budget, I would request the Government to consider the possibility of starting a university in Cachar under the Central sector. The people in Cachar and the students are not taking part in the agitation. Unfortunately, though our boys and girls are going for 365 days in a year to schools and colleges, they are deprived of their annual examinations and university examinations for not fault of theirs. We cannot answer their questions. When there is an agitation in the other part of the country, when they are not part and parcel of the agitation, why should they be deprived of these facilities? Why should they be deprived of their academic year? The Central Government was kind enough to declare a university in Arunachal Pradesh. They have given university facilities in Mizoram. They have given the same facilities to Mizoram. Our boys and girls should also be given the university facilities.

Whatever decision the Prime Minister or the Finance Minister takes, we will accept it. As a Bengali from the area, I say we will accept English, Bengali, Assamese and Hindi as the medium of instruction. We do not say. " You give us Bengali as a medium of instruction." Though Bengali is a regional language of Cachar, we will accept English, Bengali, Assamese and Hindi as the medium of instruction. But we only want

[Shri Sontosh Mohan Dev]

that our boys and girls should get a chance.

PROF. N. G. RANGA: Cachar should have a university.

SHRI SONTOSH MOHAN DEV: The CPM and CPI people are going and instigating the students in my district telling them, "What have you got after the elections? You should also start an agitation." But our people do not listen to them. They have rejected them. I think, the hon. Finance Minister who knows my district and my State very well will kindly consider this.

I am thankful to you for giving me this chance to speak on the General Budget.

श्री सतीश प्रसाद सिंह (खगरिया) : उपाध्यक्ष महोदय, इस बार जो बजट पेश किया गया है, उस को देखने के बाद यही पता लगता है कि मंत्री जी ने सभी तरफ ध्यान रखा है और खासकर गरीबों के लिए जो योजनाएं होनी चाहिये, उस तरफ ज्यादा ध्यान दिया है । मैं समझता हूं कि इस तरह का बजट अभी तक सदन में नहीं आया था क्योंकि विरोधी पक्ष के लोगों ने जो इस पर कमेन्ट किया है, उस में तालमेल नहीं था और वे इस के बारे में ज्यादा कमेन्ट नहीं कर सके। इसलिए मैं समझता हूं कि इस बार का बजट बहुत अच्छा है और आम लोगों के लिए हितकर है लेकिन कुछ बातें मैं इस बजट के सम्बन्ध में कहना चाहूंगा और मंत्री जी उन पर ध्यान दें ।

अभी तक जो आयकर लगाने का तरीका रहा है, उस के माध्यम से ब्लैक मनी, जिस को काला धन कहते हैं, ज्यादा होती जा रही है और आज प्रत्येक बड़ा बिजनैसमैन दो तरह के हिसाब-किताब रखता है, दो तरह के रजिस्टर रखता है । एक रजिस्टर वह अधिकारियों के सामने प्रस्तुत करता है और दूसरे को छिपा कर रखता है जोकि उनके असली कारोबार का है और मैं समझता हूं कि जितना भी रेड हुआ है, उसमें वही रजिस्टर पकड़े गये हैं । तो इस तरफ मंत्री जी को ध्यान देना चाहिये कि किस ढंग से ऐसे उपाय किये जाएं, जिनसे चोरी का जो यह तरीका हो गया है, जिस को सभी लोग जितने बिजनैस करने वाले हैं या जिनकी आय ज्यादा है, वह बन्द हो । होता यह है कि चोरी की प्रवृत्ति बढ़ती चली जाती है और सभी लोग उसी लाइन पर चले जाते हैं । इसका असर यह हुआ है कि सरकार को जितना पैसा आना चाहिये सही रूप में, वह नहीं आता है । जिस हिसाब से सरकार को आय कर मिलना चाहिए, उस हिसाब से कोई भी बिजनैसमैन आय कर नहीं देता है । ऐसी स्थिति में जो पैसा बचता है, वह काला धन हो जाता है और उस काले धन के माध्यम से वे अपना पैसा इस देश में जमा न कर के दूसरे देशों की करेन्सी में उसे बदल कर, वहां पर जमा करते हैं। क्योंकि उनको यहां की सरकार पर विश्वास नहीं है और दूसरी जगह पर अपने पैसे को रखना वे सुरक्षित समझते हैं । इसलिए इस समस्या पर सरकार को गहराई से विचार करना चाहिये। जो बड़े बड़े बिजनेसमैन या मिडिल क्लास के बिजनेसमैन काला-धन बनाते हैं, इसको रोका जाना चाहिए, इस पर गम्भीरता से पुनः विचार किया जाना चाहिए । नहीं तो जो अर्थव्यवस्था चल रही है उसमें सुधार आने की कोई संभावना नहीं है । मैं खास कर इस तरफ मंत्री जी का ध्यान पुनः आकर्षित करना चाहूंगा ।

दूसरी बात यह है कि आज मध्यम क्लास के लोग सब से ज्यादा दिक्कत में हैं। गरीब लोग तो दिक्कत में हैं हीं।

उनका कोई बजट नहीं बनता। जो बड़े बडे ग्रादमी हैं उनका भी ग्रपना कोई बजट नहीं होता क्योंकि उनके पास काले पैसे की कमी नहीं है। लेकिन मध्यम क्लास के लोगों को जितनी ग्रामदनी होती है, उसमें ही उनको सारा बजट बनाना पड़ता है। जब मंहगाई बढ़ जाती है या कोई केलेमिटी ग्रा जाती है तो सारा भार मध्यम क्लास के लोगों के ऊपर ही पड़ता है। जो सरकार टैक्स लगाती है उसका भार भी ज्यादा मध्यम क्लास के लोगों पर पड़ता है, इस विषय पर भी सरकार को ध्यान देना चाहिए कि हम किस प्रकार से गरीब लोगों को ऊपर लाए ग्रौर यह भी करें जिससे कि मध्यम क्लास के लोगों की कमर न टूटे, उनकी परेशानी न बढ़े। इसलिए ग्रापको गरीब लोगों ग्रौर मध्यम क्लास के लोगों की तरफ ध्यान देना बहुत जरूरी हैं।

हमारे देश में जो योजनाएं बनती हैं, मैं समझता हूं कि ग्रब ऐसा तरीका चल गया है कि योजना बनाने के समय ग्रपने मुल्क के कुछ खास-खास लोग योजनाग्रों का प्रारूप तैयार करते हैं। जो योजनाएं ही तौर पर बननी चाहिए, व उससे ज्यादा रकम की बना कर चलते हैं। उसके बाद भी बार बार उस योजना की राशि बढ़ाने की बात होती है। मैं पी०ए०सी० में था। जो योजना 54 करोड़ रुपये की बनी थी, उस पर 400 करोड़ रुपये खर्च हो गये फिर भी ग्राधा काम हुग्रा है। जैसे कि हमारी सलाल परियोजना है। इन परियोजनाग्रों के बारे में हमें कुछ तो हिसाब रखना चाहिए। यह न हो किसी योजना को सरकार से पैसा ले ले कर बढ़ाते जाए। इस तरह से इस पैसे का सारा भार जनता पर बढ़ता जाता है। जो योजनाए बनायी जाए उनकी ऐसे लोगों से जांच करवानी चाहिए जो कि उनमें इन्ट्रस्टेड न हों जिससे कि यह पता चल सके कि वे परफेक्ट हैं या नहीं। जब योजना परफेक्ट हो तभी उस पर ग्रमल होना चाहिए। ऐसी योजनाए हमारे देश में सैंकड़ों चल रही हैं। इस तरह से जो योजनाएं हमारे देश में चल रही हैं उनसे हमारे ऊपर भार बढ़ता ग्रा रहा है।

जितना पैसा हम योजनाग्रों पर खर्च करते हैं, उससे ग्रधिक पैसा हमें उनके रखरखाव पर खर्च करना पड़ता है। कहीं कहीं तो मेन योजना पर खर्च की गयी राशि से डेढ़ गुनी राशि रखरखाव पर खर्च कर दी जाती है, उसके रख-रखाव का काम करने वाले लोगों पर खर्च कर दी चाती है। इसलिए इन बातों पर भी हमारा विशेष ध्यान जाना चाहिए।

हमारी योजनाग्रों में पैसे का जो लोग दुरुपयोग करते हैं, उसका फायदा कुछ मुट्ठीभर लोगों की जेबों में जाता है। वह पसा भी कालेधन के रूप में रखा जाता है। इस तरह से योजना का पैसा से कर ग्रौर योजना को गलत ढग से जो बना कर देते हैं उसका बहुत ही खराब ग्रसर होता है।

ग्रब मैं कुछ बिजली से सम्बन्ध में कहना चाहूंगा। कुछ राज्यों को छोड़ कर, करीब करीब समूचे मुल्क में जितना पैसा हम बिजली की योजनाग्रों पर खर्च किये हैं, थरमल पावर हाउस पर, हाइडल पावर हाउस पर, ग्रौर उसमें उस पैसे को भी जोड़ दिया जाए जो कि उनके रख-रखाव पर खर्च किया है तो बिजली के उत्पादन पर बहुत ज्यादा कीमत बैठती है। इसके बावजूद भी बिजली की सप्लाई नहीं हो रही है। ग्रगर किसी ने पम्प सेट लगाया है तो ग्राप उस पर लेवी लगा देते हो कि महीने में इतना

[श्री सतीश प्रसाद सिंह]

पैसा देना होगा । बिजली उसे मिलती नहीं, लेवी उसे अलग देनी पड़ती है तो वह बिजली की लाईन कटवा देता है और पम्पिंग सेट बेकार हो जाता है । इसलिए मेरी राय है कि, देश में जितने भी इलेक्ट्रिसिटी बोर्डस हैं। उसको सेंट्रल गवर्नमेंट अपने कट्रोल में ले ले और एक नेशनल ग्रिड बनाए । जिस जगह बिजली की जरूरत है वहां पर बिजली सप्लाई की जाए । बिजली के बिना देश का कोई हिस्सा तरक्की नहीं कर सकता इसलिए इस ओर सेंटर को विशेष ध्यान देना चाहिए ।

मैं बिहार के बारे में बतलाना चाहता हूं । वहां पर इलेक्ट्रिसिटी बोर्ड में करोड़ों रुपए का ऐसा सामान रख दिया गया है जिसका इजीनियर्स को भी पता नहीं है कि यह कहां लगाया जाना है । सिर्फ कमीशन बनाने के लिए ऐसा किया गया है। यह अनावश्यक भार बोर्ड पर डाला गया है जिसका प्रभाव विद्युत उत्पादन पर पड़ा है । बिहार में 6000 कर्मचारी ज्यादा बहाल कर दिए गए हैं। यह जनता के ऊपर अनावश्यक भार डाला गया है । अगर इसको नेशनल इपोटेंस नहीं दी जाएगी, सेंटर इसको अपने हाथ में नहीं लेगा तो हालत में सुधार नहीं होगा। नेशनल ग्रिड बनने से एक लाभ और होगा । जहां दूर-दूर थर्मल पावर स्टेशन बनते हैं वहां पर कोयला पहुचने में कई दिक्कतें आती हैं । कभी कहा जाता है कि बोगियां नहीं मिलीं, कभी कहा जाता है कि ट्रकों से कोयला लाया जा रहा है। इससे यह होगा कि जहां कोयले का उत्पादन होता है वहीं पर थर्मल पावर स्टेशन बनाया जाएगा और फिर वायर के द्वारा जहां जहां बिजली की आवश्यकता है वहां-वहां बिजली सप्लाई कर दी जाएगी इस तरह से नेशनल ग्रिड बनाकर एक जगह से मानटरिंग होनी चाहिए । जिस जगह ज्यादा जरूरत है वहां पर सप्लाई होनी चाहिए। अगर इस तरह की व्यवस्था नहीं की गई तो जो विद्युत के बारे में इंबलेंसेज है वह दूर नहीं हो सकेगा ।

बैंकों द्वारा और ग्रामीण बैंकों द्वारा जब गरीब आदमी की मदद की जाती है तो उससे गारटी मांगी जाती है। जो फूस के घर में रहता है वह गारटी कहां से लाएगा और जो अमीर आदमी उसको गरीब बने रहने देना चाहता है वह उसकी गारंटी कैसे देगा । इसलिए जो गरीब आदमी हैं उनसे गारंटी मत मांगिए । गांव का प्रधान सिर्फ यह लिख दे कि यह आदमी यहां रहता है, इतना ही काफी होना चाहिए । आइडिटीफिकेशन होना चाहिए, गारटी नहीं मांगी जानी चाहिए। अगर इस तरह की व्यवस्था नहीं की गई तो आपको इस योजना का लाभ उन गरीबों को नहीं मिल पाएगा । इसलिए मेरा निवेदन है कि 5000 रुपए तक गारंटी नहीं मांगी जानी चाहिए, इस तरह के निर्देश बैंकों को दिए जाने चाहिए ।

PROF. N. G. RANGA (Guntur): On top of it, penal rates of interest.

श्री सतीश प्रसाद सिंह : जी हां, इसलिए यह जरूरी है कि इस प्रकार की व्यवस्था की जाए । जो सबसिडी आप दे रहे हैं वह ठीक है । गवर्नमेंट ने इसकी तरफ ज्यादा ध्यान दिया है। में दूसरी बात की तरफ आपका ध्यान दिलाना चाहता हूं । अभी हमारे राजस्थान के भाई बोल रहे थे । मैं बिहार के बारे में बताना चाहता हूं । सारे देश के लोग जानते हैं कि बिहार में खनिज रिसोर्सेस हिन्दुस्तान में सबसे ज्यादा हैं ।

समूचे हिन्दुस्तान में बिहार की पर-केपिटा इनकम बहुत ही कम है, इस बारे में ग्राप क्यों नहीं सोचते हैं इसका मतलब यह है कि ग्राप उसके ग्रनुसार योजना नहीं बनाते हैं, उस तरफ ध्यान नहीं देते हैं। बिहार में कोयला 60 परसेन्ट, माइका-60 परसेन्ट ग्रौर कापर मैंगनीज, चाइना-क्ले ग्रादि जितने भी मिनेरल्स हैं उन सब का बहुत बड़ा भन्डार है फिर भी उस प्रोविन्स की तरक्की नहीं हो रही है। उसकी हालत बराबर खराब ही होती चली जा रहो है। वहां से सारी चीजें निकाल कर दूसरी जगह ले जाते हैं जिससे दूसरी जगह पर तो फायदा हो जाता है लेकिन बिहार के लोग उससे वंचित रह जाते हैं। ग्रापको ध्यान देना चाहिए कि वहां कैसे तरक्की हो सकती है ग्रौर कैसे ग्राप हालत को सुधार सकते हैं। बिहार में कोयले की तरफ सरकार ने ध्यान दिया है ग्रौर ज्यादा से ज्यादा कोयला निकाला है। म यह जानकारी देना चाहता हूं कि जो स्टेट का टैक्स होता था जो कि टनेज पर दिया जाता था, जिस समय पांच रुपए टन कोयला था, उस समय जो टैक्स स्टेट को दिया जाता था, वह बहुत कम बड़ाया गया है जबकि वही कोयला ग्राप 110 रुपए टन पर बेचते हैं, उससे स्टेट की ग्रामदनी नहीं बढ़ती है। इसलिए उसी प्रोपोरशन में जिसमें कि ग्राप कीमत बढ़ा रहे हैं, उससे स्टेट की भी रेवन्यू बढ़ाकर मिलनी चाहिए। स्टेट रायल्टी जो है उसको कीमत के प्रोपोरशन में बढाना चाहिये। ग्रभी वह टनेज के प्रोपोरशन में है, इससे स्टेट को फायदा नहीं हो रहा है। मैं चाहता हूं कि मंत्री महोदय को इस तरफ भी ध्यान देना चाहिये।

मैं कुछ ग्रपने क्षेत्र के बारे में भी कहना चाहता हूं। कोसी ग्रौर गंगा नदी के बीच में मेरा खगरिया क्षेत्र है। वहां खेती ही एक साधन है जिससे लोगों का गुजारा होता है। बाढ ग्रौर सुखाड़ का भी प्रभाव वहां काफी रहता है। इसलिये वहां कोई ऐसी इन्डस्ट्री लगनी चाहिये जो एग्रीकल्चर पर बेस्ड हो ताकि वहां के लोगों को कुछ रोजगार मिल सके ग्रौर जब मुसीबत ग्राये तो भरण पोषण हो सके। वहां पर "कास" होता है जो कि घास की तरह ही है, उससे पेपर बन सकता है इसलिये वहां पब्लिक सैक्टर में पेपर मिल लगनी चाहिये। वहां "भेज" भी बहुत ज्यादा होता है, उससे स्टार्च की फैक्टरी भी लग सकती है। वहां ग्रभी तक किसी तरह की फैक्टरी नहीं है।

मैं एक बात की तरफ ध्यान दिलाना चाहता हूं कि गांवों को कम से कम पक्की सड़क से जोड़ा जाए। एन०ग्रार०इ०पी० का पैसा हम ग्रौर चीजों में खर्च कर रहे हैं। जो सड़क बनायी जाये उसका कनैक्शन मेन रोड से होना चाहिये ताकि ग्रावागमन की सहूलियत हो सके ग्रौर किसान ग्रपना उपजाया हुग्रा सामान सही रूप से ला सके तभी कुछ तरक्की हो सकती है। बहुत सी जगहों पर तो लाने ले जाने का साधन नहीं होने से ग्रपनी चीज को सस्ते दामों पर बेच देना पडता है। इसलिये समूचे देश में जितने गांव है उनको पक्की सड़कों से कनैक्ट किया जाए।

एक ग्रोर हमारे यहां समस्या है ग्रौर वह यह कि नेशनल हाईवे 31 जो ग्रसम की तरफ जाता है सुरक्षा की दृष्टि से तथा ट्रान्सपोर्टेशन की दृष्टि से बहुत महत्वपूर्ण है उसकी हालत बहुत खराब है। ग्रगर उसकी ठीक से मरम्मत नहीं करायी गई तो कुछ दिन बाद उस पर गाड़ियां नहीं चल पायेंगी जिसके कारण नौर्थ से जो कनेक्शन है वह ग्रवरूद्ध हो जायेगा। इसलिये उस पर ग्रापको ध्यान देना चाहिये।

[श्री सतोश प्रसाद सिंह]

इन शब्दों के साथ में पुनः इस बजट का समर्थन करता हूं और वित्त मंत्री जी को धन्यवाद देता हूं कि इस ढंग का बजट इन्होंने पेश किया है।

MR. DEPUTY-SPEAKER: Mr. Oscar Femandes. He will be followed by Shri Pius Tirkey.

SHRI OSCAR FERNANDES (Udipi): Mr. Deputy-Speaker, Sir, I would like to speak in Kannada.

MR. DEPUTY-SPEAKER: Most welcome.

*SHRI OSCAR FERNANDES (Udipi): Mr. Deputy-Speaker, Sir, at the out set let me congratulate our young Finance Minister Shri Pranab Mukherjee for presenting in this House a very fine budget for the year 1983-84. I also take this opportunity to express my gratitude to our hon. Minister Shri Janardhana Poojari. He has given a new shape to banking and insurance and there is good progress in these departments after he has taken over this portfolio.

After the nationalisation of banks, the weaker sections of the society were benefitted to a larger extent. Financial assistance has been provided to the weaker sections and their standard of living has come up considerably. Our Central Government deserves credit for this great achievement.

National Rural Employment Programme and Integrated Rural Development Programme are the important projects of the Government for the upliftment of rural masses. These programmes have achieved considerable progress in the previous year and much is expected of these programmes in the coming years.

The entire amount set apart for the Current Five Year Plan has not been completely utilised. This is in fact disappointing. There are several reasons for this and we cannot blame the Central Government. Here the role of the State Governments is very vital. If the State Governments take initiative and identify the weaker sections then the banking institutions could provide them financial assistance immediately. If the State Governments don't identify the weaker sections, the banking institutions cannot extend their help to these poor people. Under these circumstances, the banking institutions have to come forward to identify the poorer people and to provide financial assistance. Then only the allocation of 1500 crores by way of subsidy and 3000 crores by way of loans from the banking institutions can be utilized completely. If you look at the working system and the huge expenditure incurred by these banks it appears that they are not getting any profit. The working system is very costly. We are thinking of opening more and more banks in the rural areas and if this is done quickly then only we will be serving the rural people in a befitting manner. Nationalised banks are helping people through D.R.I. loans. But the co-operative sector which is assisting the rural masses does not provide the D.R.I. loans. Therefore the Central Government has to take this fact into consideration and see that the Co-operative sector also provides D.R.I. loan. If there is any chance of incurring losses, a plan should be prepared to get profit. The co-operative sector has to provide D.R.I. loan on the basis of the profit or by getting subsidy from the Central Government.

Now I would like to switch over to the problems of our coastal area, especially the grievances of fishermen. There has been a severe fish famine. Hence I earnestly request the hon. Minister to give financial assistance to the fisheries and their repayment should be re-scheduled. If the loan is provided for fishing trawlers and mechanised boats, their repayment schedule should be extended from 5 years to 7 years. Similarly there should be concession in the penal interest. Attached to the fisheries are several other

*The Original speech was delivered in Kannada,

industries, like processing unit, canning unit, ice plants etc. If these units get the financial assistance from industrial banks or nationalised banks their repayment should be rescheduled and charging of penal interest should be stopped. We are using mechanised boats in fisheries. In the matter of exports to the international markets, our country occupies the 6th place. I am very proud to say this. If we extend more support to this industry, we can provide more jobs to the poor and unemployed people of the vast coastal area of our country. More people can get employment at a very low cost in this industry. Unemployed and particularly educated unemployed persons are prepared to enter this industry. But the fishing industry is in a great difficulty. The price of diesel has gone up. So this has to be exempted from excise duty. Market rates are not favourable. Therefore, subsidy should be provided to the fisheries and agriculture. Otherwise I am afraid that this fishing industry would be destroyed. Today the prices of diesel and kerosene have gone up. I want to warn the Government that if we do not open our eyes and take immediate measures even our exports would suffer badly.

Financial institutions are an instrument in which our Minister has taken a lot of interest. Insurance has achieved much progress. The Minister has placed his policies before us. Life Insurance Corporation is going to split into five Corporations. In this regard I would like to give a warning to the hon. Minister. We welcome the policies of the Minister but at the same time he should be alert about the disastrous consequences of this split. There should not be top heavy administration. The present single Corporation would become 5 Corporations. Then, there would be 5 Chairmen, 5 Boards and 5 Managing Directors. There would be more officials at the higher level. In my opinion there would be greater development if more officials at the lower level are recruited. This split should be made if it benefits the people. Today the longivity has increased considerably. Man's life span has extended. But the premium rates have not come down. Previously if a person attained the age of 50 years, people would ask him whether his life had come to an end. But now the life would not come to an end even if he reaches the age of 75 or 100 years. If we consider that this is due to the economic prosperity, then its benefit should be given to the person who takes an insurance policy. Less number of people take the policy if the premium is high. More people would go for insurance if the premium is less. The LIC may say that it gives a part of the profit. It can also say that it would give bonus after the policy matures. But if you want to attract more people to insurance, the premium should be less. Suppose I have taken a policy of Rs. 100 premium. If the same policy is available at a premium of Rs. 70, naturally more people would opt for this policy with a lower premium. People do not believe if you say that a part of the profit would be given to them after deducting all the expendiure.

Regarding policy servicing scheme I would like to say a few words. Policy servicing is not prompt in L.T.C. even though it is one Corporation i.e. L.I.C. Deposit adjustment is not properly done. If a person is transferred from one place to another ,even after two or three years his policy will not be transferred. In the meantime he would pay the premium but it would be difficult for him to get the premium adjusted. There are instances where after the death of a person LIC had sent replies stating that his policy has lapsed and he cannot get his insurance claim. If a policy has lapsed, a medical certificate has to be obtained for the revival. In a similar way salary saving scheme policies also pose a lot of problems. I would like the Minister to look into these various problems. My humble suggestion is that if the Corporation is split, policy holder should not face problems but there again I stress that it should not be top heavy administration.

The Government has accepted the dual pricing system. People of weaker sections cannot get all commodities in the open market. Therefore the subsidised prices

[Shri Oscar Fernandes]

of essential comodities like kerosene, rice, cloth, sugar are really a boon to poor people. There should be a wide network of distribution system in the rural areas. Then only the weaker sections, rural masses and the tribal people can derive the maximum benefit. They should not be asked to go to towns to get these essential items. I hope that the Minister would do the needful in this regard.

There is a confusion in the sale of kerosene. I do not know why this situation has come about. The rate is high in the open market. Therefore, I would like to suggest that the kerosene that is sold by ration shops should be coloured.

Now I would like to confine myself to my own constituency. The Central Government's policy to set up an oil refinery at Mangalore is really commendable. A decision has also been taken in this regard. An oil refinery with a capacity of 6 million tonnes is to be set up here. But the question is when it is going to come up. Will it come up before we complete our term? The people of Karnataka are very anxious. Their ambition should be fulfilled. Mangalore has developed very fant into a big industrial area. If the oil refinery is set up here it would be possible to supply the oil products from the coast to the interior parts of the country. Shri Veerendra Patil has come to the House. He had also taken a decision regarding this oil refinery. Hence, it has to be set up very soon.

A thermal plant has to be set up in Mangalore. There are several hydel projects in our State Karnataka. But if there is no rain then all of a sudden all the industries would come to a stand still. The people would suffer on account of unemployment. Therefore setting up of a thermal plant at Mangalore is very urgent.

From very early days there was a shipping service from Mangalore and Cochin to Karachi. But now this shipping service has been stopped and the people are in trouble. Government is thinking of Row Row Ship Service. If this project comes up, it will be really a great gift to the people.

Mangalore is a big industrial centre. So there has to be sufficient telecommunication development. Automatic telecommunication should be provided taking the entire South Canara as a single unit. It has been said that a 2000 lines electronic circuit would be set up at Udipi. I request the Minister to take up this work as early as possible.

Mangalore and Udipi are very important centres and therefore television should be provided to these centres. It will not be a costly affair. By spending about one or two lakhs of rupees this can be done. Entire South Canara is a big education centre and hence it would be of great utility if television facilities are expedited.

In South Canara district especially in the Western Ghats there are some rivers and streams. For the people to go to the interior parts or to come from the interior parts transportation is very essential. For the transportation of the produce and for the children to reach their educational institutions the Western Ghats Scheme plays a very vital role. Sufficient funds are to be allocated for the Western Ghats scheme. Construction of bridges and foot bridges should be taken up on priority basis.

Mangalore-Bombay railway line is the most important missing railway link in the whole country. In the report of National Transport Policy Committee it has been stressed that this important missing railway link should be completed very soon. NTPC has considered this railway line very vital on the basis of economic considerations also. Today Mangalore is a very big growth centre. Therefore, this railway line between Bombay and Mangalore has to be set up immediately.

In our coastal area there is sea erosion to a large extent. Many families have

lost their homes, cattle and other properties due to sea erosion. Therefore, I urge the Central Government to allocate more funds to build sea wall and to rescue the people from this disaster.

Today the people of Karnataka are reeling under an unprecedented drought situation. People are leaving their villages and moving faraway from their native places. There is no fodder for the cattle. Drinking water facilities are not available. I request the Central Government to help us in a big way and to sanction more funds for the drought relief programmes.

Now, I would like to express my views about Mangalore University. Several years have elapsed passed but the Central Government has not sanctioned any money for the Development of the University. University Grants Commission has its own conditions and hence this University has not got any grants so far. Students are facing a lot of difficulties. Education of the entire area is suffering. Therefore I would humbly request the hon. Finance Minister to use his good offices and to release funds through UGC for this purpose. I thank you Sir, for giving me this opportunity to express my views on the General Budget for the year 1983-84.

श्री पीयूष तिरकी (अलीपुरद्वार) : उपाध्यक्ष महोदय, मैं इस बजट को समर्थन देने में अपने आप को बिल्कुल असमर्थ पा रहा हूं, इसलिये कि यह बजट आम जनता को फायदा नहीं पहुचा सकेगा। 35 वर्षों की आजादी के दौरान पांच फाइव इयर प्लान पूरे हो चुके हैं और छठा भी खत्म होने वाला है, लेकिन इस बजट के बाद भी हमारी आम जनता की जो तकलीफे हैं, जिन को प्राइमरी नीड्स कहा जाता है, जैसे खाने पीने की चीजें, रहने के स्थान की बातें, शिक्षा-दीक्षा की बातें, प्राइमरी मनुष्य को मनुष्य के समान रहने का जो अधिकार हम ने दिया है, वे अधिकार इन को अभी तक प्राप्त नहीं हुए हैं। उल्टे अब 50 परसेन्ट के ऊपर गरीबी रेखा के नीचे हमारी आम जनता है। हमारे यहां बहुत बड़े कल कारखाने बने हैं और दूसरे काम हुए हैं इस को अस्वीकार नहीं किया जा सकता, लेकिन इन का जो लाभ जा रहा है, वह किन के पास जा रहा है, यह इस बजट में गौर नहीं किया गया है। यहां पर जो डेवलपमेंट के वर्क हो रहे हैं और जितने भी तरक्की के साधन जुटाये जा रहे हैं, उन तरक्की के साधनों को आम जनता तक पहुंचाने में यह सरकार अभी तक असमर्थ रही है।

आप जरा गौर करे। बहुत दिनों से और ब्रिटिशर्स के जमाने से जो चाय बागान बने हैं, उन चाय बगानों से 40 करोड़ रुपये फौरेन एक्सचेंज के हर वर्ष सरकार अपनी पाकेट में ले लेती है लेकिन कभी भी यह गौर नहीं किया गया कि जिन मजदूरों के खून पसीने से हमारे यहां यह 40 करोड़ रुपये फारेन एक्सचेंज आ रहा है और जो देश की उन्नति के लिये लगाया जा रहा है, उन लोगों की उन्नति के लिये सरकार ने अभी तक क्या किया है। उन के बच्चों को प्राइमरी स्कूली शिक्षा देने की व्यवस्था भी अभी तक नहीं हुई है। उन के रहने के लिये घर बार नहीं है, पीने के लिये पानी नहीं है और दूसरी जो आवश्यक व्यवस्थाए होती हैं, वे भी नहीं हो पाई हैं। उन के लिये वहां पर कोई भी उन्नति का काम नही हो रहा है। मेरे कहने का मतलब यह है कि चाहे लोहे के कारखाने हों, चाहे चाय बागान के कारखाने हो और चाहे दूसरे कारखाने हों, उन में जो मजदर काम करते है और जिन के जरिये से देश की सम्पत्ति बनती है, जो देश की सम्पत्ति उन गरीबों के हाथों से, उन के खून पसीने से बनती है उन लोगों के सुधार के लिये उनको दूसरे लोगों के

[श्री पीयुष तिरकी]

समान लाने के लिए अभी तक इस सरकार ने कोई चेष्टा नहीं की है और ऐसा नजर नहीं आता है कि कोई चेष्टा कर के उन को यह सरकार ऊपर ले आ सकेगी।

जितने भी टैक्स लगाये गये हैं, इन्ड-स्ट्रियलिस्ट्स जो कुछ भी बनाते हैं, उन पर जो टैक्स लगाये जाते हैं, ऐसे कायदे बनाए गये हैं कि असम में कन्जू-मर्स पर ही उन का सारे का सारा बोझ पड़ेगा। इसलिये आज जो गरीब हैं, वह और भी ज्यादा गरीब हो जायेगा। जो आज एक रोटी के लिये मोहताज है, उन को एक दिन का उपवास और करना पडेगा।

यहां पर एग्रीकल्चर के लिये बहुत रुपया दिया गया है किन्तु एग्रीकल्च-रिस्ट कौन हैं? ये समझते है कि एग्री-कल्चरिस्ट वह है जो जमींदार है, जिस के पास बड़ा फार्म है। उन के लिये ही एग्रीकल्चर की सारी व्यवस्था की गई है क्योंकि वही ट्रैक्टर खरीद सकता है और ज्यादा से ज्यादा मुनाफा कमा सकता है और ज्यादा से ज्यादा लोगों को बोंडेड लेबर बना सकता है। उस के वास्ते ही यह व्यवस्था की गई है। मेरा सुझाव यह है कि एग्रीकल्चर को मिक्स अप न करें तो अच्छा होगा। अगर देश की आर्थिक दशा को सुधारना है तो पशुपालन के लिए एक अलग से पशुपालन विभाग बनाया जाये। आप सब लोगों को जमीन नहीं दे सकते है लेकिन पशुपालन के लिये बहुत ज्यादा जमीन की जरूरत नहीं होती है और उस से फायदा भी बहुत जल्दी हो सकता है। एक कृषक को अगर 10 मुर्गियां दे दी जाये तो 6–7 महीने में ही वह अंडे देने लगती है जो रेकरिंग होते है। पशुपालन के लिये आप ऐसा कर सकते हैं और इसी तरह से गायों के लिये भी कर सकते है क्योंकि पशु धन भारत के लिये बहुत जरूरी है और पशु धन को ज्यादा से ज्यादा बढावा देने के लिये उचित कदम जरूर उठाने चाहियें नहीं तो आप की इकोनोमी जो पहले ही फैल कर चुकी है वह और ज्यादा फैल करेगी और जल्दी फेल करेगी।

एक बात और कहना चाहता हूं,। यहां पर जो वेटरीनरी डाक्टर काम कर रहे हैं उन को लोग यह समझते है कि यह पशुओं का डाक्टर है और इस में अक्ल नहीं है। मेरा कहना यह है कि इन डाक्टरों को भी उचित स्केल आफ पे दिया जाना चाहिये। उनके ज्यादा से ज्यादा पशुओं का इलाज होना चाहिए। यह दुःख की बात है कि हम मनुष्य का इलाज नहीं कर सकते। सभी को ठीक से इलाज नहीं मिलता है। लेकिन अगर इस देश की इकोनोमी को बचाना है तो आपको पशुधन को भी बचाना चाहिए और उसके लिये हरेक ब्लाक्स में इसका प्रचार होना चाहिये। गांव गांव में, दूरदराज के इलाकों में जो लोग रहते हैं, इससे उनको मदद हो सकेगी। इसलिये मैं कहना चाहूंगा कि कृषि के लिये जो अनुदान रखा गया है उसका 50 परसेंट पशुधन को बढ़ावा देने के लिये होना चाहिये। अगर यह होता तो हम लोग कुछ अंश में आगे बढ़ सकते।

कैटल ब्रीडिंग पर टैक्स लगाया गया है। ये सारे टैक्स किस के ऊपर लगते हैं। ये गरीब लोगों के ऊपर लगते हैं। इस कैटल ब्रीडिंग पर कितने लोग एक परिवार के लगते हैं। दिल्ली की फैमिली गांव में नहीं जाती है। हमारे यहां हैल्थ मिनिस्टर हैं, होम मिनिस्टर हैं, एजूकेशन मिनिस्टर है। एक-एक आदमी कितना काम संभाल सकता है। सरकार को अगर पांच आदमियों का काम कराना है तो उसे पांच आदमी रखने होते हैं। इस बजट में मेन पावर यूटिलाइजेशन के लिये कोई स्कीम नहीं है। हमारे यहां 70

करोड़ आदमी हैं। वे सब काम करना चाहते हैं। वे भीख मांगना नहीं चाहते। अगर आप इन लोगों को काम नहीं दे सकेंगे तो देश की आर्थिक स्थिति कैसे बन सकती है।

अब शिक्षा, दीक्षा की बात आती है। जो सरकारी कर्मचारी है, वे जहां भी जायें, उनके लिये सैंट्रल स्कूल हैं। उनमें उनके बच्चे पढ़े-लिखेंगे। बड़े बड़े आदमियों के बच्चे भी बड़े बड़े आदमी ही बनेंगे। आम जनता की शिक्षा, दीक्षा को आपको देखना है। उनके लिये तो कोई स्कूल की व्यवस्था नहीं है। अगर कहीं पर स्कूल हैं तो शिक्षक नहीं है, अगर शिक्षक हैं तो मकान नहीं है। अगर कहीं है भी तो उस स्कूल से पढ़ कर जो बच्चा निकलेगा वह किस दर्जे पर आ सकता है। आपने शिक्षा, दीक्षा पर भी बंटवारा किया हुआ है। गरीबों के लिये तो नाम मात्र के स्कूल बना दिये है ताकि गरीब के बच्चे गरीब ही बने रहें। आखिर वे बच्चे भी इसी हिन्दुस्तान में जन्मे हैं, इसी मिट्टी में जन्मे हैं। उनकी शिक्षा, दीक्षा भी समान रूप से होनी चाहिये। इसकी कोई व्यवस्था आपने नहीं की है।

शिक्षा दीक्षा के अलावा बीमार पड़ने पर गरीब लोगों की कोई मदद नहीं होती है। बड़े बड़े लोगों को अच्छा अच्छा इलाज मिल जाता है। दिल्ली में गरीब लोग अगर कोई एम० पी० की चिट्ठी लेकर जाता है तो उसको कुछ इलाज मिल जाता है। ऐसे बहुत से लोग हैं जो कि मुझ से चिट्ठी लेकर जाते हैं। मैं तो दिल्ली का एम०पी० नहीं हूं फिर भी यहां के लोग मुझ से चिट्ठी लेकर जाते हैं।

न्याय की बात को लीजिये। गरीब आदमी के लिये न्याय भी सुलभ नहीं है। जिनके पास रुपये हैं वे सब कुछ कर सकते हैं। बड़े आदमी अगर सिर भी काट दें तो भी बेकुसूर साबित हो सकते हैं लेकिन गरीब बिचारे बेकुसूर भी जस्टिस नहीं पा सकता। यह जस्टिस इतना मंहगा है कि गरीब आदमी की इस तक पहुंच ही नहीं है। प्रजातांत्रिक देश में ही यह सब काम न मिले तो गरीब क्या करें। हैल्थ के बारे में तो यह है कि यह तो भगवान के जिम्मे है। अगर भगवान की मर्जी है तो बच जायेगा। जो रुपये वाले है उनका इलाज बाहर भेजकर भी करवाया जाता है। जिनके वोट लेकर हम आते हैं उनके लिये बजट में कोई व्यवस्था नहीं की गई है।

सरकारी अफसरों को राष्ट्रपति ने आज निमंत्रण दिया है। मिनिस्टर भी बुलाते रहते हैं। हमको यहां पर आम जनता को देखना पड़ता है। हमारे पास ऐसे लोग आते हैं जिन्हें तन्खाह नहीं मिलती है। अगर बीमार पड़ गए तो अपने खर्चे से उनका इलाज करवाना पड़ता है। यह जो 5 मैम्बर की फैमिली बनाई गई है इसके लिये घर नहीं मिल सकता। सरकार ने कहा है कि समाजवादी सामाजिक व्यवस्था के अनुसार सरकार चलायेंगे इसके लिये सरकार को कुछ जिम्मा तो लेना चाहिये था। जिस तरह से सरकारी कर्मचारियों को किराये पर घर बनाकर दिये जाते हैं इसी प्रकार सारे देश में लोगों को किराये पर घर बनाकर दिये जा सकते थे। ग्रामीण अंचलों में इस तरह के मकान बनाकर किराये पर दे सकते थे इससे लोगों का स्वास्थ्य भी ठीक रहता। देश के प्रत्येक बच्चे के लिये समान शिक्षा की व्यवस्था तो यह सरकार कर सकती थी। लेकिन ऐसी कोई व्यवस्था नहीं की गई है। सबके लिये स्वास्थ्य ठीक रखने के लिये एक जैसी व्यवस्था यह सरकार कर सकती थी।